

List of Action Plan Cases 2019-20 pertaining to the family court of Ms. Ritu Garg, Principal Judge, Family Court, Panchkula for the month of February 2020					
Sr. No.	Case No.	D.O.I	Title	Pending for	Status
25 Oldest Execution Petitions					
1	Crm/43/2019	03.11.2014	Seema Vs Godha	14.05.2019	DECIDED
2	Crm/45/2019	13.11.2014	Nirmal Vs davinder	18.10.2019	DECIDED
3	Crm/44/2019	04.12.2014	Tania Vs. Davinder	08.07.2019	DECIDED
4	Crm/3/2019	12/05/2015	Tanya Vs Davinder Singh	18.10.2019	DECIDED
5	Crm/5/2019	02/02/2017	Anita Devi Vs Sumeshwar Ram	27.05.2019	DECIDED
6	Crm/54/2019	02/04/2017	Taro Devi Vs Satya Prakash	03-06-2019	DECIDED
7	Crm/98/2019	02/06/2017	Sumit son of Vidyawati son of Gurdev Singh Vs Gurdev Singh son of Arjun Singh	04-05-2019	DECIDED
8	Crm/26/2019	02/09/2017	Gurmeet Pal Vs Rimmi sharma	09.08.2019	DECIDED
9	Crm/42/2019	04/19/2017	Dhruv Mohan Vs Amit Bhatia	16.07.2019	DECIDED
10	Crm/52/2019	04/29/2017	Monica Vs Raj Kumar Sahni	04-05-2019	DECIDED
11	Crm/80/2019	05/20/2017	Vandana Vs Om Parkash	21.08.2019	DECIDED
12	Crm/84/2019	05/24/2017	Rajni Vs Gagandeep	06.06.2019	DECIDED
13	EXE/575/2017	05/31/2017	Sofia Gupta Vs Ashish Gupta	29.08.2019	DECIDED
14	Crm/14/2019	05/31/2017	Swati Parsad Vs Rajesh Kumar	02.07.2019	DECIDED
15	Crm/76/2019	06/15/2017	Aarushi Kaushal Vs Arvind Kumar Kaushal	22.10.2019	DECIDED
16	Crm/85/2019	07/08/2017	Kulwant Kaur wife of Daulat Ram Vs Prem Chand son of Daulat Ram	10-04-2019	DECIDED
17	Crm/60/2019	07/15/2017	Usha Rani Vs Sukhwinder Singh	05.08.2019	DECIDED
18	Crm/93/2019	07/21/2017	Dhruv Mohan son of Amit Bhatia Vs Amit Bhatia son of	19.08.2019	DECIDED
19	Crm/7/2019	08/02/2017	Renu Mishra Vs Amit Mishra	01.11.2019	DECIDED
20	Crm/57/2019	08/08/2017	Swaran Rani alias Parul Vs Sandeep Deora	20.05.2019	DECIDED
21	Crm/23/2019	08/11/2017	Amarjit Kaur Vs Amar Singh	12.07.2019	DECIDED
22	Crm/101/2019	22.08.2017	Rakhi vs. Sanjeev Kumar	12.07.2019	DECIDED
23	Crm/103/2019	15.09.2017	Sudesh Rani Vs khem Chand	30.07.2019	DECIDED
24	Crm/75/2019	08.11.2017	Nasreena Vs Mustakeem	14.12.2019	DECIDED
25	Crm/ 30/2019	21/08/2018	Sunita Vs Kulbhushan	14.12.2019	DECIDED
Remaining Pending oldest Civil and Criminal Cases					
26	Mnt/125/210/2019	07.05.2012	Meera Prajapati Vs Ram Keshwar	01.06.2019	DECIDED
27	HMA/190/2013	24.08.2013	Varun Gupta Vs Malika Dewan	08.11.2019	DECIDED
28	Mnt/125/5/2019	03.04.2015	Meena Johl Vs Ajai Pal Johl	03.07.2019	DECIDED
29	HMA/140/2015	24.04.2015	Vandana vs. Aikdant Mohan	24.04.2019	Decided

30	Mnt125/217/2019	08/07/2015	Rajni Sharma wife of Vikas Sharma Vs Vikas Sharma son of Krishan Lal Sharma	19.08.2019	Decided
31	Mnt/125/149/2019	27.08.2015	Harpuja Gill @ Puja Vs Gurdarshan Singh Gill	17-02-2020	Decided
32	Mnt/125/268/2019	01.09.2015	Sheetal Vs Jaipal	14.08.2019	DECIDED
33	Mnt/125/267/2019	01.10.2015	Paramjit Vs Lakhbir Singh	04.07.2019	DECIDED
34	Hma/411/2015	12/07/2015	Navneet Kumar Vs Sushila Devi	04.01.2020	DECIDED
35	Mnt125/145/2019	12/24/2015	Kusum @Sunaina Vs Arun Verma	03.10.2019	DECIDED
36	Mnt125/195/2019	01/21/2016	Anju Garg Vs Parveen Garg	20.08.2019	DECIDED
37	Mnt125/109/2019	01/22/2016	Sahil Vs Raju	09.05.2019	DECIDED
38	Mnt125/25/2019	01/28/2016	Shiavni Rana Vs Vikas Kapil Sharma	17.05.2019	DECIDED
39	Hma/38/2016	02/03/2016	Anmol Verma Vs Radhika Sareen	22.07.2019	DECIDED
40	Mnt125/45/2019	02/04/2016	Manpreet Kaur Vs Jitender Singh	06.06.2019	DECIDED
41	Mnt125/81/2019	02/09/2016	Jashan Sharma Vs Mohit Sharma	07.08.2019	DECIDED
42	Mnt125/269/2019	02/17/2016	Parveen Kumari wife of Parveen Sharma Vs Parveen Sharma son of Duli Chand Sharma	21.08.2019	DECIDED
43	Mnt125/42/2019	02/23/2016	Suraiya Beghum Vs Firoj Khan	06.06.2019	DECIDED
44	Mnt125/47/2019	02/25/2016	Kuldeep Vs Sandeep	08-05-2019	DECIDED
45	Mnt125/277/2019	02/25/2016	Rubina wife of Nishar d/o Roshan Lal Vs Nishar son of Sultan Mohammed	22.07.2019	DECIDED
46	Gw/39/2019	02/25/2016	Ankur Jain Vs Ms. Divya Gupta Jain	12-04-2019	DECIDED
47	Mnt125/115/2019	02/29/2016	Ruchita Vs Lalit Goyal	23.09.2019	DECIDED
48	Mnt125/48/2019	03/01/2016	Anu Kamna Vs Manoj Kumar Bansal	25-04-2019	DECIDED
49	Mnt125/111/2019	03/01/2016	Sunita Devi Vs Vivek	25.07.2019	DECIDED
50	Gw/12/2019	03/11/2016	Mona Saluja Vs General Public	29-04-2019	DECIDED
51	Mnt125/153/2019	03/16/2016	Nancy Wadhawan Vs Amandeep	07.01.2020	DECIDED
52	Mnt125/273/2019	03/16/2016	Asha Rani d/o Shree Krishan Giri Vs NK(TS) Jagdish Kumar son of Tirath Giri	19.11.2019	DECIDED
53	Hma/91/2016	03/17/2016	Puneet Gautam Vs Shilpa Sharma	23.11.2019	DECIDED
54	Mnt125/221/2019	03/29/2016	Reena Sharma wife of Sanjay Sharma Vs Sanjay Sharma son of Jagdish Sharma	07.08.2019	DECIDED
55	Mnt125/270/2019	03/31/2016	Narinder Kaur d/o Joginder Singh wife of Baldeep Singh Vs Baldeep Singh son of Ameer Singh	01-05-2019	DECIDED
56	Gw/6/2019	04/16/2016	Seema Rani Vs Gurmeet Kaur	06-05-2019	DECIDED
57	Hma/138/2016	04/26/2016	Anubhav Kumar Vs Gitu Gupta alias Geetanjali	14-05-2019	DECIDED
58	Mnt125/89/2019	05/16/2016	Sameena Vs Abdul Basit	03-06-2019	DECIDED

59	Mnt125/254/2019	05/16/2016	Ritu Bhatia wife of Kamal Bhatia d/o Shyam Sachdeva Vs Kamal Bhatia son of Harbans Lal Bhatia	27-02-2020	DECIDED
60	Hma/171/2016	05/16/2016	Aastha Prakash Vs Dipu Saurav	22.08.2019	DECIDED
61	Hma/66/2019	05/24/2016	Barkha Suri Vs Gagan Suri	14-05-2019	DECIDED
62	Mnt125/53/2019	06/14/2016	Bholli Devi Vs Ram Lal	10-05-2019	DECIDED
63	Mnt125/196/2019	07/13/2016	Monika Vs Raj Kumar Sahni	14.11.2019	DECIDED
64	Mnt125/197/2019	07/16/2016	DR Rosy Singh Vs Ajay Pal Singh	06-05-2019	DECIDED
65	Hma/262/2016	07/29/2016	Manasvi Sharma Vs Pronita Sharma	21.05.2019	DECIDED
66	Hma/266/2016	08/01/2016	Arun Kumar Vs Kusum alias Sunaina	03.08.2019	DECIDED
67	Mnt125/223/2019	08/12/2016	Roop Kaur @ Ramanjot Kaur Vs Gurpreet Singh	13-05-2019	DECIDED
68	Hma/301/2016	08/29/2016	Brijesh Thakur Vs Shivangi	19.10.2019	DECIDED
69	Hma/302/2016	08/29/2016	Nirmal Singh Vs Daljit Kaur alias Nidhi	10-04-2019	DECIDED
70	Gw/57/2019	08/29/2016	Pinki Devi Vs Kashmiri Lal ALIAS Mera	02-07-2019	DECIDED
71	Mnt125/219/2019	09/12/2016	Kulwinder Kaur wife of Navjot Singh Vs Navjot Singh son of Baljeet Singh	28.08.2019	DECIDED
72	Hma/329/2016	09/13/2016	Gurleen Kaur Vs Daljeet Singh	03.07.2019	DECIDED
73	Mnt125/155/2019	09/17/2016	Shraddha Singh Vs Lt. Col. Shakti Bajaj	12.07.2019	DECIDED
74	Gw/63/2019	09/17/2016	Bishan Nath son of Jai kishan Nath Vs General Public	06.11.2019	DECIDED
75	Hma/50/2019	09/20/2016	Bir Bahadur Vs Rajni	27-05-2019	DECIDED
76	Mnt125/54/2019	09/23/2016	Deepika Vs Kirti Bhardwaj	14.12.2019	DECIDED
77	Mnt125/144/2019	09/23/2016	Neeraj Sharma Vs Dinesh Sharma	06.11.2019	DECIDED
78	Mnt125/275/2019	09/26/2016	Reena Devi wife of Balbir Kumar d/o Dina Nath Vs Balbir Kumar son of Prem Chand	04.06.2019	DECIDED
79	Hma/354/2016	10/01/2016	Hardeep Singh Vs Poonam	14.12.2019	DECIDED
80	Gw/44/2019	10/03/2016	Shashi Bala Vs Amarjit Kaur	21.12.2019	DECIDED
81	Hma/357/2016	10/04/2016	Sonal Manik Vs Amit Ahluwalia	23.07.2019	DECIDED
82	Mnt125/141/2019	10/21/2016	Raksha Tonk Vs Munish Tonk	03.10.2019	DECIDED
83	Mnt125/93/2019	11/07/2016	Anu Devi @ Manjit Kaur Vs Raj Kumar	07-05-2019	DECIDED
84	Mnt125/264/2019	11/07/2016	Sushila Devi @ Nisha wife of Hem Raj d/o Prem Chand Vs Hem Raj son of Gurbax Singh	01-10-2019	DECIDED
85	Hma/378/2016	11/07/2016	Jai Pal Vs Sheetal	02.07.2019	DECIDED
86	Hma/381/2016	11/08/2016	Tanuj syal Vs Isha Syal	30.07.2019	DECIDED
87	Gw/25/2019	11/18/2016	Raj Kumar Vs Smt Saroj	14.08.2019	DECIDED
88	Gw/26/2019	11/21/2016	Ravi Rawal Vs Pooja	04.01.2020	DECIDED

89	Hma/406/2016	11/30/2016	Vikram Vs Rajni Bala	31.10.2019	DECIDED
90	Hma/418/2016	12/08/2016	Anil Frund Vs Usha Devi	04.10.2019	DECIDED
91	Mnt125/271/2019	12/13/2016	Kimi Bansal wife of Saumil Joshi d/o Bhima Nand Bansal Vs Saumil Joshi son of Sudhir Joshi	07.09.2019	DECIDED
92	Gw/67/2019	01/01/2017	Sushma Vs General Public	13.05.2019	DECIDED
93	Hma/23/2017	01/13/2017	Shekhar alias Chander Shekhar Vs Neetu	09.08.2019	DECIDED
94	Mnt125/131/2019	01/18/2017	Seema Vs Omkar	29-04-2019	DECIDED
95	Mnt125/132/2019	01/19/2017	Nisha Dogra Vs Abhinay Dogra	15-05-2019	DECIDED
96	Mnt125/159/2019	01/24/2017	Geetanjali Kumar Vs Anubhav Kumar	04-03-2020	RESPONDENT EVIDENCE
97	Hma/12/2019	01/27/2017	Kumkum Vs Kuldeep Singh	16.09.2019	DECIDED
98	Hma/38/2017	01/30/2017	Tej Ram alias Goldi Vs Baby Rani	01-05-2019	DECIDED
99	Mnt125/80/2019	02/02/2017	kiran @ Suman Vs Pardeep	04-05-2019	DECIDED
100	Mnt125/233/2019	02/03/2017	Daljit Kaur d/o Prem Singh Vs Mandeep Singh son of Harjinder Singh	08.08.2019	DECIDED
101	Hma/45/2017	02/04/2017	Ajay Kumar Vs Raj Katoch	10-05-2019	DECIDED
102	Hma/46/2017	02/04/2017	Kanchan Sharma Vs Sanjeev Sharma	29.05.2019	DECIDED
103	Hma/49/2017	02/06/2017	Mandeep Singh Vs Jasnoor Preet Kaur	28.08.2019	DECIDED
104	Hma/89/2019	02/13/2017	Shalini Vs Nitin Arora	02.08.2019	DECIDED
105	Hma/54/2017	02/14/2017	Vikas Pandey Vs Nishu	07.08.2019	DECIDED
106	Hma/77/2019	02/14/2017	Parveen kumar Vs Kiran	19-04-2019	DECIDED
107	Mnt125/225/2019	02/16/2017	Sarita Rani Vs Ravi Kumar	19.09.2019	DECIDED
108	Hma/85/2019	02/18/2017	Amit Vs Indu	17-05-2019	DECIDED
109	Mnt125/162/2019	02/20/2017	Divya Gupta Jain Vs Ankur Jain	31-05-2019	DECIDED
110	Mnt125/156/2019	02/21/2017	Rohini Sharma Vs Tarun Walia	15-05-2019	DECIDED
111	Mnt125/276/2019	02/27/2017	Kamlesh Kumari wife of Parkash d/o Sunder Singh Vs Parkash son of Thagru Ram	15-05-2019	DECIDED
112	Hma/65/2019	03/01/2017	Sonu Kumar Vs Raj Kumari	19-04-2019	DECIDED
113	Mnt125/6/2019	03/14/2017	Azra Khan Vs Mohammad Rizwan	06.09.2019	DECIDED
114	Mnt125/79/2019	03/14/2017	Zakia Khan Vs Mohammad Rehan	09.08.2019	DECIDED
115	Mnt125/198/2019	03/14/2017	Dr Neetu Gaur Vs Neveen Angrish	23-04-2019	DECIDED
116	Gw/14/2019	03/15/2017	Godawari Devi Vs Geeta	03.08.2019	DECIDED
117	Mnt125/139/2019	03/20/2017	Sunita Soni Vs Suresh Soni	30.10.2019	DECIDED
118	Mnt125/199/2019	03/20/2017	Sugandha Gupta Vs Lovish Kumar	25.07.2019	DECIDED
119	Mnt125/143/2019	03/27/2017	Avnee Sharma Vs Vishal Kumar	08-05-2019	DECIDED

120	Hma/111/2017	03/27/2017	Avnee Sharma Vs Vishal Kumar	08-05-2019	DECIDED
121	Hma/45/2019	27/03/2017	Deepak vs. Seema Sharma	03.02.2020	DECIDED
122	Mnt125/200/2019	29/03/2017	Usha Devi Vs Ravinder Kumar	17.08.2019	DECIDED
123	Mnt125/282/2019	03/30/2017	Rubi Vs Munish	06.08.2019	DECIDED
124	Mnt125/292/2019	03/30/2017	Usha Rani wife Madan Lal Vs Madan Lal son of Munni Lal	06-05-2019	DECIDED
125	Hma/120/2017	04/01/2017	Ravinder Kumar Vs Usha Devi	17.08.2019	DECIDED
126	Hma/121/2017	04/01/2017	Sandeep Singh Vs Kuldeep Kaur alias Rani alias Preet	02.08.2019	DECIDED
127	Hma/131/2019	04/03/2017	Brumhveer Moudgil son of Suresh Pal Moudgil Vs Deepika Sharma wife of Brumhveer Moudgil	13-05-2019	DECIDED
128	Hma/126/2017	04/06/2017	Ajay Kumar Vs Seema	05.10.2019	DECIDED
129	Gw/43/2019	04/07/2017	Vikas Kapil Sharma Vs Shivani Rana	17.05.2019	DECIDED
130	Hma/132/2017	04/17/2017	Kamal Kishore Sharma Vs Seema alias Meenu Rani	04-05-2019	DECIDED
131	Mnt125/201/2019	04/18/2017	Aastha Prakash Vs Dipu Saurav	24-01-2020	DECIDED
132	Hma/58/2019	04/24/2017	Naveen Sharma Vs Shallu Sharma	30.05.2019	DECIDED
133	Hma/138/2017	04/24/2017	Virender Vs Vandana	10.09.2019	DECIDED
134	Mnt125/157/2019	04/27/2017	Utkarsh Jain through Alka Jain Vs Shailender Jain	12.09.2019	DECIDED
135	Mnt125/241/2019	05/08/2017	Komal wife of Vikas Vs Vikas son of Diwan Chand	01.10.2019	DECIDED
136	Hma/158/2017	05/08/2017	Shallu Rani Vs Varinder Kumar	07.09.2019	DECIDED
137	Gw/68/2019	05/08/2017	Gurmit Singh Vs General Public	10-05-2019	DECIDED
138	Mnt125/129/2019	05/09/2017	Luxmi Vs Varinder	17.05.2019	DECIDED
139	Gw/45/2019	05/15/2017	Pooja Kapil Vs General Public	09-05-2019	DECIDED
140	Hma/155/2019	16/05/2017	Puran chand Vs Aarti	15.11.2019	DECIDED
141	Mnt125/50/2019	05/18/2017	Kirtika Minor through Shallu Rani Vs Varinder Kumar	08.08.2019	DECIDED.
142	Hma/90/2019	05/19/2017	Bechan Mandal Vs Talsa Devi	30-04-2019	DECIDED
143	Hma/175/2017	05/24/2017	Ashwani Vs Reena	24-04-2019	DECIDED
144	Hma/180/2017	05/26/2017	Anil Mohan Vs Deepti Sharma	17.12.2020	DECIDED
145	Mnt/125/248/2019	30/05/2019	Jyoti vs. Biru	03-05-2019	DECIDED
146	Hma/184/2017	30.05.2017	Ravi vs. Savita	19-09-2019	DECIDED
147	HMA/187/2017	30/05/2017	Gurvinder Kaur Vs Ajit Singh	15.11.2019	DECIDED
148	Hma/191/2017	31.05.2017	Rajpal Vs Shanti	19.08.2019	DECIDED
149	Gw/4/2019	29/07/2017	Neelam Vs Sunil Singh	12/18/19	DECIDED
150	MNT125/266/2019	02/27/2015	Kushagra Vs Sanjeev	29.10.2019	DECIDED

LIST OF ACTION PLAN FOR 2019-2020 AS ON 29-02-2020 RELATING TO THE COURT OF SH. SANJAY SANDHIR, ADDL. DISTRICT & SESSIONS JUDGE, PANCHKULA

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
25 OLDEST EXECUTIONS					
1	EXE/248/2002	19/03/2002	UMRAO SINGH TH. LR SATINDER SINGH Vs. STATE OF HARYANA	23-09-2019	DECIDED
2	EXE/36/2014	13/09/2005	NEW INDIA INSURANCE VS SURESH	03-05-2019	DECIDED
3	EXE/2288/2013	10/07/2010	NASIB SINGH Vs. STATE	08-07-2019	DECIDED
4	EXE/2289/2013	10/07/2010	NIRMAL SINGH Vs. STATE	08-07-2019	DECIDED
5	EXE/2544/2013	04/07/2012	DALIP SINGH Vs. STATE	08-07-2019	DECIDED
6	EXE/2546/2013	04/07/2012	MEHAR SINGH Vs. STATE	08-07-2019	DECIDED
7	EXE/2413/2013	18/09/2013	JAGIR CHAND Vs. STATE	12-03-2020	CONSIDERATION
8	EXE/9/2014	23/12/2013	SMT. GURNAMI DEVI Vs. STATE	09-03-2020	ARGUMENTS
9	EXE/228/2014	20/01/2014	SARDOOL SINGH THROUGH AMRIK SINGH Vs. THE PUNJAB WAKF BOARD	12-03-2020	APPEARANCE
10	EXE/211/2008	08/14/2008	JOGINDER Vs. STATE	28-11-2019	DECIDED
11	EXE/349/2014	16/05/2014	SMT. BHAGO DEVI Vs. STATE OF HARYANA	27-02-2020	DECIDED
12	EXE/363/2014	20/05/2014	INDUSIND BANK LTD Vs. SARWAN KUMAR	28-05-2019	DECIDED
13	EXE/409/2014	31/05/2014	ARUNA SACHDEVA Vs. STATE OF HARYANA	22-04-2019	DECIDED
14	EXE/427/2014	07/02/2014	GURCHARAN SINGH Vs. STATE OF HARYANA	06-04-2019	DECIDED
15	EXE/428/2014	07/02/2014	GURNAM SINGH Vs. STATE OF HARYANA	13-03-2020	ARGUMENT
16	EXE/75/2015	14/07/2014	VIDYA DEVI Vs. RAM GOPAL	19-07-2019	DECIDED
17	EXE/506/2014	08/01/2014	SITA RAM Vs. STATE OF HARYANA	17-02-2020	DECIDED
18	EXE/533/2014	08/08/2014	SURINDER SINGH Vs. STATE OF HARYANA	03-07-2019	DECIDED
19	EXE/534/2014	08/08/2014	BALBIR Vs. STATE OF HARYANA	03-04-2019	DECIDED
20	EXE/588/2014	09/05/2014	LOKINDER SINGH Vs. STATE	06-04-2019	DECIDED
21	EXE/589/2014	09/05/2014	LOKINDER SINGH Vs. STATE OF HARYANA	30-04-2019	DECIDED
22	EXE/590/2014	09/05/2014	KEHAR SINGH Vs. STATE OF HARAYANA	15-11-2019	DECIDED
23	EXE/599/2014	09/11/2014	DEV RAJ Vs. STATE OF HARYANA	27-05-2019	DECIDED
24	EXE/632/2014	22/09/2014	KULDEEP Vs. STATE OF HARYANA	08-04-2019	DECIDED
25	EXE/639/2014	22/09/2014	JEEVAN JOG Vs. STATE OF HARYANA	06-12-2019	DECIDED

Cases upto 31-12-2015					
26	MACP/33/1999	22/03/1999	VIJAY VS MUNNI LAL	23-05-2019	DECIDED
27	ARB/28/2001	31/03/2001	UHBVNL Vs. M-S EAST INDIA UDYOG LTD.	18-04-2019	DECIDED
28	LAC/221/2002	29/08/2002	CHARAN KAUR Vs. STATE OF HARYANA	21-05-2019	DECIDED
29	LAC/413/2003	05/09/2003	GURDEV SINGH Vs. STATE OF HARYANA	15-01-2020	DECIDED
30	CA/22/2005	22/10/2005	DILBAG VS BHAGAT	07-05-2019	DECIDED
31	LAC/242/2015	30/09/2006	HUKAM CHAND GUPTA Vs. STATE	13-08-2019	DECIDED
32	LAC/98/2006	30/09/2006	SADBHAVNA CHARITABLE TRUST Vs. STATE OF HARYANA	25-09-2019	DECIDED
33	LAC/128/2006	12/02/2006	GIANO Vs. STATE OF HARYANA	03-04-2019	DECIDED
34	LAC/243/2009	21/07/2007	SURESH KUMAR @ S K MITTAL Vs. STATE	05-08-2019	DECIDED
35	LAC/1571/2013	11/11/2010	NIRMAL SINGH Vs. STATE	18-03-2020	REBUTTAL EVIDENCE
36	LAC/2400552/2005	04/06/2005	SURINDER PAL Vs. STATE	19-10-2019	DECIDED
37	LAC/1110/2013	02/09/2011	BALDEV Vs. STATE	14-11-2019	DECIDED
38	CA/2114/2013	08/03/2011	SANTOSH KUMAR JAIN Vs. DAVINDER KUMAR JAIN	02-05-2019	DECIDED
39	LAC/1810/2013	27/11/2012	GURNAM SINGH Vs. STATE	19-03-2020	PETITIONER EVIDENCE
40	LAC/1869/2013	07/04/2013	SURINDER KAUR ORS Vs. STATE	23-03-2020	REBUTTAL EVIDENCE
41	LAC/3/2014	20/01/2014	GURBAKSH SINGH Vs. STATE	13-03-2020	REBUTTAL EVIDENCE
42	SC/16/2014	17/02/2014	STATE Vs. MAKHAN LAL	29-01-2020	DECIDED
43	ARB/10/2014	20/02/2014	MS MUKTI TRANSFORMER LTD. Vs. D.H.B.V.N.L.	20-11-2019	DECIDED
44	CMA/17/2014	17/04/2014	ASHOK KUMAR Vs. SMT. RULDO DEVI	18-10-2019	DECIDED
45	LAC/66/2014	27/05/2014	RAM RATTAN Vs. STATE OF HARYANA	03-08-2019	DECIDED
46	LAC/69/2014	27/05/2014	KHALIL Vs. THE HARYANA WAKF BOARD	15-07-2019	DECIDED
47	LAC/70/2014	27/05/2014	JARNAIL SINGH Vs. STATE OF HARYANA	18-03-2020	RESPONDENTS EVIDENCE
48	LAC/71/2014	28/05/2014	YUGAL KISHORE Vs. STATE OF HARYANA	12-03-2020	REBUTTAL EVIDENCE
49	LAC/67/2014	30/05/2014	JOTI RAM Vs. STATE OF HARYANA	19-07-2019	DECIDED
50	LAC/72/2014	30/05/2014	RAM PAL Vs. STATE OF HARYANA	19-07-2019	DECIDED
51	LAC/73/2014	30/05/2014	PUNNI DEVI Vs. STATE OF HARYANA	08-11-2019	DECIDED
52	CA/193/2014	07/03/2014	RAKESH KHANNA Vs. RAJIB KHANNA	13-02-2020	DECIDED
53	CA/227/2014	07/11/2014	ASHA SHARMA Vs. OM PARKASH	07-01-2020	DECIDED
54	LAC/75/2014	08/11/2014	HEM RAJ Vs. NATIONAL HIGHWAY AUTHORITY OF INDIA	13-03-2020	RESPONDENTS EVIDENCE

55	LAC/76/2014	08/11/2014	HEM RAJ Vs. NATIONAL HIGHWAY AUTHORITY OF INDIA	16-03-2020	RESPONDENTS EVIDENCE
56	LAC/77/2014	08/11/2014	HEM RAJ Vs. NATIONAL HIGHWAY AUTHORITY OF INDIA	16-03-2020	RESPONDENTS EVIDENCE
57	LAC/78/2014	08/11/2014	HEM RAJ Vs. NATIONAL HIGHWAY AUTHORITY OF INDIA	13-03-2020	RESPONDENTS EVIDENCE
58	LAC/104/2014	19/09/2014	ANIL KUMAR Vs. GRAM PANCHAYAT	25-02-2020	DECIDED
59	LAC/105/2014	23/09/2014	HUSAN RAM Vs. STATE OF HARYANA	17-03-2020	PETITIONER EVIDENCE
60	LAC/106/2014	23/09/2014	SURAJ PAL Vs. STATE OF HARYANA	17-03-2020	PETITIONER EVIDENCE
61	LAC/107/2014	23/09/2014	PEHAL SINGH Vs. STATE OF HARYANA	17-03-2020	PETITIONER EVIDENCE
62	LAC/109/2014	23/09/2014	SHYAM SINGH Vs. STATE OF HARYANA	09-03-2020	RESPONDENTS EVIDENCE
63	PC/13/2014	28/10/2014	STATE Vs. SUKHWINDER	12-03-2020	PROSECUTION EVIDENCE
64	LAC/15/2006	24/01/2006	MADAN MOHAN Vs. STATE	22-10-2019	DECIDED
65	LAC/127/2014	01/12/2014	SUBHASH CHAND Vs. STATE OF HARYANA	21-03-2020	ARGUMENTS ON APPLICATION
66	CA/18/2015	01/08/2015	SURINDER KUMAR CHAUDHARY Vs. RUKMANI PARMAR	19-10-2019	DECIDED
67	CA/38/2015	01/22/2015	UHBVNL Vs. HANS RAJ CHHABRA	24-04-2019	DECIDED
68	RA/8/2015	16/02/2015	GAURAV GUPTA Vs. DR. HARISH VASHISHT	06-01-2020	DECIDED
69	CA/84/2015	03/04/2015	LEELA WATI Vs. GURDAIL SINGH	07-03-2020	ARGUMENTS
70	CA/104/2015	19/03/2015	BRIJ RAJ Vs. SAGAR EDUCATIONAL TRUST AND ANOTHERS	12-03-2020	ARGUMENT
71	CA/166/2015	05/01/2015	KARAM CHAND Vs. TAJ MOHD.	12-03-2020	ARGUMENTS PART HEARD
72	CA/179/2015	05/12/2015	BHARAT SINGH Vs. RAMESH CHAND	09-09-2019	DECIDED
73	CA/188/2015	14/05/2015	BRIJ RAJ Vs. SAGAR EDUCATIONAL TRUST AND ANOTHERS	12-03-2020	ARGUMENT
74	NDPS/14/2015	21/05/2015	STATE Vs. VIJAY KUMAR	07-02-2020	DECIDED
75	LAC/30/2015	28/05/2015	GURMEET SINGH Vs. STATE OF HARYANA	27-01-2020	DECIDED
76	MACP/117/2015	30/05/2015	NIKHAL SHORY Vs. RANJIT SINGH	03-07-2019	DECIDED
77	CA/313/2015	07/02/2015	BHARAT SINGH Vs. RAMESH CHAND	09-09-2019	DECIDED
78	LAC/42/2015	28/07/2015	NARATA Vs. STATE OF HARYANA	10-07-2019	DECIDED
79	LAC/46/2015	08/07/2015	KARTAR VS STATE	16-03-2020	RESPONDENTS EVIDENCE
80	LAC/76/2006	12/04/2006	JOGINDER PAL Vs STATE	18-10-2019	DECIDED
81	LAC/77/2006	12/04/2006	KANHIYALAL Vs. STATE OF HARYANA	01-11-2019	DECIDED
82	LAC/80/2006	12/04/2006	JAGBIR SINGH Vs. STATE	22-10-2019	DECIDED
83	LAC/50/2015	09/07/2015	UDEY BHAN Vs. NATIONAL HIGHWAY AUTHORITY OF INDIA	10-12-2019	DECIDED
84	NDPS/25/2015	21/09/2015	STATE Vs. PRINCE	22-08-2019	DECIDED
85	LAC/45/2015	08/10/2015	NANAK CHAND Vs DC	12-03-2020	ARGUMENTS PART HEARD

86	CA/320/2015	20/10/2015	RAMESH LAL Vs. SATPAL SINGLA	05-07-2019	DECIDED
87	RA/52/2015	23/10/2015	JITENDER VERMA Vs. KULWINDER KAUR	05-07-2019	DECIDED
88	RA/53/2015	23/10/2015	JITENDER VERMA Vs. KULWINDER KAUR	05-07-2019	DECIDED
89	LAC/48/2015	09/07/2015	NANAK CHAND Vs DC	12-03-2020	ARGUMENTS PART HEARD
PC ACT CASES WHICH ARE ONE YEAR OLD					
90	PC/1/2017	09/02/2017	STATE Vs. DAVINDER	21-03-2020	AWAITING FURTHER ORDER
91	PC/6/2017	21/08/2017	STATE Vs. AVINASH	13-03-2020	PROSECUTION EVIDENCE
NDPS ACT CASES WHICH ARE ONE YEAR OLD					
92	NDPS/20/2016	12/04/2016	STATE Vs. GURNAIB SINGH	19-04-2019	DECIDED
93	NDPS/63/2016	22/11/2016	STATE Vs. JASBIR SINGH	17-02-2020	DECIDED
94	NDPS/8/2017	28/03/2017	STATE Vs. NANAK SINGH	23-09-2019	DECIDED
95	NDPS/10/2017	12/04/2017	STATE Vs. SOHAN LAL	15-05-2019	DECIDED
96	NDPS/14/2017	09/05/2017	STATE Vs. ROSHAN KUMAR	26-11-2019	DECIDED
97	NDPS/18/2017	26/05/2017	STATE Vs. LUCKY	09-08-2019	DECIDED
98	NDPS/22/2017	13/07/2017	STATE Vs. BUNTY	03-06-2019	DECIDED
99	NDPS/27/2017	16/08/2017	STATE Vs. DEVENDER	01-06-2019	DECIDED
100	NDPS/29/2017	28/08/2017	STATE Vs. SUNNY KAPOOR	14-10-2019	DECIDED
101	NDPS/30/2017	25/09/2017	STATE Vs. GEETA	23-10-2019	DECIDED
102	NDPS/34/2017	31/10/2017	STATE Vs. ANGREJ SINGH	10-04-2020	PROSECUTION EVIDENCE
103	NDPS/37/2017	16/11/2017	STATE Vs. DHARUV SHARMA	09-03-2020	PROSECUTION EVIDENCE
104	NDPS/39/2017	30/11/2017	STATE Vs. SHOBIT AMARJIT	26-09-2019	DECIDED
105	NDPS/1/2018	04/01/2018	STATE Vs. LAL SINGH	09-03-2020	PROSECUTION EVIDENCE
106	NDPS/4/2018	30/01/2018	STATE Vs. LAXMAN	12-02-2020	DECIDED
107	NDPS/6/2018	16/02/2018	STATE VS NARENDER SINGH	15-01-2020	DECIDED
108	NDPS/10/2018	21/03/2018	STATE Vs. KISHAN	19-02-2020	DECIDED
109	NDPS/11/2018	30/03/2018	STATE Vs. AJAY KUMAR	09-03-2020	PROSECUTION EVIDENCE
110	NDPS/13/2018	03/04/2018	STATE Vs. SHIVKESH	13-03-2020	STATEMENT OF ACCUSED
111	NDPS/24/2018	07/06/2018	STATE Vs. MANPREET	13-03-2020	DEFENCE EVIDENCE
112	NDPS/31/2018	16/07/2018	NCB Vs RAJ KUMAR	16-03-2020	DEFENCE EVIDENCE
CASES IN WHICH ACCUSED ARE IN CUSTODY FOR MORE THAN ONE YEAR					
113	SC/50/2016	13/05/2016	STATE Vs. GURDEEP @ SONU	09-03-2020	PROSECUTION EVIDENCE
114	NDPS/28/2016	02/07/2016	STATE Vs. ROHIT & DAVID	09-07-2019	DECIDED
115	NDPS/43/2016	13/09/2016	STATE VS R.SHIVA	17-09-2019	DECIDED
116	SC/73/2017	02/08/2017	STATE Vs. TRILOK SINGH	16-03-2020	PROSECUTION EVIDENCE
117	SC/97/2017	06/10/2017	STATE Vs. JITENDER @ GOLU	07-05-2019	DECIDED
118	SC/129/2017	21/12/2017	STATE Vs. SURENDER DHIMAN	02-11-2019	DECIDED
119	SC/8/2018	19/01/2018	STATE Vs. PANKAJ	12-03-2020	PROSECUTION EVIDENCE

120	SC/50/2018	02/04/2018	STATE Vs. AAMIR KHAN	12-03-2020	PROSECUTION EVIDENCE
121	SC/112/2018	06/08/2018	STATE Vs. JITENDER @ GOLU	07-05-2019	DECIDED
OLDEST CIVIL AND CRIMINAL CASES BESIDES ABOVE CATEGORIES					
122	LAC/352/2003	12/02/2003	MANU GUPTA Vs. STATE	16-08-2019	DECIDED
123	LAC/355/2003	12/02/2003	KAMLESH GUPTA Vs. STATE	14-08-2019	DECIDED
124	LAC/123/2014	21/11/2014	MEHAR CHAND Vs GP	25-03-2020	CONSIDERATION
125	CA/2/2016	01/02/2016	KAMAL Vs. BACHNA	15-11-2019	DECIDED
126	LAC/541/2005	03/06/2005	ASHWANI KUMAR VS. LAC & ORS.	15-10-2019	DECIDED
127	CA/43/2016	02/08/2016	JASWANT VERMA Vs. HARI SHANKAR SHARMA	04-09-2019	DECIDED
128	LAC/97/2006	30/09/2006	KULBHUSHAN Vs. STATE	25-09-2019	DECIDED
129	CA/77/2016	29/02/2016	NARINDER KAUR Vs. BHAJAN SINGH	03-09-2019	DECIDED
130	ARB/1/2016	01/28/2016	ANITA Vs MAHINDRA &	07-03-2020	APPEARANCE
131	CA/73/2016	03/01/2016	PAWAN Vs MANDIR BALA SUNDRI	10-02-2020	DECIDED
132	CRA/43/2016	01/03/2016	AMIT GOYAL Vs. ROYAL EMPIRE	13-11-2019	DECIDED
133	CA/83/2016	03/03/2016	BHAG SINGH Vs. GURBAX SINGH	27-09-2019	DECIDED
134	CA/92/2016	03/11/2016	JAIPAL Vs. BABU RAM	02-08-2019	DECIDED
135	MACP/74/2016	17/03/2016	LAL SINGH Vs. SHAHID	22-07-2019	DECIDED
136	MACP/76/2016	17/03/2016	LAL SINGH Vs. SHAHID	22-07-2019	DECIDED
137	MACP/77/2016	17/03/2016	PUSHPA Vs. SHAHID	22-07-2019	DECIDED
138	MACP/78/2016	03/21/2016	NARESH RAI Vs. GURMEET	16-09-2019	DECIDED
139	LAC/75/2006	12/04/2006	DAVENDER Vs. STATE	16-10-2019	DECIDED
140	CA/107/2016	25/03/2016	ANIL BEHL Vs SHEILA	17-03-2020	CONSIDERATION
141	CA/112/2016	28/03/2016	AJAY VS RAJIV SAGAR	06-03-2020	ARGUMENT
142	LAC/1/2016	04/02/2016	SWARAN Vs COMPETENT	12-03-2020	CONSIDERATION
143	LAC/2/2016	04/05/2016	MADAN LAL Vs GOI	16-03-2020	PETITIONER EVIDENCE
144	LAC/3/2016	04/05/2016	TARSEM Vs SHAMLAT	23-01-2020	DECIDED
145	LAC/4/2016	21/05/2016	GP Vs HEM SINGH	23-03-2020	APPEARANCE
146	RA/18/2016	04/07/2016	M/S RAM PLY Vs MANJU	23-03-2020	ARGUMENT
147	LAC/1596/2013	13/11/2010	HARNAM GIRI Vs. STATE	12-03-2020	REBUTTAL EVIDENCE
148	CA/212/2016	20/07/2016	RAMESH Vs STATE	18-03-2020	FILING WRITTEN REPLY
149	LAC/6/2016	05/08/2016	MASTAN KHA Vs STATE	25-03-2020	PETITIONER EVIDENCE
150	LAC/276/2007	22/09/2007	NIRMAL VS STATE	01-02-2020	DECIDED

List of Action Plan Cases 2019-20 pertaining to the court of Sh. Narender Sura, AD&SJ, Panchkula for the month of February 2020

Sr. No.	Case No.	D.O.I	Title	Pending for	Status
	25 Oldest Execution Petitions				
1	EXE/327/2015	02-07-2015	union of india Vs New India Assurance Company Limited	24-05-2019	Disposed
2	EXE/50/2016	17-02-2016	IndusInd Bank Ltd Vs Anil Kumar	01-05-2019	Disposed
3	EXE/106/2016	09-03-2016	Lalsa Vs Rajan	21-09-2019	Disposed
4	EXE/176/2016	18-04-2016	Shriram Transport Finance Company Ltd Vs Sarvan	21-09-2019	Disposed
5	EXE/212/2016	22-04-2016	Prem Giri Vs Rahul	27-05-2019	Disposed
6	EXE/217/2016	27-04-2016	Jummi Devi Vs Harish Marwah	13-11-2019	DispoSED
7	EXE/227/2016	07-05-2016	Jagdeep Singh Vs Rafiq Mohammed	06-04-2019	Disposed
8	EXE/331/2016	15-07-2016	L and T General Insurance Company Ltd. Vs Tahir	21-12-2019	Disposed
9	EXE/413/2016	01-08-2016	Kiran Bala Vs Rajinder Singh	18-07-2019	Disposed
10	EXE/615/2016	23-11-2016	IFFCO TOKIO General Insurance Company Ltd. Vs Manorama Rani	12-04-2019	Disposed
11	EXE/667/2016	01-12-2016	Shri Ram City Union Finance Limited Vs Rinki	24-05-2019	Disposed
12	EXE/2/2017	03-01-2017	Sandeep Rathore Vs Government of India	15-05-2019	Disposed
13	EXE/11/2017	06-01-2017	Kuldeep Kumar Vs Surender Kumar	24-05-2019	Disposed
14	EXE/19/2017	07-01-2017	M/s Sundaram Finance Limited Vs Kuldeep Singh	16-10-2019	DAW
15	EXE/39/2017	16-01-2017	Mohit Malik Vs Lashad Haran Khan	21-05-2019	Disposed
16	EXE/92/2017	07-02-2017	Indusind Bank Vs Gaurav Kaushal	07.09.2019	Disposed
17	EXE/100/2017	09-02-2017	Indusind Bank Vs Raman Kumar	15-07-2019	Disposed
18	EXE/129/2017	18-02-2017	Indusind Bank Vs M/S British International School	10-09-2019	Disposed
19	EXE/199/2017	04-03-2017	Indusind Bank Vs Pawan Kumar	23-05-2019	Disposed
20	EXE/200/2017	04-03-2017	Indusind Bank Vs Maya Ram	19-09-2019	Disposed
21	EXE/277/2017	17-03-2017	Shri Ram City Union Finance Limited Vs Balkar	30-05-2019	Disposed
22	EXE/284/2017	18-03-2017	Indusind Bank Vs Baldev Singh	16-05-2019	Disposed
23	EXE/285/2017	18-03-2017	Indusind Bank Vs Ram Shubhag	10/22/18	Disposed

24	EXE/324/2017	24-03-2017	Kotak Mahindra Bank Limited Vs Anil Kumar	20-04-2019	Disposed
25	EXE/361/2017	30-03-2017	Indusind Bank Vs Satish Kumar	31-05-2019	Disposed
Pending Cases which were instituted upto 31.12.2015					
26	ARB/27/2009	15.10.2009	M.s Chanda Cable Vs UHBVNL	26.07.2019	Disposed
27	ARB/26/2009	15.10.2009	M.s Chanda Cable Vs UHBVNL	13.08.2019	Disposed
28	CA/72/2014	10.03.2014	Mohinder Vs Suresh	12/16/19	Disposed
29	Cm/56/2014	17-07-2014	Ranga Ram Vs Kamlesh	18-10-2019	DISPOSED
30	CA/363/2014	09-12-2014	Randhir Singh Vs Ramlok	22-05-2020	Awaiting further orders
31	CA/218/2015	02-07-2015	Baljit Singh Vs Prem Kumar	27-03-2020	ARGUMENTS
32	CA/291/2015	30-09-2015	Sadrudin Vs State Bank Of India	12/16/19	Disposed
33	CA/297/2015	05-10-2015	Kesar Singh Vs Charanjeet Singh	16-07-2019	Disposed
34	CA/300/2015	06-10-2015	Lal Singh Vs Savitri	30-9-2019	Disposed
35	CA/340/2015	04-11-2015	Vinay Kumar Vs Karan Sareen	13-09-2019	Disposed
36	CA/368/2015	03-12-2015	Jaideep Malhotra Vs Sunil Kumar Basandrai	20-05-2019	DISPOSED
37	CA/387/2015	24-12-2015	Surjeet Singh Vs Satpal	23-09-2019	DISPOSED
38	SC/71/2015	09/10/2015	STATE OF HARYANA Vs. GURPREET SINGH	26-02-2020	DISPOSED
39	APP/282015	12-10-2015	Manohar Lal Vs Vipul Sharma	02-04-2019	Dismissed
40	SC/83/2015	07/12/2015	STATE OF HARYANA Vs. GURCHARAN @ MINTU	29.01.2020	DEFENCE EVIDENCE
PC Act Cases more than one year old-					
41	PC/13/2015	29/10/2015	STATE OF HARYANA Vs. PALA RAM BISHNOI	27-01-2020	Disposed
42	PC/14/2015	13/11/2015	STATE OF HARYANA Vs. SALIM ANSARI	07-03-2020	PROSECUTION EVIDENCE
43	PC/7/2017	15/09/2017	STATE OF HARYANA Vs. PRAVEEN GUPTA	18-12-2019	Disposed
44	PC/4/2018	15/02/2018	STATE OF HARYANA Vs. VIJAY SANGA	02.03.2020	PROSECUTION EVIDENCE
NDPS Act Cases more than one year old –					
45	NDPS/8/2016	04/02/2016	STATE OF HARYANA Vs. TARSEM SINGH	18/04/2019	Disposed
46	NDPS/24/2016	03/05/2016	STATE OF HARYANA Vs. GURNAIB SINGH	09-09-2019	Disposed

47	NDPS/34/2016	01/08/2016	STATE OF HARYANA Vs. SANDEEP SINGH	26-03-2020	PROSECUTION EVIDENCE
48	NDPS/40/2016	03/09/2016	STATE OF HARYANA Vs. CALLISTUS	18-03-2020	PROSECUTION EVIDENCE
49	NDPS/51/2016	22/09/2016	STATE OF HARYANA Vs. ANUBHAV DUSAD	25-11-2019	DisPOSED
50	NDPS/56/2016	27/09/2016	STATE OF HARYANA Vs. JAINENDER SINGH S/O SURENDER SINGH	20//05/2019	DISPOSED
51	NDPS/53/2016	28/09/2016	STATE OF HARYANA Vs. POOJA	11-12-2019	DISPOSED
52	NDPS/54/2016	04/10/2016	STATE OF HARYANA Vs. SADIQ ALI S/O SAFI MOHD	30/04/2019	Disposed
53	NDPS/67/2016	09/12/2016	STATE OF HARYANA Vs. MANJEET SINGH @ TIKKU	18-02-2020	DISPOSED
54	NDPS/74/2016	22/12/2016	STATE OF HARYANA Vs. MANJEET SINGH ALIAS KALA	16-03-2020	PROSECUTION EVIDENCE
55	NDPS/4/2017	16/01/2017	STATE OF HARYANA Vs. SUNIL KUMAR	04-03-2020	PROSECUTION EVIDENCE
56	NDPS/11/2017	12/04/2017	STATE OF HARYANA Vs. OZOBUIWE EZE OKORO	20.02.2020	Disposed
57	NDPS/13/2017	08/05/2017	STATE OF HARYANA Vs. VIKRAM ADITYA	19-03-2020	PROSECUTION EVIDENCE
58	NDPS/17/2017	25/05/2017	STATE OF HARYANA Vs. RINKU	13-03-2020	PROSECUTION EVIDENCE
59	NDPS/23/2017	07/07/2017	STATE OF HARYANA Vs. DHARAMPAL	10-09-2019	DISPOSED
60	NDPS/26/2017	03/08/2017	STATE OF HARYANA Vs. RAMESH KUMAR	27-02-2020	DISPOSED
61	NDPS/32/2017	07/10/2017	STATE OF HARYANA Vs. RAHUL KUMAR	27-03-2020	PROSECUTION EVIDENCE
62	NDPS/12/2018	27/03/2018	STATE OF HARYANA Vs. AMIT MASIH @ ROCKY	20-04-2020	PROSECUTION EVIDENCE
Cases in which accused are in Custody for more than one year –					
63	SC/18/2016	04/02/2016	STATE OF HARYANA Vs. GULSHAN KUMAR	13-03-2020	DEFENCE EVIDENCE
64	SC/22/2016	12/02/2016	STATE Vs. VINOD KUMAR	24-10-2019	Acquitted
65	SC/61/2016	01/07/2016	STATE OF HARYANA Vs. GURMEET SINGH	17/05/2019	DISPOSED
66	SC/70/2016	08/08/2016	STATE OF HARYANA Vs. DEEPAK KUMAR ALIAS TINU	13-03-2020	PROSECUTION EVIDENCE
67	SC/84/2016	29/09/2016	STATE OF HARYANA Vs. AMRIK SINGH	05-03-2020	PROSECUTION EVIDENCE
68	SC/99/2016	02/11/2016	STATE OF HARYANA Vs. YAD RAM @ BACHHI	26/07/2019	Disposed
69	SC/113/2016	14/12/2016	STATE OF HARYANA Vs. SACHITANAND MISHRA	23-03-2020	PROSECUTION EVIDENCE
70	SC/11/2017	01/02/2017	STATE OF HARYANA Vs. MANOHAR LAL GUPTA	07/05/2019	DISPOSED
71	SC/15/2017	03/02/2017	STATE OF HARYANA Vs. PAPPU	08/08/2019	Disposed

72	SC/16/2017	06/02/2017	STATE OF HARYANA Vs. JAGDISH RAM	04-03-2020	DEFENCE EVIDENCE
73	SC/24/2017	20/02/2017	STATE OF HARYANA Vs. NOORALAM ALIAS KALU	31/05/2019	DISPOSED
74	SC/38/2017	31/03/2017	STATE OF HARYANA Vs. RAMDEEN	03-12-2019	Disposed
75	SC/40/2017	03/04/2017	STATE OF HARYANA Vs. UDAYVEER	04-03-2020	PROSECUTION EVIDENCE
76	SC/42/2017	25/04/2017	STATE OF HARYANA Vs. SHUBHAM ALIAS SUBI	18-03-2020	PROSECUTION EVIDENCE
77	SC/46/2017	10/05/2017	STATE OF HARYANA Vs. SONU	09-03-2020	PROSECUTION EVIDENCE
78	SC/48/2017	19/05/2017	STATE OF HARYANA Vs. NISHANT SHARMA	04-12-2019	DISPOSED
79	SC/55/2017	06/06/2017	STATE OF HARYANA Vs. SANJAY KUMAR	07-03-2020	PROSECUTION EVIDENCE
80	SC/57/2017	07/06/2017	STATE OF HARYANA Vs. JAGSHIR	13-03-2020	PROSECUTION EVIDENCE
81	SC/70/2017	24/07/2017	STATE OF HARYANA Vs. MOHAMMAD AARIF	24-10-2019	Acquitted
82	SC/81/2017	29/08/2017	STATE OF HARYANA Vs. DEEPAK	13-03-2020	PROSECUTION EVIDENCE
83	SC/82/2017	30/08/2017	STATE OF HARYANA Vs. KHEM CHAND	30/05/2019	Disposed
84	SC/83/2017	04/09/2017	STATE OF HARYANA Vs. RISHI	17/07/2019	Disposed
85	SC/84/2017	08/09/2017	STATE OF HARYANA Vs. DEEPAK KUMAR	20-11-2019	Convicted
86	SC/85/2017	09/09/2017	STATE OF HARYANA Vs. KAMAL	12/04/2019	Disposed
87	SC/86/2017	20/09/2017	STATE OF HARYANA Vs. GAGANDEEP SINGH@GAGAN	16-03-2020	PROSECUTION EVIDENCE
88	SC/102/2017	21/10/2017	STATE OF HARYANA Vs. DHARMENDER	06/04/2019	Disposed
89	SC/104/2017	26/10/2017	STATE OF HARYANA Vs. MOHAN	04-03-2020	PROSECUTION EVIDENCE
90	SC/108/2017	15/11/2017	STATE OF HARYANA Vs. SONU	06-02-2020	DISPOSED
91	SC/109/2017	15/11/2017	STATE OF HARYANA Vs. RANJAY KUMAR	12-03-2020	PROSECUTION EVIDENCE
92	SC/110/2017	15/11/2017	STATE OF HARYANA Vs. BHAGTIYA	09-10-2019	DISPOSED
93	SC/118/2017	06/12/2017	STATE OF HARYANA Vs. VINOD KUMAR	31-03-2020	PROSECUTION EVIDENCE
94	SC/5/2018	16/01/2018	STATE OF HARYANA Vs. AMARJEET SINGH @ BALLU	19-03-2020	PROSECUTION EVIDENCE
95	SC/9/2018	19/01/2018	STATE OF HARYANA Vs. TRILOK SHARMA	29-10-2019	Acquitted
96	SC/11/2018	22/01/2018	STATE OF HARYANA Vs. CHANDER PAL	27-03-2020	NBW
97	SC/14/2018	24/01/2018	STATE OF HARYANA Vs. SUNIL KUMAR	09-03-2020	PROSECUTION EVIDENCE

98	SC/43/2018	13/03/2018	STATE OF HARYANA Vs. SHIV KUMAR	21-03-2020	PROSECUTION EVIDENCE
99	SC/44/2018	20/03/2018	STATE OF HARYANA Vs. HARDEEP SINGH @ SONU	05-03-2020	PROSECUTION EVIDENCE
100	SC/60/2018	20/04/2018	STATE OF HARYANA Vs. SATNAM SINGH	05-03-2020	PROSECUTION EVIDENCE
101	SC/63/2018	02/05/2018	STATE OF HARYANA Vs. SATPAL	12-03-2020	PROSECUTION EVIDENCE
102	SC/90/2018	28/06/2018	STATE OF HARYANA Vs. ANIS REHMAN	16-03-2020	PROSECUTION EVIDENCE
103	SC/94/2018	12/07/2018	STATE OF HARYANA Vs. KAMAL	04-03-2020	DEFENCE EVIDENCE
104	SC/95/2018	16/07/2018	STATE OF HARYANA Vs. VIKRAMJEET SINGH	06-03-2020	PROSECUTION EVIDENCE
	Remaining Pending oldest Civil and Criminal Cases				
105	MACP/380/2013	01.04.2013	Parmod Vs Madhusudan	24.04.2020	Appearance
106	MACP/419/2013	01.04.2013	Shivani Vs Madhusudan	24.04.2020	Appearance
107	CA/2252/2013	14.10.2013	M/s Jaldhara Vs HVPN	03-12-2019	Disposed
108	SC/57/2015	08/04/15	State vs Sudhir	07-03-2020	PROSECUTION EVIDENCE
109	CA/21/2015	01/09/15	Lt Col. Amarjit vs Alla Rakha	06-03-2020	ARGUMENTS
110	CA/36/2016	01.02.2016	Prem Lata Vs Rajni Kalsi	13-09-2019	Disposed
111	CA/66/2016	24-02-2016	Jasbir Singh Vs Mohinder Singh	16-07-2019	Disposed
112	CA/68/2016	25-02-2016	Anjoo Sen Vs Ashwini Kumar	26-08-2019	Disposed
113	CA/82/2016	03-03-2016	Balbir Singh Vs Balwinder Singh	10-05-2019	Disposed
114	CA/86/2016	09-03-2016	Karuna Devi Vs Mohan Kaur	09/30/19	Disposed
115	CA/87/2016	09-03-2016	Ashwini Kumar Vs Anjoo Sen	26-08-2019	Disposed
116	CA/88/2016	09-03-2016	Lajpat Rai Sharma Vs Mukesh Malhotra	01-08-2019	Disposed
117	ARB/10/2016	11-03-2016	Luxmi Rice and General Mills Pvt. Ltd Vs Haryana Agro Industries Corporation Ltd.	09-01-2020	Disposed
118	ARB/11/2016	11-03-2016	MS Jay Vee Rice and General Mills Vs Haryana Agro Industries Corporation Ltd.	09-01-2020	Disposed
119	CA/97/2016	16-03-2016	Jagat Singh Negi Vs Rajni Bala	09-05-2019	Disposed
120	SC/34/2016	19/03/2016	STATE THROUGH ASHUCHAND Vs. RAVINDER KUMAR	04-03-2020	PROSECUTION EVIDENCE
121	CA/113/2016	28-03-2016	Sant Singh Vs State of Haryana	07.02.2020	DISPOSED
122	CA/115/2016	30-03-2016	Ramrup Singh Hooda Vs HSAMB	31/07/2019	Disposed

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123	CA/122/2016	07-04-2016	Sukhdev Singh Vs Sat Pal	18-07-2019	Disposed
124	CA/130/2016	08-04-2016	HSAMB Vs Bhoop Singh Thapan	09/30/19	Disposed
125	CA/132/2016	12-04-2016	Seema Rani Vs Amarjit	14-02-2020	DISPOSED
126	CA/136/2016	16-04-2016	Varinder Kumar Vs Amar Singh	01-08-2019	Disposed
127	CA/140/2016	21-04-2016	Som Nath Vs Bidhi Chand	12-07-2019	Disposed
128	CA/153/2016	29-04-2016	Haryana State Agriculture Marketing Board Vs Ram Roop Hooda	31-07-2019	Disposed
129	RA/15/2016	20-05-2016	Jagdambha Vs Jainendra Gurukul	12-04-2019	Disposed
130	EXE/188/2008	09-08-2008	The Unique Co operative Society Limited Vs Haryana State Cooperative L/C Federation Ltd.	25.05.2020	Payment
131	MACP/53/2016	26-02-2016	Dinesh Bhatia Vs Ramesh Saini	11/16/19	DISPOSED
132	CA/143/2016	12-04-2016	Kuldeep Singh Vs Bachna Ram through his LR Gurnam Singh	03.02.2020	Disposed
133	CA/166/2016	11-05-2016	Bhagirathi Devi Vs Rachhpal	31-03-2020	ARGUMENTS03-07-2018
134	CA/169/2016	13-05-2016	Hussan Singh Vs Gram Panchyat	12/05/19	Disposed
135	RA/17/2016	02-07-2016	Kuldeep Chitkara Vs Iqbal Chand Arora	12/02/19	Disposed
136	CA/190/2016	02-07-2016	Balbir Kaur Vs Pritpal Singh	20-02-2020	DISPOSED
137	CA/195/2016	04-07-2016	Ram Pal Vs Jaiwantri through Krishan Kumar	05-03-2020	ARGUMENTS18-01-2017
138	ARB/31/2016	06-07-2016	M/s Fine Agriculture Consultants Vs HMT Limited	11/16/19	DisPOSED
139	ARB/32/2016	11-07-2016	The Controller of Stores Vs Micro and Small enterprises Facilitation Council of Haryana	12/14/19	Disposed
140	CA/209/2016	12-07-2016	Jawahar Lal Vs Tejo Devi	16-12-2019	Disposed
141	CA/214/2016	27-07-2016	Amar Dai Vs Suram Singh	12/11/19	Disposed
142	CA/227/2016	17-08-2016	Pooran Chand Vs Pyare Lal	16-12-2019	Disposed
143	CA/244/2016	02-09-2016	Gurbachan Singh Vs Sher Singh	12-02-2020	DISPOSED
144	CRR/100/2016	07-09-2016	Sonia (Chhabra) Sharma Vs State of Haryana	27-01-2020	Dismissed
145	RA/22/2016	12-09-2016	Ram Bhatari Vs Jainendra Gurukul	12/20/19	Disposed
146	CA/282/2016	30-09-2016	Kuldeep Singh Vs Bachna	03.02.2020	Disposed
147	SC/85/2016	09/30/16	State vs Sunil	09-03-2020	PROSECUTION EVIDENCE

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148	Arb/41/2014	10.11.2014	HVPNL vs Manohar	11.02.2020	DisPOSED
149	Arb/21/2016	07.05.2016	S.P.Singla Constructions Pvt. Ltd. Vs. BBR (India)	10.04.2020	ARGUMENTS
150	CA/201/2016	02.07.2016	Kulbir Singh vs HUF	20.02.2020	DisPOSED

Statement regarding the list of 10 oldest cases falling under Action Plan 2019-2020 Relating to the court of Sh. Jagdeep Singh, Special Judge, CBI, Haryana at Panchkula					
Sr NO	CIS NO	Date of Institution	Parties Name	Next Date	Status
1	PC/10/2018	25/10/04	CBI VS Chander Shekhar	03/03/2020	For Dws
2	CHI/1864/13	07/02/06	CBI Baba Gurmeet Ram Rahim	07/03/2020	For Dws
3	PC/09/2018	02/08/06	CBI VS Chander Shekhar	05/03/2020	For Pws
4	PC/32/13	24/10/06	CBI Vs. Prem Chand Singla & oth.	02/09/2019	Decided
5	CHI5/14	28/10/06	CBI Vs. B S Thind & oth.	02/09/2019	Decided
6	PC/36/13	23/09/09	CBI Vs. SL Srivastva	17/03/2020	For Dws
7	PC/47/2013	21/12/12	CBI VS Rajinder Parshad & Oth	17/05/2019	Decided
8	CHI/2602/13	21/01/13	CBI VS Pawan & Oth.	07/03/2020	For Pws
9	CHI/2965/13	07/10/13	CBI Vs Zile Ram & oth.	06/03/2020	For Pws
10	CHI/04/2014	06/02/14	CBI Vs. Randhir & oth.	02/11/2019	Decided

List of Action Plan Cases 2019-20 pertaining to the court of Sh. Amit Sharma, AD&SJ, Panchkula for the month of February 2020

Sr. No.	Case No.	D.O.I	Title	Pending for	Status
25 Oldest Execution Petitions					
1	EXE/77/2005	25-05-2005	M/s Reciprocal co-op Group Housing Society Vs ESS VEE Contractors Pvt. Ltd.	17-02-2020	CONSIDERATION
2	EXE/627/2015	04-12-2015	IndusInd Bank Ltd Vs Satish Kumar	17-01-2020	DECIDED
3	EXE/237/2016	18-05-2016	Religare Finvest Limited Vs Bee Gee Enterprises	29-01-2020	DECIDED
4	EXE/238/2016	18-05-2016	Religare Finvest Limited Vs Bee Gee Enterprises	29-01-2020	DECIDED
5	EXE/239/2016	18-05-2016	Religare Finvest Limited Vs Bee Gee Enterprises	29-01-2020	DECIDED
6	EXE/281/2016	31-05-2016	M/S Edusmart Services Pvt. Ltd Vs DC Model Sr. Secondary School	31-01-2020	DECIDED
7	EXE/382/2016	12-08-2016	Shri Ram City Union Finance Limited Vs Mohan Lal	30-01-2020	DECIDED
8	EXE/385/2016	12-08-2016	Shri Ram City Union Finance Limited Vs Sunita Devi	26-02-2020	DECIDED
9	EXE/502/2016	23-09-2016	Indusind Bank Ltd. Vs Ramnath Patel	06/01/2020	DECIDED
10	EXE/503/2016	23-09-2016	Indusind Bank Ltd. Vs Mr. Mahipal	17-12-2019	DECIDED
11	EXE/504/2016	23-09-2016	Indusind Bank Ltd. Vs Harvinder Singh	17-02-2020	DECIDED
Pending Cases which were instituted upto 31.12.2015					
12	CA/64/1988	10-02-1988	Sawaran Singh Vs Pritam Singh	05/03/2020	ARGUMENTS
13	CA/2110/2013	23-05-2011	vikas dhayia Vs Ajmer Singh	06/03/2020	ARGUMENTS
14	CA/2111/2013	23-01-2013	Vikas Dahiya Vs Ajmer Singh Dhillon	06/03/2020	ARGUMENTS
15	CA/26/2014	03-02-2014	Hakmi Devi Vs Gurvinder Singh	06/03/2020	ARGUMENTS
16	CA/145/2014	09-05-2014	Sarita Devi Vs Sumitra Devi	16/03/2020	ARGUMENTS
17	CA/109/2015	24-03-2015	Charan Singh Vs Anand Mohan	19/03/2020	ARGUMENTS
18	CA/121/2015	01-04-2015	Gurudwara Shri Guru Rai Sahib Parchar Committee Doon Vs Dhian Chand	20/03/2020	CONSIDERATION
19	CA/162/2015	29-04-2015	Chhaju Ram through his LRs Vs Bhupinder Kumar	13/03/2020	ARGUMENTS
20	CA/329/2015	26-05-2015	Jai Singh Vs Bhupinder Kumar Saini	13/03/2020	ARGUMENTS
21	CRA/177/2015	03-07-2015	State Vs Sandeep Sharma	16/03/2020	APPEARANCE
22	CA/229/2015	07-07-2015	Sunita Devi Vs Bhumi Dutt	06/03/2020	ARGUMENTS
23	CA/307/2015	08-10-2015	The Upper India Nature Cure Hospital and Health Society Vs State of Haryana	26/03/2020	ARGUMENTS PART HEARD

NDPS Act Cases more than one year old					
24	NDPS/24/2015	17-09-2015	State of Haryana Vs Nazar Khan	12/03/2020	PROSECUTION EVIDENCE
25	NDPS/29/2015	15-12-2015	State of Haryana Vs Om Parkash	05/03/20	DEFENCE EVIDENCE
26	NDPS/35/2016	08-08-2016	State of Haryana Vs Samson	09/03/2020	STATEMENT OF ACCUSED U/S 313 Cr.P.C
27	NDPS/47/2016	22-09-2016	State of Haryana Vs Navneet alias Rinku	30/03/2020	PROSECUTION EVIDENCE
28	NDPS/52/2016	22-09-2016	State of Haryana Vs Vijay Kumar @ Happy	12/03/2020	NON BAILABLE WARRANT OF ACCUSED
29	NDPS/55/2016	05-10-2016	NCB Vs Hakam Rai S/o	12/03/2020	PROSECUTION EVIDENCE
30	NDPS/73/2016	16-12-2016	State of Haryana Vs Arvind	13/03/2020	PROSECUTION EVIDENCE
31	NDPS/75/2016	21-12-2016	State of Haryana Vs Sukhjinder Singh @ Montu	15/04/2020	PROSECUTION EVIDENCE
32	NDPS/3/2017	13-01-2017	State of Haryana Vs Virender Singh	12/03/2020	PROSECUTION EVIDENCE
33	NDPS/7/2017	18-03-2017	State of Haryana Vs Gurvinder Singh	12/03/2020	PROSECUTION EVIDENCE
34	NDPS/12/2017	18-04-2017	State of Haryana Vs Vikas Dutta	12/03/2020	PROSECUTION EVIDENCE
35	NDPS/15/2017	17-05-2017	State of Haryana Vs Vinod	30/03/2020	PROSECUTION EVIDENCE
36	NDPS/19/2017	01-07-2017	State of Haryana Vs Ranjit Kumar	04/01/2020	DECIDED (PO)
37	NDPS/25/2017	03-08-2017	State of Haryana Vs Ajit Singh @ Rohit	24/03/2020	APPEARANCE
38	NDPS/31/2017	29-09-2017	State of Haryana Vs Virender Kumar	12/03/2020	PROSECUTION EVIDENCE
39	NDPS/33/2017	09-10-2017	State of Haryana Vs Suleman	12/03/2020	PROSECUTION EVIDENCE
40	NDPS/35/2017	02-11-2017	State of Haryana Vs Aman Gill	16/03/2020	DEFENCE EVIDENCE
41	NDPS/40/2017	12-12-2017	State of Haryana Vs Naman Khanna	05/03/2020	PROSECUTION EVIDENCE
42	NDPS/3/2018	30-01-2018	State of Haryana Vs Rohit Garg	06/03/2020	DEFENCE EVIDENCE
43	NDPS/5/2018	30-01-2018	State of Haryana Vs Ajay Kumar alias Chuppa	09/03/2020	PROSECUTION EVIDENCE
44	NDPS/7/2018	22-02-2018	State of Haryana Vs Karnail Singh	12/03/2020	PROSECUTION EVIDENCE
45	NDPS/8/2018	16-03-2018	State of Haryana Vs Ajit Kumar @ Rohit	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
46	NDPS/9/2018	21-03-2018	State of Haryana Vs Iqbal Khan alias Bittu	13/03/2020	DEFENCE EVIDENCE
Cases in which accused are in Custody for more than one year					
47	SC/33/2015	13-04-2015	State of Haryana Vs Birender Singh	05/03/2020	DEFENCE EVIDENCE
48	SC/10/2016	27-01-2016	State of Haryana Vs Rajbir Joshi @ Amandeep Joshi	05/03/2020	PROSECUTION EVIDENCE

49	SC/93/2016	14-10-2016	State of Haryana Vs Vikram Kumar	12/03/2020	PROSECUTION EVIDENCE
50	SC/127/2017	19-12-2017	State of Haryana Vs Satpal Singh @ Satta	12/03/2020	PROSECUTION EVIDENCE
51	SC/18/2018	29-01-2018	State of Haryana Vs Satpal Singh @ Satta	12/03/2020	PROSECUTION EVIDENCE
52	SC/29/2018	15-02-2018	State of Haryana Vs Satpal Singh alias Satta	12/03/2020	PROSECUTION EVIDENCE
53	SC/30/2018	15-02-2018	State of Haryana Vs Satpal Singh alias Satta	12/03/2020	PROSECUTION EVIDENCE
54	SC/89/2018	15-06-2018	State of Haryana Vs Shankar @ Sapera	07/03/2020	ARGUMENTS
55	SC/26/2019	07-03-2019	State of Haryana Vs Joginder Singh	05/03/2020	PROSECUTION EVIDENCE
Remaining Pending oldest Civil and Criminal Cases					
56	CA/105/2016	23-03-2016	Ram Bhrose Thaliyal Vs Matu Singh	16/03/2020	ARGUMENTS
57	CA/106/2016	23-03-2016	Shiv Kumar Vs Garib Dass alias Garibu	24/02/2020	DECIDED
58	CA/120/2016	02-04-2016	Aprajita Rathod Vs Prabha Devi	09/03/2020	ARGUMENTS
59	CA/144/2016	18-04-2016	HUDA Vs Shish Pal	23/03/2020	APPEARANCE
60	CA/160/2016	06-05-2016	Rajesh Gupta Vs Dharampal	17/03/2020	ARGUMENTS
61	SC/51/2016	19-05-2016	State of Haryana Vs Surabhi	07/03/2020	DEFENCE EVIDENCE
62	CA/172/2016	23-05-2016	Kulwant Gupta Vs Anupam Jain	16/03/2020	ARGUMENTS
63	CRA/88/2016	25-05-2016	Narender Vs State of Harayna	12/03/2020	ARGUMENTS
64	CA/177/2016	31-05-2016	Paramjit Kaur Vs Tej Kaur	16/03/2020	ARGUMENTS
65	CA/193/2016	04-07-2016	Jai Narayan Vs Ramnath	07/03/2020	ARGUMENTS
66	CA/198/2016	04-07-2016	Indu Mehta Vs Shailender Kumar	19/03/2020	ARGUMENTS
67	CA/199/2016	04-07-2016	Indu Mehta Vs Shailender Kumar	19/03/2020	ARGUMENTS
68	CA/208/2016	11-07-2016	Sushila Bhardwaj Vs Krishan Chander Gauba	21/03/2020	ARGUMENTS
69	CRA/128/2016	11-07-2016	Rajni Rani Vs State of Haryana	27/03/2020	BAILABLE WARRANT OF ACCUSED

LIST OF 200 PENDING SELECTED FOR ACTION PLAN 2019-2020, RELATING TO THE COURT OF SH. HITESH GARG CIVIL JUDGE (SR. DIVN.)-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, PANCHKULA.

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
1	EXE/2156/2013	28/05/11	SATINDER PAL KAUR Vs. AMARJIT SINGH	19/04/2019	DECIDED
2	EXE/2489/2013	21.07.2012	SURENDER VS RENU	13.03.2020	APPEARANCE
3	EXE/2679/2013	05/01/13	RANVIR SINGH CHAUHAN Vs. HSAMB OTHERS	09/03/2020	FILING OF WRITTEN REPLY
4	EXE/35/2013	19/11/13	COOPERATIVE BANK LIMITED Vs. RAMESH	07/03/2020	WARRANT OF ATTACHMENT
5	EXE/80/2014	26/05/14	RAJEEV KUMAR Vs. SATISH KUMAR KALRA	16/03/2020	FILING OF WRITTEN REPLY
6	EXE/197/2014	28/10/14	LTD. THROUGH MD KASHMIR SINGH SAINI Vs. STATE OF HARYANA	02/09/2019	DECIDED
7	EXE/198/2014	28/10/14	LTD. THROUGH MD KASHMIR SINGH SAINI Vs. STATE OF HARYANA	02/09/2019	DECIDED
8	EXE/199/2014	28/10/14	LTD. THROUGH ITS MD KASHMIR SINGH SAINI Vs. STATE OF HARYANA	02/09/2019	DECIDED
9	EXE/104/2015	12/05/15	SHEEL KUMAR Vs. BAGHU RAM	16/03/2020	CONDITIONAL WARRANT OF ARREST
10	EXE/139/2015	30/05/15	MS COOLON INDIA PVT LIMITED Vs. ANIL MOGA	18/02/2020	DECIDED
11	EXE/269/2015	02/12/15	INDIAN OVERSEAS BANK Vs. VIKAS CHAUDHARY	09/05/2019	DECIDED
12	EXE/58/2016	23/03/16	ANAND MOHAN Vs. CHARAN SINGH	23/05/2019	DECIDED
13	EXE/89/2016	16/05/16	SH VIJAY KUMAR GOEL Vs. MS RAJA FORGINGS AND GEARS LTD	19/11/2019	DECIDED
14	EXE/6/2018	05/11/16	ANJU GARG Vs. ANIL JINDAL	17/03/2020	ARGUMENTS
15	EXE/20/2017	17/02/17	NAFE SINGH KHENCHI Vs. HSAMB	14/08/2019	DECIDED
16	EXE/33/2017	15/03/17	BALBIR CHAND Vs. HAVNEET ARORA	03/05/2019	DECIDED
17	EXE/34/2017	16/03/17	SH JAINENDRA GURUKUL Vs. PRITAMA DEVI	24/03/2020	ARGUMENTS
18	EXE/53/2017	01/05/17	GEETA MEHRA Vs. SRICURE HERBS(INDIA)(P) LTD	17/08/2019	DECIDED
19	EXE/59/2017	15/05/17	JAGMAL Vs. PARVEEN KUMARI	21/05/2019	DECIDED
20	EXE/61/2017	19/05/17	ROSHNI DEVI Vs. VIJAY DOGRA	20/05/2019	DECIDED
21	CRM/49/2017	26/05/17	ANJALI Vs. SURESH KUMAR	02/07/2019	DECIDED
22	EXE/63/2017	30/05/17	MS GARG INDUSTRIES Vs. MS HI-GRIP POLYMERS	06/03/2020	FOR PAYMENT
23	EXE/65/2017	03/07/17	VED PRAKASH Vs. SUSHMA MITTAL	01/07/2019	DECIDED
24	EXE/67/2017	04/07/17	GEETA RANI Vs. MADAN LAL	04/05/2019	DECIDED
25	EXE/70/2017	10/07/17	MAHESH KUMAR Vs. SHIV SATCHIT	03/05/2019	DECIDED
26	EXE/80/2017	29/07/17	SANKET JAIN Vs. RAKESH SHARMA	03/08/2019	DECIDED
27	EXE/83/2017	11/08/17	STATE BANK OF INDIA Vs. RUPINDER KAUR	08/05/2019	DECIDED

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28	EXE/84/2017	11/08/17	RAJESH KUMAR Vs. SHASHI BALA	17/04/2020	ARGUMENTS
29	EXE/92/2017	31/08/17	BHARAT ELECTRONIC WORKERS UNION Vs. BHARAT ELECTRONIC LTD.	19/11/2019	DECIDED
30	EXE/93/2017	31/08/17	JAI PAL Vs. THE MANAGING DIRECTOR	18/03/2020	ARGUMENTS
31	EXE/99/2017	13/09/17	M/S SHWETA ENVIROTECH Vs. ACME FORMULATION PVT LTD	03/05/2019	DECIDED
32	EXE/106/2017	03/10/17	VK SHARMA Vs. MADAN LAL BHATIA	20/11/2019	DECIDED
33	EXE/110/2017	11/10/17	RANBIR KAUSHIK Vs. SUSHIL SHARMA	04/05/2019	DECIDED
34	EXE/112/2017	16/10/17	STATE BANK OF INDIA Vs. SATNARAIN BABBAR	05/08/2019	DECIDED
35	EXE/113/2017	16/10/17	STATE BANK OF INDIA Vs. JATINDER RAI	07/03/2020	ARGUMENTS
36	EXE/135/2017	02/12/17	AGGARWAL AND COMPANY Vs. M/S	03/08/2019	DECIDED
37	EXE/138/2017	05/12/17	STATE BANK OF INDIA Vs. SANJAY KUMAR	02/07/2019	DECIDED
38	EXE/139/2017	05/12/17	STATE BANK OF INDIA Vs. BIKRAMJIT SINGH	08/05/2019	DECIDED
39	EXE/140/2017	05/12/17	STATE BANK OF INDIA Vs. AMIR SINGH	08/05/2019	DECIDED
40	EXE/141/2017	05/12/17	STATE BANK OF INDIA Vs. AARTI MALHOTRA	08/05/2019	DECIDED
41	EXE/142/2017	05/12/17	STATE BANK OF INDIA Vs. JYOTI SHARMA	24/05/2019	DECIDED
42	EXE/143/2017	05/12/17	STATE BANK OF INDIA Vs. GOBIND MOHAN	08/05/2019	DECIDED
43	EXE/147/2017	13/12/17	M/S HARYANA FORESTS LIMITED Vs. M/S SHAKTI IMPEX	05/03/2020	APPEARANCE
44	EXE/150/2017	15/12/17	LTD. Vs. M/S LOGIX AUTOMATION SYSTEM	22/05/2019	DECIDED
45	EXE/151/2017	18/12/17	VITRAN NIGAM LTD. Vs. M/S BAJAJ HINDUSTAN	08/05/2019	DECIDED
46	EXE/154/2017	22/12/17	VED PARASH Vs. MS VIKSON FINANCE ND INVESTMETN (PVT)	09/03/2020	ARGUMENTS
47	EXE/8/2018	17/01/18	HAPPY Vs. SAKSHI KHANNA	03/05/2019	DECIDED
48	EXE/16/2018	05/02/18	KRISHAN DEV ARORA Vs. M/S APPU GARMENTS O	20/03/2020	ARGUMENTS
49	EXE/23/2018	21/02/18	SATISH KUMAR Vs. RAJ KUMAR	02/03/2020	APPEARANCE
50	EXE/32/2018	20/03/18	M/S BANSAL RICE MILLS Vs. M/S SHIV SHAKTI RICE TRADERS	30/03/2020	ARGUMENTS
CASES UPTO 31.12.2014					
51	CS/1730/2013	30/04/2009	R L MALHOTRA Vs. MS KISHORE FOAM AGENCIES	11/04/2019	DECIDED
52	CS/1660/2013	02/02/2010	SANJAY GARG Vs. RAGHBIR SINGH SANDHU	27/08/2019	DECIDED
53	CHI/1141/2013	16/02/2010	STATE Vs. RAM PAL RANA	04/03/2020	DEFENCE EVIDENCE
54	COMI/610/2013	09.07.2010	VINOD VS MOHD. SHARIF	17.03.2020	DEFENCE EVIDENCE
55	COMI/624/2013	23/12/2010	DR. RUPINDER SINGH Vs. MONIKA SINGH	16/03/2020	CONSIDERATION

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56	CS/2492/2013	02.09.2011	JES RAJ VS HARYANA YOG SABHA	16.03.2020	CONSIDERATION
57	CHI/1410/2013	29/09/2011	STATE Vs. SURESH KAPOOR	09/03/2020	PROSECUTION EVIDENCE
58	CS/1553/2013	08/10/2011	SYONGITA RANI Vs. RAN SINGH	06/03/2020	REBUTTAL EVIDENCE
59	CS/628/2013	03/01/2012	SUBHASH CHAND Vs. TEJ PAL AND OTHERS	07/03/2020	DEFENDANT EVIDENCE
60	COMA/72/2014	11/02/2012	KANWAL DHINGRA Vs. DR.MANAV DHINGRA	10/01/2020	DECIDED
61	COMI/508/2013	16/02/2012	PARAMJIT SAINI Vs. AVTAR SINGH	18/04/2020	BAILABLE WARRANT OF ACCUSED
62	COMI/988/2013	31/07/2012	RAVINDERJEET KAUR Vs. KULDEEP SINGH	05/05/2020	AWAITING FURTHER ORDERS
63	COMI/1025/2013	21/09/2012	SUNIL KANWAR Vs. RAVINDER JEET	09/03/2020	ARGUMENTS
64	CS/4079/2013	26/04/2013	HARBANS KAUR Vs. LAXMY DEVI	07/03/2020	DEFENDANT EVIDENCE
65	COMI/507/2013	16/07/2013	BALBIR SINGH CHEEMA Vs. SUNIL KUMAR	28/01/2020	DECIDED
66	CHI/11/2013	01/11/2013	STATE Vs. BABBAN ZAIDI	25/03/2020	ARGUMENTS
67	CS/132/2014	26/02/2014	VIJAY MEHRA Vs. SUMATI SABLOK	16/03/2020	ARGUMENTS
68	CHI/144/2014	01/03/2014	STATE Vs. GURMEET SINGH	16/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C
69	CS/154/2014	19/03/2014	SURINDER KUMAR Vs. SUDHIR SHARMA	17/03/2020	REBUTTAL EVIDENCE
70	CHI/311/2014	18/04/2014	STATE Vs. KUMARI JOYATI	17/03/2020	DEFENCE EVIDENCE
71	SUCC/19/2014	05/07/2014	SANDEEP SUNNY Vs. GENERAL PUBLIC	11/10/2019	DECIDED
72	COMA/93/2014	25/07/2014	SAVITA KONDEL Vs. PUSHPINDER KUMAR	21/03/2020	ARGUMENTS
73	COMA/102/2014	28/08/2014	DR AASTHA PRAKASH Vs. DIPU SAURAV	21/03/2020	ARGUMENTS
74	CM/171/2014	04/10/2014	COOPERATIVE BANK Vs. MS HEELS AND TOES	29/04/2020	AWAITING FURTHER ORDERS
75	CHI/747/2014	21/10/2014	STATE Vs. GURDEEP SINGH	12/03/2020	NON BAILABLE WARRANT OF ACCUSED

MORE THAN SIX MONTHS CUSTODY CASES

76	CHI/369/2015	23/07/15	STATE Vs. BHUPINDER KUMAR GUPTA	09/03/2020	PROSECUTION EVIDENCE
77	CHI/505/2016	07/09/16	STATE OF HARYANA Vs.AMIT	14/10/2019	DECIDED
78	CHI/418/2017	08/08/17	STATE OF HARYANA Vs. DALIP KUMAR	03/06/2019	DECIDED
79	CHI/52/2018	19/01/18	STATE OF HARYANA Vs. MANIL MONGIA	09/03/2020	PROSECUTION EVIDENCE
80	CHI/87/2018	08/02/18	STATE OF HARYANA Vs. RAVARI @ SUDHIR	31/01/2020	DECIDED
81	CHI/440/2018	18/08/18	STATE OF HARYANA Vs. JEETO	17/05/2019	DECIDED
82	CHI/439/2018	18/08/18	STATE OF HARYANA Vs. JOGINDER SINGH	21/08/2019	DECIDED
83	CHI/493/2018	10/09/18	STATE OF HARYANA Vs. GAURAV @ RODA	18/02/2020	DECIDED
84	CHI/531/2018	25/09/18	STATE OF HARYANA Vs. KULDEEP ETC.	09/03/2020	DEFENCE EVIDENCE

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85	CHI/591/2018	08/10/18	STATE OF HARYANA Vs. SUNIL @ SILLA	09/03/2020	PROSECUTION EVIDENCE
86	CHI/630/2018	23/10/18	STATE OF HARYANA Vs. AMZAD	12/03/2020	DEFENCE EVIDENCE
87	CHI/643/2018	29/10/18	STATE OF HARYANA Vs. KULDEEP RANA	04/03/2020	PROSECUTION EVIDENCE
88	CHI/664/2018	03/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	08/08/2019	DECIDED
89	CHI/665/2018	03/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	24/09/2019	DECIDED
90	CHI/682/2018	13/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	08/08/2019	DECIDED
91	CHI/683/2018	13/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	02/09/2019	DECIDED
92	CHI/684/2018	13/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	02/09/2019	DECIDED
93	CHI/691/2018	17/11/18	STATE OF HARYANA Vs. DALIP KUMAR YADAV	02/09/2019	DECIDED
94	CHI/692/2018	17/11/18	STATE OF HARYANA Vs. DALIP KUMAR	04/09/2019	DECIDED
95	CHI/722/2018	30/11/18	STATE OF HARYANA Vs. RAJIV MORYA @ CHOTU	25/07/2019	DECIDED

CASES UNDER SECTION 138 N.I. ACT

96	NACT/1107/2014	17/12/2014	SUMEET KUMAR PASSI Vs. RAHUL	29/05/2019	DECIDED
97	NACT/833/2015	13/11/2015	JOGINDER SINGH Vs. RANBIR SINGH	17/05/2019	DECIDED
98	NACT/856/2015	23/11/2015	SANJEEV KUMAR Vs. SANDAL SINGH RANA	10/05/2019	DECIDED
99	NACT/857/2015	23/11/2015	RANDHIR CHAUDHARY Vs. VINOD KUMAR GULATI	03/06/2019	DECIDED
100	NACT/858/2015	23/11/2015	RANDHIR CHAUDHARY Vs. VINOD KUMAR GULATI	03/06/2019	DECIDED
101	NACT/888/2015	03/12/2015	MS SHRAWASTHI AGROTECH PVT LIMITED Vs. ANIL SINGH BHARAT	15/06/2019	DECIDED

REMAINING PENDING CIVIL & CRIMINAL CASES

102	CHI/72/2015	11/02/15	STATE Vs. SUDHIR	23/04/2019	DECIDED
103	COMI/42/2015	10/03/15	ASHWANI KUMAR Vs. RISHI PAL	16/03/2020	DEFENCE EVIDENCE
104	COMA/86/2015	05/05/15	REETA Vs. AJMER SINGH	26/08/2019	DECIDED
105	CHI/441/2015	13/08/15	STATE Vs. RAVINDER SINGH	04/10/2019	DECIDED
106	CS/612/2015	14/09/15	SANTOKH SINGH Vs. HUDA	23/03/2020	ARGUMENTS
107	CHI/489/2015	17/09/15	STATE OF HARYANA Vs. TIRLOK CHAND	16/03/2020	DEFENCE EVIDENCE
108	CS/644/2015	25/09/15	SURINDER KOHLI Vs. SUKHDEV SINGH	17/05/2019	DECIDED
109	CHI/514/2015	25/09/15	STATE Vs. ASHWANI KUMAR SYAL	04/03/2020	DEFENCE EVIDENCE
110	CHI/516/2015	25/09/15	STATE Vs. SAURABH NAYYAR	22/10/2019	DECIDED
111	CS/637/2015	28/09/15	PREM SINGH Vs. JAGDISH	05/08/2019	DECIDED
112	CHI/522/2015	01/10/15	STATE Vs. SANTOSH SHARMA	27/08/2019	DECIDED

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113	CS/662/2015	07/10/15	ANIL KUMAR GUPTA Vs. MS SHRI RAM FOOD AND BEVERAGE	26/03/2020	ARGUMENTS
114	CS/665/2015	12/10/15	TEJA Vs. RAZA ALI KHAN	03/03/2020	ARGUMENTS
115	CS/667/2015	13/10/15	JAI KISHAN Vs. SURJIT SINGH	09/03/2020	PLAINTIFFS EVIDENCE
116	CHI/614/2015	18/11/15	STATE Vs. VEERA	20/09/2019	DECIDED
117	COMI/173/2015	30/11/15	KANTA SAINI Vs. JAI SINGH	12/03/2020	NON-BAILABLE WARRANT OF ACCUSED
118	CHI/642/2015	02/12/15	STATE Vs. DARSHANA JAIN	09/03/2020	DEFENCE EVIDENCE
119	CHI/657/2015	08/12/15	STATE Vs. VINAY KHOSLA	14/08/2019	DECIDED
120	CHI/671/2015	14/12/15	STATE Vs. OM PARKASH	09/08/2019	DECIDED
121	CS/795/2015	15/12/15	SULEKHA Vs. HARDEEP SINGH	05/03/2020	PLAINTIFFS EVIDENCE
122	CHI/670/2015	15/12/15	STATE OF HARYANA Vs. NARESH KUMAR	20/03/2020	DEFENCE EVIDENCE
123	CS/808/2015	21/12/15	ROTTI @ VANITA MADHAVRAO KULKARNI Vs. MADHVA SHEHGIRI	07/03/2020	REBUTTAL EVIDENCE
124	CS/19/2016	07/01/16	GEETA RANI Vs. BONN NUTRIENTS PVT LIMITED	02/03/2020	COMPROMISE
125	NACT/33/2016	13/01/16	KARAM SINGH Vs. FAQUIR CHAND	14/06/2019	DECIDED
126	COMI/5/2016	14/01/16	RAUNKI RAM Vs. BALWINDER SINGH	09/04/2020	ARGUMENTS
127	CS/36/2016	18/01/16	RAM NIWAS GUPTA Vs. SOUTH INDIAN BANK LTD.	30/08/2019	DECIDED
128	COMI/10/2016	21/01/16	AMIT BHUSHAN Vs. RAGHUNANDAN	17/09/2019	DECIDED
129	CS/85/2016	12/02/16	MAJOR PRADEEP KUMAR DHARMANI Vs. SAT DEV CHADHA	16/03/2020	APPEARANCE
130	CHI/107/2016	12/02/16	STATE OF HARYANA Vs. ASHOK KUMAR	27/09/2019	DECIDED
131	CHI/111/2016	15/02/16	STATE OF HARYANA Vs. SAMYUL SINGH	07/03/2020	DEFENCE EVIDENCE
132	CHI/112/2016	16/02/16	STATE OF HARYANA Vs. DEEPAK KHANA @ TUSHAR	17/08/2019	DECIDED
133	CHI/113/2016	16/02/16	STATE OF HARYANA Vs. RANJEET	26/02/2020	DECIDED
134	CS/115/2016	23/02/16	KAPIL MITTAL Vs. MANOJ GUPTA	09/03/2020	PLAINTIFFS EVIDENCE
135	CM/16/2016	25/02/16	SHRI RAJINDER MOHAN GUPTA Vs. MARY GUPTA	17/08/2019	DECIDED
136	CS/121/2016	25/02/16	CHANDERHAS Vs. SH ASHOK KUMAR	12/03/2020	ARGUMENTS
137	CS/129/2016	26/02/16	LAJWANTI DEVI Vs. KULDEEP VASHISHT	20/08/2019	DECIDED
138	CHI/134/2016	26/02/16	STATE OF HARYANA Vs. AJIT SINGH	21/03/2020	DEFENCE EVIDENCE
139	CS/142/2016	10/03/16	PUNJAB AND SIND BANK Vs. AMIT KUMAR LR OF SMT. SUDESH RANI	31/01/2020	DECIDED
140	CS/143/2016	11/03/16	M/S UTTARA FOODS AND FEEDS PVT. LTD. Vs. MS STAR POULTRY FARM	03/07/2019	DECIDED
141	CHI/165/2016	17/03/16	STATE VS DEEPAK @ TINU	31/08/2019	DECIDED
142	CS/153/2016	17/03/16	SMT. RAJ KUMARI Vs. SAHIL GHAI	07/09/2019	DECIDED

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143	CM/29/2016	22/03/16	SHIELA TAKULIA Vs. GENERAL PUBLIC	26/02/2020	DECIDED
144	CHI/176/2016	22/03/16	STATE OF HARYANA Vs. BHARAT	10/10/2019	DECIDED
145	CHI/177/2016	22/03/16	STATE OF HARYANA Vs. SULEMAN	06/03/2020	PROSECUTION EVIDENCE
146	CHI/198/2016	30/03/16	STATE OF HARYANA Vs. KAMLESH GUPTA	13/03/2020	PROSECUTION EVIDENCE
147	CHI/201/2016	02/04/16	STATE OF HARYANA Vs. GURWINDER SINGH ALIAS GOLU	05/04/2019	DECIDED
148	NACT/243/2016	02/04/16	KUSH Vs. MUNISH SAHI	10/06/2019	DECIDED
149	CHI/205/2016	04/04/16	STATE OF HARYANA Vs. PREET	09/03/2020	NON BAILABLE WARRANT OF ACCUSED
150	CS/200/2016	05/04/16	SANTOKH SINGH Vs. RANJIT SINGH	01/08/2019	DECIDED
151	RP/18/2016	06/04/16	RAJNEESH GARG Vs. VANI SETH	16/03/2020	REBUTTAL EVIDENCE
152	CHI/210/2016	06/04/16	STATE OF HARYANA Vs. MR. MANAV MALHOTRA	06/09/2019	DECIDED
153	CHI/242/2016	25/04/16	STATE OF HARYANA Vs. NAVEEN CHAND JOSHI	02/08/2019	DECIDED
154	CHI/252/2016	25/04/16	STATE OF HARYANA Vs. NARESH KUMAR	01/05/2019	DECIDED
155	NACT/309/2016	25/04/16	ASHWANI KUMAR GUPTA Vs. MS ALCHEMIA ADS AND MEDIA PVT. LTD	27/05/2019	DECIDED
156	CHI/244/2016	26/04/16	STATE OF HARYANA Vs. HAMID KHAN	01/06/2019	DECIDED
157	CS/241/2016	27/04/16	PUNJAB AND SIND BANK Vs. SANDEEP SHARMA	23/07/2019	DECIDED
158	CS/243/2016	27/04/16	M/S ROYAL ELECTRICAL SYSTEMS PVT LTD Vs. MS VINEET ENTERPRISES	19/03/2020	REBUTTAL EVIDENCE
159	COMI/30/2016	03/05/16	NEERAJ SHARMA Vs. DINESH	23/03/2020	APPEARANCE
160	CHI/260/2016	06/05/16	STATE OF HARYANA Vs. VARUN ARORA	02/03/2020	DEFENCE EVIDENCE
161	NACT/343/2016	06/05/16	VIKRANT SINGH RANA Vs. RAHUL SINGLA	11/06/2019	DECIDED
162	CHI/262/2016	07/05/16	STATE OF HARYANA Vs. AJAY CHABRA	18/03/2020	DEFENCE EVIDENCE
163	CHI/268/2016	11/05/16	STATE OF HARYANA Vs. HARDEEP SINGH	01/06/2019	DECIDED
164	NACT/354/2016	11/05/16	NARINDER SINGH Vs. RAJESH	04/05/2019	DECIDED
165	CS/275/2016	13/05/16	B.S.KANDARI Vs. RAJESHWAR DASS	05/03/2020	PLAINTIFFS EVIDENCE
166	CS/277/2016	16/05/16	MANJIT SINGH Vs. MAHINDER SINGH	17/03/2020	APPEARANCE
167	CS/281/2016	17/05/16	UMA DEVI Vs. RAKESH SINGLA	02/07/2019	DECIDED
168	CHI/275/2016	17/05/16	STATE OF HARYANA Vs. MADAN LAL	07/03/2020	DEFENCE EVIDENCE
169	CS/293/2016	19/05/16	STATE BANK OF INDIA Vs. LUCKNOWI ZAIKA	24/07/2019	DECIDED
170	COMI/37/2016	21/05/16	SABARDEEN Vs. RAZIA	27/03/2020	ARGUMENTS
171	CHI/287/2016	23/05/16	STATE OF HARYANA Vs. RAJESH GIRI	26/07/2019	DECIDED
172	CS/301/2016	24/05/16	RAM KUMAR Vs. SAROJ RANI	16/03/2020	PLAINTIFFS EVIDENCE

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173	CS/318/2016	30/05/16	STATE BANK OF INDIA Vs. RAVI KUMAR	05/09/2019	DECIDED
174	CS/320/2016	30/05/16	ABHISHEK ANGRAL Vs. CBSE	05/04/2019	DECIDED
175	CHA/143/2016	02/06/16	STATE OF HARYANA Vs. DR SUCHETA SAHANI	17/03/2020	DEFENCE EVIDENCE
176	COMI/42/2016	07/06/16	HARI SINGH Vs. TEJPAL	06/06/2019	DECIDED
177	NACT/412/2016	07/06/16	M/S SHREE BALAJI FEEDS Vs. MEGHA POULTRY FARM	06/06/2019	DECIDED
178	CHI/305/2016	10/06/16	STATE OF HARYANA Vs. REKHA @ DHAMMA	22/08/2019	DECIDED
179	CHI/321/2016	14/06/16	STATE OF HARYANA Vs. GAURAV	06/08/2019	DECIDED
180	NACT/421/2016	15/06/16	M/S SHARWASTHI AGROTECH PVT LIMITED Vs. RAJESH KUMAR	27/05/2019	DECIDED
181	CHI/329/2016	17/06/16	STATE OF HARYANA Vs. SONIA VERMA	02/05/2019	DECIDED
182	CHI/331/2016	25/06/16	STATE OF HARYANA Vs. JASBIR SINGH	19/03/2020	DEFENCE EVIDENCE
183	CS/343/2016	02/07/16	HEM SINGH Vs. RANJIT SINGH	03/08/2019	DECIDED
184	CM/42/2016	02/07/16	PANKAJ KUMARI Vs. GENERAL PUBLIC	10/04/2020	APPEARANCE
185	CHA/158/2016	02/07/16	STATE OF HARYANA Vs. LALIT KUMAR @ RAJU	20/05/2019	DECIDED
186	CS/380/2016	04/07/16	STATE BANK OF BIKANER AND JAIPUR Vs. AMIT KUMAR	28/08/2019	DECIDED
187	CS/381/2016	04/07/16	STATE BANK OF BIKANER AND JAIPUR Vs. M/S NATURE MEDIA	28/08/2019	DECIDED
188	CHI/350/2016	04/07/16	STATE OF HARYANA Vs. GANESH SOLANKI @ GOBIND	07/03/2020	PROSECUTION EVIDENCE
189	CHI/351/2016	04/07/16	STATE OF HARYANA Vs. BURAN	04/03/2020	DEFENCE EVIDENCE
190	CHI/352/2016	04/07/16	STATE OF HARYANA Vs. KUKHWANT SINGH	10/04/2019	DECIDED
191	NACT/549/2016	11/07/16	NARESH KUMAR Vs. MEHAR SINGH	24/05/2019	DECIDED
192	SUCC/14/2016	19/07/16	MAMTA SAGAR Vs. GENERAL PUBLIC	02/08/2019	DECIDED
193	COMI/56/2016	22/07/16	ANIL KUMAR Vs. MANISH KUMAR SINGH	13/03/2020	ARGUMENTS
194	CHI/399/2016	25/07/16	STATE OF HARYANA VS SATBIR SINGH	01/06/2019	DECIDED
195	CHI/405/2016	28/07/16	STATE OF HARYANA Vs. NITIN JINDAL	09/09/2019	DECIDED
196	RP/35/2016	01/08/16	KULDEEP RAI Vs. RAM GOPAL	16/08/2019	DECIDED
197	CHI/417/2016	01/08/16	STATE OF HARYANA VS PANKAJ SHARMA	10/06/2019	DECIDED
198	COMI/69/2016	12/08/16	PRIYA VS DHARMENDER	06/08/2019	DECIDED
199	CM/62/2016	23/08/16	RAJ KUMARI Vs. GENERAL PUBLIC	14/08/2019	DECIDED
200	COMI/79/2016	05/09/16	JUNG BAHADUR Vs. SAAUD	20/08/2019	DECIDED

LIST OF ACTION PLAN 2019-2020, RELATING TO THE COURT OF NITIN RAJ, ADDL. CIVIL JUDGE (SR. DIVN.)- CUM- CHIEF JUDICIAL MAGISTRATE, PANCHKULA FOR THE MONTH OF February, 2020					
Sno.	Case No.	Title	DOI	Next Date	Purpose
List of 50 Executions					
1	EXE/2694/2013	22.01.2013	Brij Bhushan Vs Gurbax Singh	14/05/2019	DECIDED
2	EXE/14/2013	22-11-2013	Jainendra Gurukul Vs R.S. Rathi	12/09/2019	DECIDED
3	EXE/230/2014	12-12-2014	Ramesh Kumar Chadha Vs Suresh Kumar Chadha	04/04/2020	CONSIDERATION
4	EXE/53/2016	18-03-2016	Shamsher Singh Vs Mahindera and Mahindera Financial Services Ltd.	01/04/2019	DECIDED
5	EXE/96/2016	31-05-2016	Rajnish Behl Vs M/S India Lease Development Ltd	23/03/2020	AWAITING REPORT OF LOCAL COMMISIONER
6	Crm/76/2016	13-07-2016	Tarannum Vs Gulam Sabir Ansari	09/05/2019	DECIDED
7	EXE/6/2017	09-01-2017	Satpal Garg Vs Mrs Sushma Mahendiratta	27/05/2019	DECIDED
8	EXE/24/2017	28-02-2017	Aruna Vs Sat Pal Jindal	31/08/2019	DECIDED
9	EXE/28/2017	07-03-2017	Bright Educational and Welfare Society Vs HUDA	19/03/2020	COMPLIANCE
10	EXE/30/2017	08-03-2017	Tripta Abrol Vs Rajiv kumar	13/12/2019	DECIDED
11	EXE/36/2017	16-03-2017	shri jainendra Gurukul Vs Ashok Kumar	09/12/2019	DECIDED
12	EXE/37/2017	16-03-2017	Sh Jainendra Gurukul Vs Luxmi Devi	05/04/2019	DECIDED
13	EXE/38/2017	20-03-2017	M/S Royal Electrical systems Pvt Ltd. Vs M/S Big Way Foods Pvt Ltd.	09/03/2020	FILING OF WRITTEN REPLY
14	EXE/50/2017	12-04-2017	Raj Kumar Vs Anil Kumar	21/03/2020	COMPLIANCE.
15	EXE/78/2017	27-07-2017	Neelam Arora Vs Krishan Lal	24/07/2019	DECIDED
16	EXE/97/2017	09-09-2017	Ram Murti Sharma Vs Vinay Gupta	30/05/2019	DECIDED
17	EXE/117/2017	16-10-2017	State Bank Of India Vs M/S R.K. Music point	11/10/2019	DECIDED
18	EXE/115/2017	16-10-2017	State Bank Of India Vs Atul Kripesh	10/04/2019	DECIDED
19	EXE/122/2017	30-10-2017	Kuldeep Singh Vs Ashok Kumar	18/11/2019	DECIDED
20	EXE/123/2017	31-10-2017	Miyan Singh Nain through LR Parkash Devi Vs Meenakshi Bakshi	31/08/2019	DECIDED
21	EXE/132/2017	18-11-2017	State Bank Of India Vs M/S Elligent Engineering	02/11/2019	DECIDED
22	EXE/144/2017	05-12-2017	State Bank Of India Vs Varuna Agnihotri	10/04/2019	DECIDED
23	EXE/2/2018	08-01-2018	Kuljeet Singh Vs Shri Kant	05/10/2019	DECIDED
24	EXE/3/2018	08-01-2018	Kuljeet Singh Vs B.D. Bhagat	23/09/2019	DECIDED
25	EXE/4/2018	10-01-2018	Rakesh Malhotra Vs Gajanand Joshi	14/10/2019	DECIDED
26	EXE/5/2018	11-01-2018	Rattan Lal Vs Vineet Bajaj	05/10/2019	DECIDED
27	EXE/14/2018	24-01-2018	Malo Devi Vs Mir Mohd Raza Ali	01/10/2019	DECIDED
28	EXE/17/2018	07-02-2018	Ramesh Kumar Vs Suresh Kumari	27/05/2019	DECIDED
29	EXE/21/2018	20-02-2018	Arun Garanayak Vs Niranjana Samal	10/04/2019	DECIDED
30	Crm/20/2018	28-02-2018	Ishrat Jahan Vs Mohammad Shakil	01/04/2020	CONDITIONAL WARRANT OF ARREST
31	EXE/28/2018	08-03-2018	Ranjana Vs Vandana Tripathi	17/05/2019	DECIDED

32	Exe/34/2018	43180	M/S J. K India Fabs Vs. Deen Bhandu	21/08/2019	DECIDED
33	EXE/36/2018	27-03-2018	Amar Singh Vs Varinder Singh	09/12/2019	DECIDED
34	EXE/38/2018	28-03-2018	Miyam Singh Nain Vs Meenakshi Bakshi	31/08/2019	DECIDED
35	EXE/44/2018	03-04-2018	Rashi Sethi Vs Waseem Ahmed	28/05/2019	DECIDED
36	EXE/45/2018	10-04-2018	Sher Singh Vs Sadhu Singh Th. LRs	07/11/2019	DECIDED
37	EXE/61/2018	21-05-2018	Vijay Kumar Sharma Vs Arti Sharma	08/07/2019	DECIDED
38	EXE/69/2018	23-05-2018	Syndicate Bank Vs Balwinder Singh	22/08/2019	DECIDED
39	EXE/85/2018	11-07-2018	Punjab National Bank Vs Manish Sharma	06/12/2019	DECIDED
40	EXE/93/2018	26-07-2018	Tilak Raj Vs Car Ad Zone	12/03/2020	COMPLIANCE
41	EXE/97/2018	31-07-2018	Ashish Mittal Vs Pradeep Kumar Sharma	22/07/2019	DECIDED
42	EXE/107/2018	21-08-2018	Sahabdeen Vs Aki Devi	09/05/2019	DECIDED
43	EXE/111/2018	31-08-2018	Om Vir Vs Vinod Kumar	30/08/2019	DECIDED
44	EXE/118/2018	11-09-2018	Dimple Oberoi Vs A.B.Khosla through LR Meenu Bhardwaj	12/09/2019	DECIDED
45	EXE/129/2018	28-09-2018	Jainendra Gurukul Vs Om Prakash Aggarwal	28/04/2020	WARRANT OF POSSESSION
46	EXE/133/2018	01-10-2018	Mohan Singh Vs HSAMB	13/03/2020	ARGUMENTS
47	EXE/136/2018	04-10-2018	Nikhil Bansal Vs. Yashika	23/05/2019	DECIDED
48	EXE/141/2018	09-10-2018	M/S United Gears Vs M/S Indtec Electro Control	28/08/2019	DECIDED
49	EXE/142/2018	10-10-2018	Amarjit Singh Vs Saravjeet Singh	30/04/2019	DECIDED
50	EXE/7/2017	01/12/2017	Jarnail Singh Vs Jaipal Singh	26/11/2019	DECIDED
Cases instituted upto 31.12.2014					
51	Comi/666/2013	16-01-1998	Urmila Devi Vs Yudvir Singh	19/03/2020	DEFENCE EVIDENCE
52	Comi/830/2013	27-09-2005	Dr. JP Bharti Vs Vijay Singla	12/03/2020	ARGUMENTS
53	Chi/2200/2013	02-08-2012	State Vs Manav Dhingra	10/04/2020	PROSECUTION EVIDENCE
54	Cs/3621/2013	23-10-2012	Jasbir Kaur Vs Varinder Nath Khanna	16/03/2020	DEFENDANT EVIDENCE
55	Chi/2517/2013	11-12-2012	State Vs Sukhchain Singh	05/03/2020	PRODUCTION WARRANT
56	Cs/3781/2013	03-01-2013	Rajbir singh Vs Satpal garg	23/03/2020	PLAINTIFFS EVIDENCE
57	Comi/135/2014	Khushal Chand Vs C.L. Ghuman	30-07-2013	20/04/2019	DECIDED
58	Chi/2532/2013	30-07-2013	State Vs Kuldeep singh	07/04/2020	DEFENCE EVIDENCE
59	Cs/3526/2013	30-07-2013	Ram Kumar Naidu Vs HSAMB Panchkula	01/07/2019	Decided
60	Cs/3577/2013	30-07-2013	Narinder Kumar Bhalla Vs Satpal garg	23/03/2020	PLAINTIFFS EVIDENCE
61	Cs/4029/2013	30-07-2013	Food corporation of India Vs Ms Deepak Trading company	17/03/2020	REBUTTAL EVIDENCE
62	Chi/448/2018	31-07-2013	State Vs Varun Kaul	22/04/2020	PRODUCTION WARRANT
63	Comi/126/2014	09-10-2013	Virender Singhal Vs DK Puri	18/03/2020	PRE-CHARGE EVIDENCE
64	Comi/127/2014	09-10-2013	Rama Singhal Vs DK Puri	18/03/2020	PRE-CHARGE EVIDENCE
65	Chi/84/2014	29-01-2014	State Vs Suresh Kumar	18/03/2020	DEFENCE EVIDENCE

66	Comi/24/2014	18-02-2014	U.V. Gupta Vs Raj Kumar Khanna	22/04/2019	DECIDED
67	Cs/175/2014	28-03-2014	Shivtar Singh Vs Bakshish Singh	13/03/2020	REBUTTAL EVIDENCE
68	Coma/23/2014	29-03-2014	Aruna Vs Sandeep Garg	09/03/2020	CONSIDERATION
69	Cs/202/2014	01-04-2014	Angoori Devi Vs Maina Devi	20/09/2019	DECIDED
70	Chi/291/2014	11-04-2014	State Vs Gaurav Aggarwal	09/03/2020	PROSECUTION EVIDENCE
71	Comi/75/2014	17-05-2014	Mamta Vs Viney Pandey	13-05-2019	DECIDED
72	Comi/80/2014	19-05-2014	Harjinder Kaur Bajwa Vs Naunihal Singh	16-05-2019	DECIDED
73	Comi/85/2014	06-06-2014	Jeetu Vs Suman	20/11/2019	DECIDED
74	Crm/36/2014	10-06-2014	Madan Lal Vs Suresh Goyal	08/04/2019	DECIDED
75	Chi/499/2014	16-06-2014	State Vs Kamal Deep Singh	04/01/2020	CONSIDERATION
76	Coma/62/2014	24-06-2014	Bhawana Vs Kamaldeep Makkar	02/08/2019	DECIDED
77	Comi/180/2014	10-07-2014	Court Through Reader Vs Land Acquisition Officer	11/09/2019	DECIDED
78	Cs/443/2014	15-07-2014	M/s Overseas Friends Corporation Vs Mahinder Sandhu	30/03/2020	DEFENDANT EVIDENCE
79	Chi/578/2014	19-07-2014	State of Haryana Vs Kanta Devi	12/03/2020	DEFENCE EVIDENCE
80	Cs/488/2014	05-08-2014	Sanjeev Kumar Vs Pawan Kumar	18/03/2020	CONSIDERATION
81	Comi/99/2015	16-08-2014	Ajay Gautam Vs Rajiv Sagar Mehta	30/09/2019	DECIDED
82	Coma/111/2014	30-09-2014	State Through Drugs Controls Officer Vs Gaurav Sharma	18/03/2020	PRE-CHARGE EVIDENCE
83	Crm/66/2014	17-10-2014	Ishwar Chander Jindal Vs Chairman	27/09/2019	DECIDED
84	Chi/815/2014	18-11-2014	State Vs Krishna	03/16/2020	CONSIDERATION
85	Cs/735/2014	06-12-2014	Vijay Laxmi Vs Kuljeet Singh	25/03/2020	REBUTTAL EVIDENCE
CASES UNDER 138 OF NEGOTIABLE INSTRUMENT ACT, INSTITUTED UPTO THE YEAR 2015					
86	Nact/528/2015	03-08-2015	Sanjay Sharma Vs Arvinder Singh	13/05/2019	DECIDED
Remaining Cases of Civil and Criminal					
87	Cs/26/2015	13-01-2015	Ram Karan Vs Som Nath	13/03/2020	PLAINTIFFS EVIDENCE
88	Cs/69/2015	07-02-2015	Varinder Kumar Sabharwal Vs Om Parkash Sabharwal	17/03/2020	DEFENDANTS EVIDENCE
89	Cs/132/2015	16-03-2015	Tejpaul Singh Vs Lt. Col. Satwant Singh Bedi	20/03/2020	DEFENDANTS EVIDENCE
90	Cs/133/2015	17-03-2015	Kuljeet Singh Vs Vijay Laxmi	25/03/2020	CONSIDERATION
91	Chi/151/2015	18-03-2015	State Vs Vivek Bhardwaj	13/03/2020	PRODUCTION WARRANT
92	Chi/195/2015	07-04-2015	State Vs Jivan Garg	13/03/2020	PROSECUTION EVIDENCE
93	Chi/215/2015	18-04-2015	State Vs Ram Pal	19/03/2020	DEFENCE EVIDENCE
94	Cs/240/2015	27-04-2015	Ms Asia Greens Limited Vs Saroj Lamba	24/04/2019	DECIDED
95	Cs/265/2015	06-05-2015	Balwant Rai Vs Jaswant kaur	27/03/2020	DEFENDANT EVIDENCE
96	Cs/266/2015	07-05-2015	Balwant Rai Vs Pralahad Singh	27/03/2020	DEFENDANT EVIDENCE
97	Chi/262/2015	14-05-2015	State Vs Manoj Kumar	05/03/2020	NON BAILABLE WARRANT
98	Crm/57/2015	01-06-2015	Anamika Kakar Vs Royale Empire	28/05/2019	DECIDED

99	Cs/379/2015	08-07-2015	Umesh Kumar Rattan Vs Anita Atri	09/03/2020	REBUTTAL EVIDENCE
100	Chi/352/2015	10-07-2015	State Vs Cornel Vijay Partap Singh	30/03/2020	PROSECUTION EVIDENCE
101	Chi/359/2015	14-07-2015	State Vs Manjuri Jakob	16/08/2019	DECIDED
102	Cs/454/2015	31-07-2015	Haryana Roads Bridge Development Corporation Vs Karanvir Singh	01/05/2019	DECIDED
103	Cs/455/2015	31-07-2015	Gulam Deen Vs Meer Syad Mohd Mehandi	17/03/2020	CONSIDERATION
104	Cs/476/2015	03-08-2015	Jagiro Vs Balwinder Singh	23/04/2020	DEFENDANT EVIDENCE
105	Chi/414/2015	05-08-2015	State Vs Bharat	22/10/2019	DECIDED
106	Cs/480/2015	07-08-2015	MS Shareya Enterprises Vs MS Aegle Health Care	26/03/2020	CONSIDERATION
107	Coma/153/2015	14-08-2015	State Of Haryana Vs Mr Harmesh Chand	04/08/2020	PRE-CHARGE EVIDENCE
108	Comi/112/2015	14-08-2015	Gian Singh Vs Hakam Singh	23/03/2020	PROSECUTION EVIDENCE
109	Cs/508/2015	17-08-2015	Ravinderjeet Kaur Cheema Vs G.P Singh and Ors	29/02/2020	PLAINTIFFS EVIDENCE
110	Cs/514/2015	19-08-2015	Smt Karamjit Kaur Vs Gurnam Singh	24/03/2020	REBUTTAL EVIDENCE
111	Comi/119/2015	21-08-2015	Suman Thakur Vs Surinder Singh	30/09/2019	DECIDED
112	Chi/437/2015	21-08-2015	State Vs Barkha Ram	25/03/2020	PROSECUTION EVIDENCE
113	Chi/418/2015	30-08-2015	State Vs Ram Pal	09/03/2020	PROCLAMATION U/S 82CRPC
114	Coma/154/2015	31-08-2015	State Vs Amit Kumar	08/04/2020	PRE-CHARGE EVIDENCE
115	Chi/443/2015	31-08-2015	State Of Haryana Vs Harpreet Singh	17/09/2019	DECIDED
116	Cs/579/2015	08-09-2015	Ranbir Singh Vs Yasin	09/03/2020	REBUTTAL EVIDENCE
117	Comi/124/2015	10-09-2015	Santosh Sharma Vs Krishna Devi	06/09/2019	DECIDED
118	Coma/156/2015	10-09-2015	Anju Garg Vs Parveen Garg	23/03/2020	PETITIONERS EVIDENCE
119	Chi/465/2015	15-09-2015	State Vs Manav Dhingra	04/10/2020	PROSECUTION EVIDENCE
120	Cs/609/2015	17-09-2015	Amar Singh Sodhi Vs Vijay kumar	07/05/2019	DECIDED
121	Coma/158/2015	19-09-2015	Pinky Vs Dharinder Pal Gupta	01/04/2019	DECIDED
122	Chi/494/2015	21-09-2015	State Vs Harish Kumar	31/10/2019	DECIDED
123	Comi/135/2015	23-09-2015	Sameena Vs Abdul Basit @ Sonu	23/04/2019	DECIDED
124	Comi/141/2015	28-09-2015	Namarata Vs Stalianjit Singh	02/09/2019	DECIDED
125	Chi/515/2015	29-09-2015	State Vs YuvRaj Gambhir	24/03/2020	PROSECUTION EVIDENCE
126	Coma/167/2015	08-10-2015	Menka Vs Rajiv Kumar	03/25/2020	APPLICANTS EVIDENCE
127	Cha/132/2015	12-10-2015	State Vs Rakesh Kumar@ Rinku	09/04/2020	PROSECUTION EVIDENCE
128	Cs/702/2015	02-11-2015	Mewa Singh Vs Surinder Singh	19/03/2020	REBUTTAL EVIDENCE
129	Cs/706/2015	04-11-2015	Akbar Khan Vs State of Haryana	15/05/2019	DECIDED
130	Cs/713/2015	09-11-2015	Maujdeen Vs Krishan	01/05/2019	DECIDED
131	Cs/724/2015	13-11-2015	State Bank Of India Vs Joginder Singh	04/07/2019	DECIDED
132	Coma/183/2015	11-12-2015	State of Haryana Vs Narinder	01/10/2019	DECIDED
133	Chi/676/2015	18-12-2015	State Vs Kuldeep Singh	09/09/2019	DECIDED

134	Cs/801/2015	21-12-2015	Bindu Devi Vs Deep Singh @ Sanju	04/10/2019	DECIDED
135	Chi/678/2015	21-12-2015	State Vs Ashok Kumar	30/09/2019	DECIDED
136	PFA/1/2015	23-12-2015	State Through Food Safety Officer Vs Kamaljeet Singh	04/03/2020	AFTER CHARGE EVIDENCE
137	Cs/820/2015	24-12-2015	UNION BANK OF INDIA Vs MS Limtto Engg works	03/26/2020	ARGUMENTS
138	Chi/697/2015	24-12-2015	State of Haryana Vs Virender Mehra	03/31/2020	AWAITINF FURTHER ORDER
139	Coma/189/2015	24-12-2015	Kusum @Sunaina Vs Arun Verma	24/03/2020	RESPONDANT EVEDENCE
140	Cs/818/2015	24-12-2015	Sita Rani Vs Ranjana Sharma	20/03/2020	DEFENDANT EVIDENCE
141	Cs/1/2016	02-01-2016	Sumit Sawhney Vs Lalit Arora	18/03/2020	ARGUMENTS
142	Cs/13/2016	02-01-2016	Gurjeet Singh Vs H.S.A.M Board	19/02/2020	DECIDED
143	Cs/10/2016	05-01-2016	Jiwan Mehta Vs Ramesh Mehta	18/04/2020	PLAINTIFFS EVIDENCE
144	Chi/34/2016	15-01-2016	State Vs Prem Joshi	09/04/2020	DEFENCE EVIDENCE
145	Chi/42/2016	27-01-2016	State Vs Jagdish Gupta	17/03/2020	PROSECUTION EVIDENCE
146	Nact/84/2016	28-01-2016	Anil jain Vs MS Kaushal Construction Company	03/05/2019	DECIDED
147	Chi/103/2016	08-02-2016	State Vs Mushahid	06/11/2019	DECIDED
148	Cs/76/2016	11-02-2016	Jatinder Vir Vs Kushlo Devi	08/07/2019	DECIDED
149	Cs/82/2016	15-02-2016	Gurbachan Singh Vs Swami Devi Dayal Institute of Engineering and Technology	31/05/2019	DECIDED
150	Cs/86/2016	16-02-2016	Manu K. Rattan Vs Umesh Kumar	09/03/2020	CONSIDERATION
151	Nact/119/2016	18-02-2016	Virander Singh Vs Blue Coast Infrastructure Development Ltd	06/04/2019	DECIDED
152	Nact/120/2016	18-02-2016	Pardeep Singh Vs Blue Coast Infrastructure Development Ltd	06/04/2019	DECIDED
153	Nact/121/2016	18-02-2016	Naresh Singh Vs Blue Coast Infrastructure Development Ltd	06/04/2019	DECIDED
154	Cs/107/2016	20-02-2016	Madhava Sheshgiri Kulkarni Vs Ms Vanita Udaykumar Rotti @ Vanita Madhavarao Kulkarni	04/09/2019	DECIDED
155	Ndps/3/2016	26-02-2016	State of Haryana Vs Pankaj	02/03/2020	DECIDED
156	Coma/20/2016	02-03-2016	Nancy Wadhawan Vs Amandeep	13/03/2020	PETITIONERS EVIDENCE
157	Crm/19/2016	09-03-2016	Lajwanti Vs Shree Innovation and others	30/05/2019	DECIDED
158	Cs/139/2016	11-03-2016	union of india Vs Biru	17/04/2020	PLAINTIFFS EVIDENCE
159	Cs/160/2016	18-03-2016	Hansraj Vs Balbir Singh	16/11/2019	DECIDED
160	Nact/201/2016	21-03-2016	Recorders and Medical Systems Pvt Limited Vs Deepak Nanda	12/04/2019	DECIDED

161	Cs/169/2016	22-03-2016	union of india Vs Bala Ram	17/04/2020	PLAINTIFFS EVIDENCE
162	Cs/174/2016	25-03-2016	Matu Ram Vs Kiran Bala	30/07/2019	DECIDED
163	Cs/186/2016	01-04-2016	Kanwaljit Kaur Vs H.D.F.C Bank Ltd.	06/08/2019	DECIDED
164	Comi/27/2016	05-04-2016	Gopal Khanna Vs Parkash Masih	03/02/2020	DECIDED
165	Coma/21/2016	04/06/2016	Roop Kaur Vs. Gurpreet	06/07/2019	DECIDED
166	Cs/215/2016	16-04-2016	State Bank Of India Vs Sigmn Rajesh Siremdran	09/24/2019	DECIDED
167	Coma/24/2016	22-04-2016	Ms Jyoti Vs Ajay Chhabra	03/17/2020	PETITIONERS EVIDENCE
168	Coma/25/2016	22-04-2016	Veenu Vs Rajeev Goyal	03/13/2020	CONDITIONAL WARRANT OF ARREST
169	Comi/32/2016	13-05-2016	Harish Kumar Vs Anju Kaushik	09/25/2019	DECIDED
170	Comi/36/2016	16-05-2016	Nrmala Devi Vs Sonu	04/23/2020	BAILABLE WARRANT OF ACCUSED
171	CS/279/2016	16-05-2016	Mohinder Vs Bhajan	12/04/2019	DECIDED
172	Cs/282/2016	17-05-2016	Nirmal Chandel Vs Ajay Kumar	03/16/2020	PLAINTIFFS EVIDENCE
173	Comi/33/2016	17-05-2016	Virender Kumar Vs Ashok Dahiya	03/24/2020	CONSIDERATION
174	Coma/30/2016	18-05-2016	Vibha Vs Rohan Singh Hooda	22-08-2019	DECIDED
175	Coma/31/2016	21-05-2016	Nisha Dogra Vs Abhinay Dogra	21-08-2019	DECIDED
176	Cs/311/2016	30-05-2016	DR Jagan Nath Shori Vs Sh Mam Raj	03/23/2020	PLAINTIFFS EVIDENCE
177	Cm/41/2016	31-05-2016	M/S Jayanti Construction Chemicals Vs M/S Dhingra Brothers	03/09/2020	REBUTTAL EVIDENCE
178	Chi/297/2016	31-05-2016	State of Haryana Vs Kailash Kumar	02/03/2016	DECIDED
179	Cha/144/2016	10-06-2016	State of Haryana Vs Devender Singh	02/11/2020	DECIDED
180	Chi/303/2016	10-06-2016	State of Haryana Vs Ashwani	10/30/2019	DECIDED
181	Chi/326/2016	17-06-2016	State of Haryana Vs Rani	11/20/2019	DECIDED
182	Cs/363/2016	01-07-2016	Anjana Rani Bisht Vs State of Haryana	03/21/2020	CONSIDERATION
183	Cs/365/2016	01-07-2016	Karnail Singh Vs Kulbeer Singh	10/22/2019	DECIDED
184	Cs/368/2016	01-07-2016	Sanjeev Sodhi Vs Sh Brij Lal Sodhi	03/17/2020	CONSIDERATION
185	Coma/45/2016	02-07-2016	Seema Devi Vs Bawa	03/24/2020	PETITIONERS EVIDENCE
186	Cs/342/2016	04-07-2016	KIOCL Ltd Vs HSIIDC through is Dy. GM	03/21/2020	REBUTTAL EVIDENCE
187	Chi/346/2016	05-07-2016	State of Haryana Vs Akash	12/04/2019	DECIDED
188	Cs/383/2016	06-07-2016	Shailender @ Surinder Vs Sanjeev @ Sanju	03/26/2020	REBUTTAL EVIDENCE
189	CS/390/2016	08-07-2016	Shri Balaji Traders Vs M/s Mahalaxmi	06/05/2019	DECIDED
190	Cs/392/2016	11-07-2016	Prinmce Dev S/O Sh. Parkash Vs General Public	19/09/2019	DECIDED
191	Coma/48/2016	15-07-2016	State through Drugs Inspector Vs M/s Bimal Clinic	04/08/2020	PRE-CHARGE EVIDENCE
192	Chi/373/2016	15-07-2016	State of Haryana Vs Ganesh	02/07/2020	DECIDED
193	Coma/47/2016	16-07-2016	Saroj Vs Ramesh	09/16/2019	DECIDED
194	Coma/52/2016	20-07-2016	Shalini Vs Sanjeev	04/10/2020	PAYMENT
195	CHI/541/2016	21-07-2016	State Vs Hemant Sharma	10/04/2019	DECIDED

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196	Coma/57/2016	22-07-2016	State of Haryana Vs Mr Mandeep Singh	04/29/2020	PRE-CHARGE EVIDENCE
197	Comi/62/2016	08/03/2016	Abhishek Vs. Varun Setia	09/03/2020	AFTER CHARGE EVIDENCE
198	Chi/427/2016	08/04/2016	State Vs. Manoj	03/03/2020	PROSECUTION EVIDENCE
199	COMA/117/2016	08/11/2016	Rajni Vs. Rajbir	19/10/2019	DECIDED
200	Succ/22/2016	08/17/2016	Rahul Vs. General Public	07/11/2019	DECIDED

List of the Cases falling under Action Plan 2019-2020 (01.04.2019 to 31.03.2020) relating to the Court of Sh. Aman Inder Singh, Special Judicial Magistrate, CBI, Haryana, at Panchkula.

Sr. No.	Case No.	DOI	Parties Name	FIR No.	U/s	PS	Pending Date	Purpose
1	2240/13	19.09.2006	CBI Vs S.P.S. Chauhan and Ors.	CHG2004A0012	120-B, 420, 468, 471 and 193 IPC	CBI, SCB,CHD	07.04.2020	Prosecution Evidence
2	2590/13	28.05.2009	CBI Vs Chander Shekhar/ D.K.Aggarwal and Ors.	RC CHG 2008 A 0022	120-B, 420 and 477A IPC	CBI,ACB,CHG	04.04.2020	Prosecution Evidence
3	150/14	26.09.2012	CBI Vs Harbans Lal and Ors.	RC/16/2011	120-B r/w 420, 467, 468 and 471 IPC	CBI New Delhi	13.03.2020	Prosecution Evidence
4	2964/13	01.07.2013	CBI Vs Amit Kumar and Ors.	8(S)2012	120-B r/w 195-A,506/346, IPC	CBI/SCB/CHG.	29.02.2020	Decided
5	53/16	28.01.2016	CBI Vs Ram Niwas Jain and Ors.	RC/02/E/2004	120-B r/w 420 467, 468, 471 IPC and Section 7 and 9 of Essential Commodities Act, 1955 r/w Clause 3(iv) and (v) of Naphtha (Acquisition, Sales, Storage and Prevention of Use in Automobile Order), 2000	CBI/ EO-1/New Delhi	24.03.2020	Prosecution Evidence
6	16/14	14.12.2017	CBI through Charan Singh Vs Unknown	RC/6(S)/2010	302, 120B, 420, 468 and 471IPC	CBI/SCB/CHG	04.05.2019	DOD
7	30/2019	14.01.2019	CBI VS Subhash Chander and Ors.	RC No.220/2018(E)0008	120-B, r/w 420, 467, 468, and 471 IPC and Substantive offences thereof.	CBI EO-II, New Delhi	01.05.2020	Filing of CFSL Report
8	31/2019	14.01.2019	CBI VS Subhash Chander and Ors.	RC No.220/2018(E)0009	120-B, r/w 420, 467, 468, and 471 IPC and Substantive offences thereof.	CBI EO-II, New Delhi	01.05.2020	Filing of CFSL Report

LIST OF ACTION PLAN 2019-2020, RELATING TO THE COURT OF MONIKA JANGRA, CIVIL JUDGE (JR. DIVN.)-CUM-JMIC, PANCHKULA

Sno.	Case No.	DOI	Title	Next Date	Purpose
1	EXE/127/2014	04.07.2014	Sh. Jainendra Gurukul Vs Tara Devi	28-2-2020	Decided
2	EXE/193/2014	31-10-2014	Vinod Kumar Vs Ram Singh	12-3-2020	APPEARANCE
3	EXE/75/2015	07-04-2015	Shri Jainendra Gurukul Panchkula Vs Manjit Singh LR Nihal Singh	28-1-2020	Decided
4	EXE/78/2015	17-4-2015	Sham Shree International Pvt. Ltd. Vs MS Park Pharmaceuticals	16-12-2019	Decided
5	EXE/129/2015	27-5-2015	Surinder vs State	17-7-2019	Decided
6	EXE/227/2015	30-09-2015	Shri Jainendra Gurukul Panchkula Vs Kiranjeet Singh LR Nihal Singh	28-1-2020	Decided
7	EXE/280/2015	24-12-2015	Gurdev Singh Vs Dharam Pal	20-2-2020	Decided
8	EXE/63/2016	04-04-2016	Rama Nand Vs Durga Tools	22-1-2020	Decided
9	EXE/92/2016	24-05-2016	Yasin Vs Assistant Collector	23-9-2019	Decided
10	EXE/102/2016	05-07-2016	Jainendra Gurukul Vs Smt. Jagdamba	15-11-2019	Decided
11	EXE/103/2016	05-07-2016	Canara Bank Vs M/S Craze Footware and Anr	5-9-2019	Decided
12	EXE/173/2016	16-12-2016	Rameshwar Parsad Naidu Vs HSAMB	29-1-2020	Decided
13	EXE/183/2016	23-12-2016	M/s Deewan Enterprices vs S.S.V Industries	7-3-2020	APPEARANCE
14	EXE/51/2017	19-04-2017	Kashmir Singh Saini Vs Krishan Dev Sharma	11-10-2019	Decided
15	EXE/76/2017	21-07-2017	Rai Singh Vs Shish Pal	9-3-2020	Payment
16	EXE/86/2017	14-08-2017	M/S Exmed Healthcare Vs M/S New Sheela Enterprises	1-2-2020	DAW
17	EXE/90/2017	23-08-2017	Nikka Ram Vs HSAMB	12-3-2020	APPEARANCE
18	EXE/94/2017	01-09-2017	Radha Kishan Vs M.P. Vishnoi alias M.P. Bishnoi	27-9-2019	Decided
19	EXE/101/2017	20-09-2017	Mohinder Singh Vs Tikka Hassan Mustaffa alias Musttaka	1-4-2020	APPEARANCE
20	EXE/105/2017	27-09-2017	Ashok Kumar, Auction Recorder Vs Haryana State Agricultural Marketing Board	5-3-2020	APPEARANCE
21	EXE/129/2017	14-11-2017	Sandeep Kumar Vs Smt. Satya Sharma	12-3-2020	CONSIDERATION
22	EXE/146/2017	05-12-2017	State Bank Of India Vs Manish Sharma	3-3-2020	APPEARANCE
23	EXE/11/2018	18-1-2018	Suraj Bhan vs Haryana State Agricultural Marketing Board	30-8-2019	Decided
24	EXE/27/2018	06-03-2018	Bachna Vs HUDA	16-3-2020	APPEARANCE
25	EXE/42/2018	30-03-2018	Mahabir Parsad Mangla Vs HSAMB	7-3-2020	Awaiting Orders
26	EXE/43/2018	02-04-2018	Sube Singh Panwar Vs HSAMB	3-12-2019	Decided
27	EXE/87/2018	18-07-2018	Rishi Nandan Vs State of Haryana Th. Executive Engineer	12-3-2020	APPEARANCE
28	EXE/91/2018	24-07-2018	Punjab and Sind Bank Vs Mahinder Singh	10-1-2020	Decided
29	EXE/112/2018	31-08-2018	Shri Niwas Vs HSAMB	3-2-2020	Decided
30	EXE/115/2018	04.09.2018	Urmila Devi Vs Arun Yadav	7-3-2020	CONSIDERATION
31	EXE/116/2018	04-09-2018	Dr. Vivek Gupta Vs Uttar Haryana Bijli Vitran Nigam Ltd.	9-8-2019	Decided
32	EXE/121/2018	18-9-2018	Rajesh vs Vinod	5-7-2019	Decided
33	EXE/134/2018	01-10-2018	Bishamber Dass Bhatia Vs HSAMB and Another	8-1-2020	Decided
34	EXE/137/2018	05-10-2018	Ranjan Jain Vs HDFC Standard Life Insurance Company Ltd.	11-07-2019	Decided
35	EXE/140/2018	08-10-2018	Ramesh Chander Kapoor Vs The Manager Kotak Life Insurance	9-8-2019	Decided
36	EXE/152/2018	01-11-2018	Jainendra Gurukul Vs Kamla Devi @ Kameshwari Devi	13-3-2020	APPEARANCE
37	EXE/153/2018	02-11-2018	Budh Ram Vs State of Haryana	23-9-2019	Decided
38	EXE/155/2018	06-11-2018	Ram Kishan Vs HSAMB	3-2-2020	Decided
39	EXE/156/2018	06-11-2018	Suraj Bhan Vs HSAMB	3-2-2020	Decided
40	EXE/163/2018	30-11-2018	Punjab National Bank Vs Deepti Sharma	25-3-2020	APPEARANCE
41	EXE/7/2019	15-01-2019	Ashok Kumar Vs Aashish Goel	4-3-2020	APPEARANCE
42	EXE/8/2019	16-01-2019	Mastan Singh Vs Gurdial Singh	24-3-2020	APPEARANCE
43	EXE/19/2019	13-02-2019	Balkishan Vs PNB Metlife India Insurance	11-10-2019	Decided
44	EXE/39/2019	01-05-2019	Mohan Lal Dudeja Vs Jitender Dudeja	13-9-2019	Decided
45	EXE/40/2019	02-05-2019	M/S GS Promotors and Developers Vs Indian Infoline finance limited	9-3-2020	APPEARANCE
46	EXE/47/2019	10-05-2019	Sneh Bansal Vs Haryana Urban Development Authority	20-9-2019	Decided

47	EXE/54/2019	31-05-2019	Satish Kumar Vs UHBVNL	13-8-2019	Decided
48	EXE/59/2019	15-7-2019	Akbar vs Shyam Sunder	5-8-2019	Decided
49	EXE/64/2019	20-7-2019	Jagdish Singh Gharcha vs State	16-3-2020	APPEARANCE
50	Exe/65/2019	20-7-2019	Jagdish Singh Gharcha vs State	16-3-2020	APPEARANCE
Cases instituted upto 31.12.2014					
51	Cs/378/2016	21-09-1995	Ashwani Kumar vs Smt Yog Maya Sood	19-2-2020	Decided
52	Comi/981/2013	19-07-2012	Paramjit saini Vs Avtar Singh	5-3-2020	APPEARANCE
53	Comi/1041/2013	06-10-2012	JMIC th State Vs Rajeev Kumar	5-3-2020	APPEARANCE
54	Cs/3779/2013	03-01-2013	Hem Singh Vs Kushal Pal Singh	31-05-2019	Decided
55	Chi/2678/2013	12-02-2013	State Vs Ram Kumar	19-10-2019	Decided
56	Comi/1068/2013	27-4-2013	V K Kapoor vs Deepika	16-3-2020	APPEARANCE
57	Rp/444/2013	23-08-2013	Rakesh Malhotra Vs Tara chand Kaushal	9-3-2020	PLAINTIFFS EVIDENCE
58	Cs/15/2014	17-01-2014	Mohinder Pal Gupta Vs Canara Bank	25-9-2019	Decided
59	Chi/170/2014	11-03-2014	State Vs Sandeep Kumar	21-1-2020	Decided
60	Cs/147/2014	12-3-2014	Harish Mohan vs Amit	6-3-2020	PW
61	Cs/323/2014	31-05-2014	Punjab and Sind Bank Vs Dheeraj Kumar	23-11-2019	Decided
62	Cs/535/2014	28-08-2014	Prachi Setty Vs kamal Kuttappan	15-5-2019	Decided
63	Comi/235/2014	26.09.2014	Krishan Vs Jagtar	12-3-2020	ARGUMENTS
64	Chi/703/2014	06-10-2014	State Vs Priyanka	18-3-2020	PROSECUTION EVIDENCE
65	Comi/247/2014	3-11-2014	Mira Johl vs Commissioner of Police	16-10-2019	Decided
66	Comi/248/2014	05-11-2014	Manoj Kumar Dogra Vs Sakkattar Singh	30-1-2020	Decided
67	Comi/254/2014	17-11-2014	Vishal Sharma Vs Karam Singh	6-3-2020	ARGUMENTS
Custody Cases mre than Six Months Old					
68	CHI/123/2018	26-2-2018	State vs Rahul	13-1-2020	Decided
69	CH/256/2018	7-5-2018	State vs Mohit	2-3-2020	PW
Remaining Cases of Civil and Criminal					
70	Nact/897/2015	08-12-2015	Devender Kumar VEDI Vs Rajesh Kumar	15-5-2019	Decided
71	Nact/940/2015	23-12-2015	Guru Nanak Roadline Vs Gurjinder Pal Singh	4-6-2019	Decided
72	Comi/38/2015	05-03-2015	Sushil Kumar Vs Krishan Kumar	13-3-2020	DEFENCE EVIDENCE
73	Chi/193/2015	07-04-2015	State Vs Ashok Mittal	28-8-2019	Decided
74	Cs/217/2015	18-04-2015	Shirdi Sai Sewa Samiti Regd. Vs Dev Ashish Mehta	15-10-2019	Decided
75	Chi/327/2015	12-06-2015	State Vs Sanjeev	1-5-2020	Awaiting Orders
76	Chi/333/2015	04-07-2015	State Vs Anil	17-3-2020	DEFENCE EVIDENCE
77	Cs/438/2015	28-07-2015	MS Om Scaffolders Vs MS Ahuja Builders Engineer and contractors	10-5-2019	Decided
78	Cs/448/2015	30-07-2015	Surendra Pal Vs Rulda	4-3-2020	ARGUMENTS
79	Cs/481/2015	10-08-2015	State Bank Of India Vs Gurpreet Singh	15-5-2019	Decided
80	Chi/513/2015	30-09-2015	State Vs Durga Parsad	23-10-2019	Decided
81	Cs/659/2015	09-10-2015	Nirmala Devi Vs Ranjeet Singh	5-3-2020	DEFENDANTS EVIDENCE
82	Cs/700/2015	29-10-2015	Haryana Olympics Association Vs Olympics Association	27-5-2019	Decided
83	Cs/670/2015	17-10-2015	Suresh Kumar Vs Naresh Kumar Sharma	14-12-2019	Decided
84	Chi/560/2015	21-10-2015	State Vs Hanny Verma	7-3-2020	PROSECUTION EVIDENCE
85	Comi/161/2015	03-11-2015	Virender Saini Vs Hamid Hassan	20-2-2020	Decided
86	Cs/721/2015	07-11-2015	Rajender Singh Verma Vs Shanti Devi	13-3-2020	APPEARANCE
87	Cs/771/2015	08-12-2015	Sahab Singh @ Sahib Singh Vs Tarsem Chand	28-5-19	Decided
88	Chi/680/2015	17-12-2015	State Vs Ravinder Kumar	1-2-2020	NBW
89	Cs/816/2015	24-12-2015	UNION BANK OF INDIA Vs Sh Aman Bawa	29-2-2020	Decided
90	Cs/3/2016	02-01-2016	Gurjit Singh Vs HEWO	7-11-2019	Decided
91	Comi/1/2016	04-01-2016	Bhawna Makkar Vs Kamaldeep Makkar	12-3-2020	PETITIONERS EVIDENCE
92	Cs/26/2016	12-01-2016	jasvinder Singh Vs Gurdev Singh	2-3-2020	DEFENDANTS EVIDENCE
93	Cs/41/2016	21-01-2016	Darshan Lal Vs Gurmukh Singh	13-9-2019	Decided
94	Chi/41/2016	27-01-2016	State Vs Surender Kohli	13-3-2020	PROSECUTION EVIDENCE

95	Chi/106/2016	10-02-2016	State Vs Noushad Ali	2-3-2020	NBW
96	Coma/13/2016	17-02-2016	Preeti Vs Mukesh	17-12-2019	Decided
97	Comi/16/2016	20-02-2016	Jagdish Kumar Gupta Vs DCP	5-9-2019	Decided
98	Coma/16/2016	24-02-2016	Poonam Mahajan Vs Aman Mahajan	24-2-2020	Decided
99	Nact/143/2016	29-02-2016	Canara Bank Vs Sushil Kumar	9-5-2019	Decided
100	Cs/136/2016	10-03-2016	Munish Tonk Vs Rajan Tonk	17-12-2019	Decided
101	Cs/137/2016	10-03-2016	Karam Singh Vs Phool Singh	11-10-2019	Decided
102	CM/22/2016	15-3-2016	Vikram vs Jainendra Gurukul	7-12-2019	Decided
103	Cs/162/2016	19-03-2016	Anil Kumar Bhalla Vs Mrs. Laxmi	14-12-2019	Decided
104	Comi/22/2016	19-03-2016	Jaswinder Kaur Vs Randhir Singh	18-11-2019	Decided
105	Cs/172/2016	22-3-2016	Dr Jagbeer Sharma vs Navneet Singla	16-12-2019	Decided
106	Cm/30/2016	30-03-2016	Shakuntla Devi Vs Dhan Singh	5-12-2019	Decided
107	Comi/26/2016	01-04-2016	Deepak Kumar Vs Neetu Rai	12-2-2020	Decided
108	Cs/190/2016	02-04-2016	Mahant Rajesh Giri Vs State of Harayna	30-8-2019	Decided
109	Cs/207/2016	08-04-2016	Punjab and Sind Bank Vs Ravinder Singh	23-11-2019	Decided
110	Comi/28/2016	21-04-2016	Nazakat Ali Vs Naveen Nayyar	1-8-2019	Decided
111	Cs/258/2016	04-05-2016	The Jammu and Kashmir Bank Ltd. Vs Bijay Singh Chauhan	20-8-2019	Decided
112	Cs/291/2016	20-05-2016	Hari Bhan Singh Vs Jainendra Gurukul	25-11-2019	Decided
113	Cm/34/2016	16-05-2016	Chanderhas Vs Ashok Kumar	25-2-2020	Decided
114	Coma/32/2016	21-05-2016	Chitra Garg Vs Deepak Bansal	28-2-2020	Decided
115	Cs/295/2016	21-5-2016	Ranbir Singh Vs Richpal	30-4-2019.	Decided
116	Cm/38/2016	30-05-2016	Jainendra Gurukul Vs Chet Ram	06-07-2019	Decided
117	Cs/321/2016	31-05-2016	M/s Alchemist Hospital Ltd Vs Pushpinder Kumar	24-4-2019.	Decided
118	Chi/327/2016	17-06-2016	State of Haryana Vs Rani	29-11-2019	Decided
119	Cs/356/2016	02-07-2016	Prem Singh Vs State of Haryana	4-2-2020	Decided
120	Cs/370/2016	02-07-2016	Ombir Singh Vs Om Pal Singh	18-12-2019	Decided
121	Cs/379/2016	05-07-2016	State Bank of Bikaner and Jaipur Vs Manga Singh	26-4-2019.	Decided
122	Chi/332/2016	04-07-2016	State of Haryana Vs Avdesh	19-12-2019	Decided
123	Comi/51/2016	13-07-2016	Satyabir Singh Kataria Vs Birbal	21-11-2019	Decided
124	Cm/46/2016	13-07-2016	Puran Chand Vs Banarsi Dass	13-11-2019	Decided
125	Comi/53/2016	20-07-2016	Satpal Vs Sudesh Rani	21-8-2019	Decided
126	Chi/393/2016	22-07-2016	State of Haryana Vs Sumit Kumar	9-3-2020	APPEARANCE
127	Nact/631/2016	28-07-2016	Sanjay Sharma Vs Ramwati	13-5-2019.	Decided
128	Coma/55/2016	28-07-2016	Meenal Kamdar Vs Shrey Kamdar	2-3-2020	Evidence
129	COMA/92/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
130	COMA/93/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
131	COMA/94/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
132	COMA/95/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
133	COMA/98/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
134	COMA/99/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
135	COMA/100/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
136	COMA/102/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
137	COMA/104/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
138	COMA/105/2016	28/07/2016	PROVIDENT FUND INSPECTOR Vs. M/S RECODER AND MEDICARE SYSTEM PVT. LTD.	19-12-2019	Decided
139	Coma/60/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd	14-6-2019	Decided
140	Coma/65/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided
141	Coma/91/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided

142	Coma/96/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided
143	Coma/101/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided
144	Coma/106/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided
145	Coma/108/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	14-6-2019	Decided
146	Coma/90/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	19-12-2019	Decided
147	Coma/97/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	19-12-2019	Decided
148	Coma/103/2016	29-07-2016	Provident Fund Inspector Vs M/S Recoder and Medicare System Pvt. Ltd.	19-12-2019	Decided
149	Chi/475/2016	16-08-2016	State of Haryana Vs Sandeep Saini	7-2-2020	DEFENCE EVIDENCE
150	Cs/494/2016	23-08-2016	M/s Taskbiz Solutions Vs Stable Health Care	21-5-2019.	Decided
151	Cs/507/2016	29-08-2016	Mangat Ram Vs Subhash Chand Sharma	3-3-2020	DEFENDANTS EVIDENCE
152	Cs/508/2016	29-08-2016	Corporation Bank Vs Satpal Singh	19-12-2019	Decided
153	Coma/120/2016	31-08-2016	Mamta Vs Bharat Mittal	6-3-2020	ARGUMENTS
154	Cs/520/2016	1-9-2016	Gram Panchayat vs Amar	17-2-2020	Decided
155	Chi/497/2016	03-09-2016	State of Haryana Vs Shikander Rai	25-9-2019	Decided
156	Comi/78/2016	02-09-2016	State Bank of Mysore Vs Narender Singh	17-2-2020	Decided
157	Comi/80/2016	05-09-2016	Babu Lal Vs Ramphal	5-3-2020	Preliminary Evidence
158	Cs/530/2016	06-09-2016	Vijay Malik Vs Dainik Nayay Setu	9-10-2019	Decided
159	Cs/545/2016	06-09-2016	Mansukh Securities and Finance Ltd Vs Sarita Sharma	6-3-2020	Rebuttal Evidence
160	Nact/759/2016	07-09-2016	M/s Arvincare Vs GBK Healthcare	12-06-2019	Decided
161	Chi/545/2016	21-09-2016	State of Haryana Vs Pardeep	17-2-2020	PROSECUTION EVIDENCE
162	Cs/580/2016	22-09-2016	Vijay kumar Sareen Vs Ashok Kumar	24-9-2019	Decided
163	Chi/555/2016	26-09-2016	State of Haryana Vs Sonu	18-12-2019	Decided
164	Cs/596/2016	28-09-2016	Aarju Vs Rang Pal	10-10-2019	Decided
165	Cs/597/2016	28-09-2016	Hari Ram Vs Ramesh Chand	23-1-2020	Decided
166	Chi/576/2016	03-10-2016	State of Haryana Vs Babita	12-3-2020	DEFENCE EVIDENCE
167	Nact/851/2016	14-10-2016	Puneet Jain Vs Sanjay	4-6-2019	Decided
168	Cs/633/2016	15-10-2016	Krishan Gopal Manchanda Vs Inderjit Bajaj	29-8-2019	Decided
169	Cs/635/2016	17-10-2016	M/s venkateshwara Hatcheries Pvt Vs M/s Sahara Poultry Farm	13-8-2019	Decided
170	Cs/638/2016	20/10/2016	Hemraj vs M/s Pandey Steel	3-3-2020	PLAINTIFFS EVIDENCE
171	Nact/924/2016	02-11-2016	Anil Kumar Bhardwaj Vs Nishil Tuli	16-5-2019	Decided
172	Cm/78/2016	10-11-2016	Punjab and Sind Bank Vs Dheeraj Kumar	13-9-2019	Decided
173	Nact/982/2016	16-11-2016	Allahabad Bank Vs Gurpal Singh	23-04-2019	Decided
174	Coma/142/2016	17-11-2016	Pooja Rawal Vs Ravi Rawal	16-9-2019	Decided
175	Chi/658/2016	21-11-2016	State of Haryana Vs Vikram	7-8-2019	Decided
176	Nact/990/2016	22-11-2016	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Dharam Pal	27-5-2019	Decided
177	Comi/109/2016	29-11-2016	Phool Kumar Jha Vs J.P.N Singh	14-8-2019	Decided
178	Coma/149/2016	2-12-2016	Rekha Mittal vs Ashok Mittal	18-2-2020	Decided
179	Cs/750/2016	17-12-2016	Sarva Haryana Gramin Bank Vs Smt Bachhitar Kohli	8-8-2019	Decided
180	Cs/771/2016	23-12-2016	ICICI Bank Vs Neeraj Kumar	20-5-2019	Decided
181	Coma/7/2017	11-01-2017	Santosh Kumari Vs Reena	9-8-2019	Decided
182	Cs/60/2017	27-01-2017	Balbir Kumar Vs Sushil kumar	17-5-2019	Decided
183	Chi/76/2017	27-01-2017	State of Haryana Vs Talwinder singh	31-8-2019	Decided
184	Cs/64/2017	30-01-2017	Som Nath Vs Kaushlaya Devi	7-5-2019	Decided
185	Comi/29/2017	20-02-2017	Ramesh Chander Vs Sanjay Sharma	16-7-2019	Decided

186	Cs/117/2017	21-02-2017	M/S Saini Power Transactor Vs Ravi Kumar	30-8-2019	Decided
187	Cs/128/2017	23-02-2017	M/S Recorders and Medicare Systems Limited Vs Dr Vipin V B Alumanookonam Mithrimala	19-8-2019	Decided
188	Comi/33/2017	28-02-2017	Gaurav Verma Vs Aastha	13-8-2019	Decided
189	Cs/151/2017	03-03-2017	Ved Parkash Sharma Vs Haryana Vidyut Prasaran Nigam Limited	22-7-2019	Decided
190	Cs/155/2017	07-03-2017	Naib Singh Vs State of Haryana	7-8-2019	Decided
191	Cs/161/2017	8-3-2017	Mohan lal vs GP	22-8-2019	Decided
192	Coma/32/2017	28-03-2017	Rekha Vs Morpal	03-05-2019	Decided
193	Chi/228/2017	24-04-2017	State of Haryana Vs Meenu	23-5-2019	Decided
194	Cs/267/2017	24-04-2017	Pratap Hoon Vs Kanav Pratap Hoon	23-04-2019	Decided
195	Cs/380/2017	31-05-2017	Revati Raman Singla Vs Krishna Devi Singla	28-5-2019	Decided
196	Nact/726/2017	10-07-2017	DD Agro Foods Pvt. Ltd Vs Uttam Food Products	29-04-2019	Decided
197	Nact/752/2017	14-07-2017	Sanjeev Goyal Vs Ajay Singh Rawat	20-5-2019	Decided
198	Cs/466/2017	24-07-2017	Seema Nishand Vs Vinay Kumar Sharma	3-5-2019	Decided
199	Coma/77/2017	04-08-2017	Tejinder Kaur Vs Surinder Kaur	13-05-2019	Decided
200	Cs/560/2017	28-08-2017	Gian Chand Vs UHBVNL	23-04-2019	Decided

LIST OF TARGETTED CASES FOR ACTION PLAN 2019-20 PERTAINING TO THE COURT OF SH VIREN KADYAN JUDICIAL MAGISTRATE FIRST CLASS PANCHKULA FOR THE MONTH OF February 2020					
Sr. No.	Cases	Institution Date	Party Name	Next Date	Next Purpose
1	Nact/15412/2008	22-09-2008	Ajaib Singh Vs Rajinder Kumar	10-01-2020	DECIDED
2	NACT/2226/2010	06.09.2010	M/S Bhushan vs M/s Shiv Steel	05/03/2020	DEFENCE EVIDENCE
3	NACT/829/2013	20-03-2012	HARBANS VS M/S MAHAVEER	04-10-2019	DECIDED
4	Nact/1393/2013	22-02-2013	Ms Amba Ploy plast limited Vs Ms Bhullar REsorts the G.S. Bhullar	09-08-2019	DECIDED
5	Nact/1514/2013	27-04-2013	Manchanda Agencies Vs Sanmeet Singh	13-09-2019	DECIDED
6	Nact/1501/2013	02-05-2013	kalawati laboraties pvt. Vs ganesh enterprises	03/03/2020	ARGUMENTS
7	Nact/1678/2013	08-09-2013	Smt Shukla Sood Vs Sachin Dogar	16-09-2019	DECIDED
8	Nact/11/2014	06-01-2014	Sam Technologies Vs Deepak Jaswal @ Anshul Jaswal	09-07-2019	DECIDED
9	Nact/27/2014	20-01-2014	Ms Shiv Associates Vs Ms Gilvert Ispat	20-08-2019	DECIDED
10	Nact/49/2014	28-01-2014	MS Morff International Vs Kishore Kumar	03-01-2020	DECIDED
11	Nact/191/2014	11-04-2014	Vijay Katoch Vs MS Neesa Leisure Ltd	22-07-2019	DECIDED
12	Nact/193/2014	11-04-2014	Sudesh Bhardwaj Vs MS Neesa Leisure Ltd	22-07-2019	DECIDED
13	Nact/352/2014	24-06-2014	Vikas Goel Vs Harjit Singh	16-07-2019	DECIDED
14	Nact/363/2014	24-06-2014	Sanjay Puri Vs Inderjit Singh	24-07-2019	DECIDED
15	Nact/503/2014	22-08-2014	Subhash Chander Bhalla Vs Neeraj Saluja	02/03/2020	AFTER CHARGE EVIDENCE
16	Nact/517/2014	26-08-2014	Sukhwinder Singh Vs Jitender Singh	16-07-2019	DECIDED
17	Nact/775/2014	17-10-2014	Rajinder Kumar Vs Sanjay Jindal	04/03/2020	DEFENCE EVIDENCE
18	Nact/45/2015	16-01-2015	Ranjeet Singh Vs Raj Bala	31/01/2020	DECIDED
19	Nact/263/2015	10-04-2015	Arvind Singh Vs Mukesh Bhatt	31-08-2019	DECIDED
20	Nact/355/2015	21-05-2015	Gurmeet Singh Vs Dharminder	24-01-2020	DECIDED
21	Nact/400/2015	12-06-2015	Shree Associates Vs Krishan kumar	09/03/2020	PROCLAMATION U/S 82 CR.P.C.
22	Nact/475/2015	11-07-2015	Gulab Singh Vs Manish Sachdeva @ Sonu	26-09-2019	DECIDED
23	Nact/534/2015	05-08-2015	Naresh Kumar Vs Rajesh Kumar	13-11-2019	DECIDED
24	Nact/543/2015	10-08-2015	MS Shiva H P Centre Vs Tony Singla	12/03/2020	DEFENCE EVIDENCE
25	Nact/563/2015	18-08-2015	MS Vihaan Enterprises Vs Prabhjot	19-08-2019	DECIDED
26	Nact/565/2015	19-08-2015	Prem Chand Jindal Vs Jaswant Singh	29-01-2020	DECIDED
27	Nact/569/2015	20-08-2015	Anand Kishore Vs MS Regal Leather Point	03/03/2020	AFTER CHARGE EVIDENCE
28	Nact/600/2015	28-08-2015	Sunil Sharma Vs Gurwinder Singh Sidhu @ Gurwinder Singh Doomcher	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
29	Nact/596/2015	31-08-2015	Suresh Jain Vs Shailender Kumar	13-11-2019	DECIDED
30	Nact/597/2015	31-08-2015	Suresh Jain Vs Nitish	13-11-2019	DECIDED
31	Nact/599/2015	31-08-2015	Joginder Singh Vs Naresh kumar	20-02-2020	DECIDED
32	Nact/608/2015	02-09-2015	MS Pfizer Limited Vs Rakesh	23-01-2020	DECIDED
33	Nact/609/2015	02-09-2015	MS Pfizer Limited Vs Rakesh	20-01-2020	DECIDED
34	Nact/649/2015	17-09-2015	Vikas Kumar Vs Robin Vishwas	05-02-2020	DECIDED
35	Nact/650/2015	17-09-2015	Malik Cement and Electricals Vs MS Mahaluxmi Infra Earth Pvt Limited	03/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
36	Nact/651/2015	17-09-2015	Malik Cement and Electricals Vs MS Mahaluxmi Infra Earth Pvt Limited	27-09-2019	DECIDED
37	Nact/665/2015	21-09-2015	Rohit Gupta Vs Deepak Choudhary	06/03/2020	DEFENCE EVIDENCE
38	Nact/702/2015	29-09-2015	Raj Verma Vs Dinesh Sharma	03-10-2019	DECIDED
39	Nact/738/2015	05-10-2015	Ravi Bansal Vs Kohinoor Broadcasting Corp KBC News	05-12-2019	DECIDED
40	Nact/740/2015	05-10-2015	Satish Mittal Vs Yogesh Batta	09/03/2020	ARGUMENTS
41	Nact/760/2015	07-10-2015	State Bank of Patiala Vs Sanjay	03/03/2020	PROCLAMATION U/S 82 CR.P.C.
42	Nact/783/2015	14-10-2015	Sunil Sharma @ Sunil Kumar Sharma Vs Gurwinder Singh Sidhu @ Gurwinder Singh Doomcheri	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
43	Nact/791/2015	19-10-2015	Rajesh Kumar Vs Paramjit Kaur	20-01-2020	DECIDED
44	Nact/802/2015	28-10-2015	MS Travel O Cart Vs Neha Arora	27-11-2019	DECIDED

45	Nact/819/2015	05-11-2015	Ms Amar Feed Distributors Vs MS Sandhu Poultry Farm	26/03/2020	PAYMENT
46	Nact/821/2015	05-11-2015	MS Mittal Feed Distributors Vs MS Sandhu Poultry Farm	26/03/2020	PAYMENT
47	Nact/836/2015	09-11-2015	Neelam Vs Deepak	03-02-2020	DECIDED
48	Nact/826/2015	10-11-2015	MS Rahul Beej Bhandar Vs Amar Singh	05-07-2019	DECIDED
49	Nact/827/2015	10-11-2015	MS Balaji Industries Vs MS Companion Industries	20/03/2020	NON BAILABLE WARRANT OF ACCUSED
50	Nact/830/2015	07-11-2015	Allahabad Bank Vs Sana Siddiq	01-07-2019	DECIDED
51	Nact/849/2015	19-11-2015	State Bank Of Patiala Vs MS Manhar Constructions	04-02-2020	DECIDED
52	Nact/853/2015	21-11-2015	Agestis Technologies Pvt Limited Vs Softek Info Services Pvt Limited	29-01-2020	DECIDED
53	Nact/863/2015	27-11-2015	Sanjeev Kumar Vs Surinder Singh	13-08-2019	DECIDED
54	Nact/871/2015	27-11-2015	Harsh Vardhan Vs Nahar Singh	03/03/2020	ARGUMENTS
55	Nact/877/2015	01-12-2015	Allahabad Bank Vs Satpal	05-02-2020	DECIDED
56	Nact/878/2015	02-12-2015	Mamta Sood Vs Prince Garg	13-11-2019	DECIDED
57	Nact/883/2015	04-12-2015	Kushal Kumar Vs Shivender Kumar	11-10-2019	DECIDED
58	Nact/909/2015	09-12-2015	Ravinderpal Vs MS Mahavir Alloys	20/03/2020	PAYMENT
59	Nact/915/2015	12-12-2015	Inderjeet Gupta Vs Manoj Kumar	05/03/2020	DEFENCE EVIDENCE
60	Nact/924/2015	15-12-2015	Ghara Singh Vs Lachman Dass	15-10-2019	DECIDED
61	Nact/945/2015	15-12-2015	Rakesh Kumari Vs Manish Aggarwal	02/03/2020	AFTER CHARGE EVIDENCE
62	Nact/927/2015	16-12-2015	Surinder Nath Sharma Vs Nitin Kumar	27-02-2020	DECIDED
63	Nact/930/2015	18-12-2015	M/S High Tech Shuttering Store Vs Anupam Sharma	06/03/2020	DEFENCE EVIDENCE
64	Nact/933/2015	22-12-2015	Bhanwar Dairy and Feed Store Vs Anil kumar	07/03/2020	PAYMENT
65	Nact/941/2015	22-12-2015	Harish Sethi Vs Gurmeet Singh	06-08-2019	DECIDED
66	Nact/938/2015	23-12-2015	Recorders and Medical Systems Pvt Limited Vs Deepak Kumar	22-10-2019	DECIDED
67	Nact/939/2015	23-12-2015	Recorders and Medical Systems Pvt Limited Vs Manish Sharma	25-11-2019	DECIDED
68	Nact/943/2015	23-12-2015	Robin Wadhwa Vs Sohan Singh	14-12-2019	DECIDED
69	Nact/957/2015	24-12-2015	MS Eva Exotica Pvt Limited Vs MS Vansh Polutry Feed	19-10-2019	DECIDED
70	Nact/959/2015	24-12-2015	Lakhwinder Singh Vs Vishal Arora	18-07-2019	DECIDED
71	Nact/8/2016	04-01-2016	Ms Hindustan Wires Industries Vs Ajay Electrical Industries	18-09-2019	DECIDED
72	Nact/10/2016	05-01-2016	Gulab Singh Vs Anju Verma	03/03/2020	DEFENCE EVIDENCE
73	Nact/13/2016	05-01-2016	Mohan Lal Malik Vs Shammi Garg	28-08-2019	DECIDED
74	Nact/17/2016	07-01-2016	Virender Singh Vs Ashok Aggarwal	02-08-2019	DECIDED
75	Nact/18/2016	08-01-2016	Narinder Kumar Vs Ankit Garg	17-08-2019	DECIDED
76	Nact/21/2016	08-01-2016	Rakesh kumar Singla Vs Pooja Trading Company	19-12-2019	DECIDED
77	Nact/23/2016	12-01-2016	Samson Laboratories Pvt. Ltd Vs Shri Ganesh Associates	25-09-2019	DECIDED
78	Nact/30/2016	13-01-2016	Gurpraveen Sandhu Vs Tejinder Singh Bedi	31-08-2019	DECIDED
79	Nact/32/2016	13-01-2016	Rajneesh Bonsale Vs Sushil Kumar	17-08-2019	DECIDED
80	Nact/34/2016	14-01-2016	Sanjay Sharma Vs Naveen Sehgal	22-10-2019	DECIDED
81	Nact/42/2016	15-01-2016	MS Sharda Feed Mills Vs Vijender Singh	03/03/2020	AFTER CHARGE EVIDENCE
82	Nact/48/2016	21-01-2016	vivek Singhal Vs Deepak Garg	07/03/2020	AFTER CHARGE EVIDENCE
83	Nact/50/2016	21-01-2016	Waryam Singh Vs Devender Dogra	20-08-2019	DECIDED
84	Nact/63/2016	22-01-2016	Sandeep Vs Usha Yadav	17/03/2020	DEFENCE EVIDENCE
85	Nact/53/2016	27-01-2016	MS Kumar Poul Comfed India Vs Ravi Kumar	04-01-2020	DECIDED
86	Nact/58/2016	29-01-2016	MS Shree Balaji Feeds Vs Chick Chick Poultries	04-02-2020	DECIDED
87	Nact/70/2016	02-02-2016	Amar Singh Vs Dharam Pal	09/03/2020	AFTER CHARGE EVIDENCE
88	Nact/71/2016	02-02-2016	MS Kumar Poul Comfed India Vs Anil kumar	31/03/2020	PROCLAMATION U/S 82 CR.P.C.
89	Nact/73/2016	02-02-2016	MS Kumar Poul Comfed India Vs Sohan Lal	12/03/2020	DEFENCE EVIDENCE
90	Nact/79/2016	02-02-2016	Abhishek Gupta Karta Vs MS Realteck Construction Pvt Limited	06/03/2020	APPEARANCE

91	Nact/77/2016	03-02-2016	M/S High Tech Shuttering Store Vs Anupam Sharma	06/03/2020	DEFENCE EVIDENCE
92	Nact/83/2016	04-02-2016	Arjun Singh Vs Major Singh	13-08-2019	DECIDED
93	Nact/89/2016	09-02-2016	Gian Chand Singla Vs Yogesh Kumar	22-10-2019	DECIDED
94	Nact/91/2016	09-02-2016	MS AMARTEX INDUSTRIES LTD Vs A G Enterprises	18-07-2019	DECIDED
95	Nact/94/2016	11-02-2016	Vinay Kumar Vs Tarsem Lal Sharma	18/03/2020	DEFENCE EVIDENCE
96	Nact/103/2016	17-02-2016	Mohan Lal Malik Vs Shammi Garg	28-08-2019	DECIDED
97	Nact/104/2016	17-02-2016	Mohan Lal Malik Vs Shammi Garg	28-08-2019	DECIDED
98	Nact/105/2016	17-02-2016	MS Shree Balaji Feeds Vs Malkiat Poultry Feed Store	09/03/2020	DEFENCE EVIDENCE
99	Nact/106/2016	17-02-2016	MS Shree Balaji Feeds Vs Jasrotia Poultry Feed Store	12/03/2020	DEFENCE EVIDENCE
100	Nact/107/2016	17-02-2016	MS Shree Balaji Feeds Vs Chuhan Poultry Farm	21/03/2020	DEFENCE EVIDENCE
101	Nact/113/2016	18-02-2016	Subhash Chander Batra Vs Jaswant Singh	02/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
102	Nact/118/2016	20-02-2016	Pee Kay Scaffolding and shuttering Ltd Vs Mr Sunil Thakur	08/04/2020	APPEARANCE
103	Nact/122/2016	23-02-2016	MS Globe Enterprises Vs Tilak Raj Kalta	15-11-2019	DECIDED
104	Nact/126/2016	25-02-2016	MS Parth Industries Vs Ms Regent Technofab	01-11-2019	DECIDED
105	Nact/128/2016	26-02-2016	Surinder Nath Sharma Vs Smt Bhawna	13-02-2020	DECIDED
106	Nact/129/2016	26-02-2016	Surinder Nath Sharma Vs Sh Nitin Kumar	13-02-2020	DECIDED
107	Nact/131/2016	26-02-2016	Ms Raghu Traders. Vs Ms Shrestha Poultry Farm	02-07-2019	DECIDED
108	Nact/132/2016	26-02-2016	Rajneesh Bhosle Vs Sushil Kumar	17-08-2019	DECIDED
109	Nact/136/2016	29-02-2016	Panchkula Furnishers and Decorators Vs MS Axtia Infratech Pvt Limited	02-11-2019	DECIDED
110	Nact/137/2016	29-02-2016	Ms Arvin Care Vs S.D Enterprises	27-02-2020	DECIDED
111	Nact/139/2016	29-02-2016	Ms Arvin Care Vs MS Novogen Captap	24-01-2020	DECIDED
112	Nact/140/2016	29-02-2016	Ms Arvin Care Vs Ms Medhill Enterprises Gwalior	24-02-2020	DECIDED
113	Nact/142/2016	29-02-2016	Sh Gulab Singh Vs Ajad Singh	04/03/2020	DEFENCE EVIDENCE
114	Nact/159/2016	10-03-2016	Bhim Kumar Vs Suresh Kumar	18-11-2019	DECIDED
115	Nact/160/2016	10-03-2016	Jog Raj Vs Balwinder Singh	12/03/2020	AFTER CHARGE EVIDENCE
116	Nact/161/2016	10-03-2016	Allahabad Bank Vs Mahesh Thakur	08-11-2019	DECIDED
117	Nact/162/2016	10-03-2016	Allahabad Bank Vs Raj Singh	13/03/2020	APPEARANCE
118	Nact/165/2016	10-03-2016	Manoj Singla Vs Praveen Kumar Sharma	30-10-2019	DECIDED
119	Nact/166/2016	10-03-2016	Ashok Kumar Vs Deepak Kumar	29-08-2019	DECIDED
120	Nact/171/2016	14-03-2016	MS Alliance Biotech Vs Alive Health Care	27-09-2019	DECIDED
121	Nact/174/2016	14-03-2016	MS Pee Kay shuttering House Vs Ms Keerthana Constructions	18/03/2020	APPEARANCE
122	Nact/176/2016	14-03-2016	MS Alliance Biotech Vs Reigns Pharmaceuticals	24/03/2020	BAILABLE WARRANT OF ACCUSED
123	Nact/179/2016	15-03-2016	Surya Kant Vs Ashu	20-12-2019	DECIDED
124	Nact/189/2016	18-03-2016	Sohan Sharma Vs Jasbir Singh	03/03/2020	DEFENCE EVIDENCE
125	Nact/191/2016	18-03-2016	Krishan kumar Bansal Vs Sushil Kumar	03-07-2019	DECIDED
126	Nact/196/2016	19-03-2016	Indus Ind Bank Vs Rajinder Singh	07-09-2019	DECIDED
127	Nact/199/2016	21-03-2016	Ms Harsh Industries Vs Ms Forza Innovations	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
128	Nact/203/2016	22-03-2016	The Panchkula Central Cooperative Bank Vs Salim Khan	04/03/2020	DEFENCE EVIDENCE
129	Nact/213/2016	23-03-2016	Ms Gee Dee Foods Vs Pradip Saha	05-08-2019	DECIDED
130	Nact/215/2016	23-03-2016	Ram Kumar Vs Parveen Kumar Ranga	09/03/2020	ARGUMENTS
131	Nact/221/2016	28-03-2016	Ms Walia Restaurants and Banquets Vs Ms Indo Asia Hospitality Pvt Ltd.	12/03/2020	APPEARANCE
132	Nact/224/2016	29-03-2016	Vijay Kumar Vs Bharat Parkash and Sons	09/03/2020	ARGUMENTS
133	Nact/227/2016	30-03-2016	Anita Gupta Vs Topaz Poultries	20-12-2019	DECIDED

134	Nact/232/2016	31-03-2016	Ms Exmed Health Care Vs Sachin Nishine	07-11-2019	DECIDED
135	Nact/235/2016	01-04-2016	Rahul Rana Vs Ms Kudos Chemie Ltd	09-08-2019	DECIDED
136	Nact/238/2016	02-04-2016	Sachit Soni Vs Poonam	23-10-2019	DECIDED
137	Nact/242/2016	02-04-2016	Mahavir Singh Vs Anil Chaudhary.	12/03/2020	DEFENCE EVIDENCE
138	Nact/254/2016	05-04-2016	Pawan Hans Vs Neeraj Dhot	09-12-2019	DECIDED
139	Nact/255/2016	05-04-2016	Pawan Hans Vs Neeraj Dhot	09-12-2019	DECIDED
140	Nact/251/2016	06-04-2016	Vijay Kumar Dhawan Vs Surender Rai	30-08-2019	DECIDED
141	Nact/252/2016	06-04-2016	Satpal Vs Sudesh Rani	12/03/2020	COMPROMISE
142	Nact/253/2016	06-04-2016	MS Longowal Enterprises Vs Ms Rajeev Poultries	13/03/2020	ARGUMENTS
143	Nact/263/2016	11-04-2016	Ms Raja Gears Pvt. Ltd Vs Shri Gaurav Nirwania	13/03/2020	APPEARANCE
144	Nact/265/2016	11-04-2016	Ms Ashirwad Traders Vs Ms Bharat Builders and Developers	16-10-2019	DECIDED
145	Nact/267/2016	11-04-2016	Raj Kumar Vs Rudu	10-01-2020	DECIDED
146	Nact/282/2016	11-04-2016	Harmesh Rani Vs Munish Aggarwal	09/03/2020	DEFENCE EVIDENCE
147	Nact/270/2016	12-04-2016	Abhishek Gupta Vs Ms Relatech Construction Pvt. Ltd.	06/03/2020	APPEARANCE
148	Nact/272/2016	12-04-2016	Pardeep Aggarwal Vs Sushil Kumar	19-07-2019	DECIDED
149	Nact/273/2016	12-04-2016	Ripudaman Vs Navneet Singla	23/03/2020	PROCLAMATION U/S 82 CR.P.C.
150	Nact/280/2016	16-04-2016	Sujay Kumar Ghosh Vs Mukesh Kumar	20-01-2020	DECIDED
151	Nact/289/2016	18-04-2016	MS Hi Tech Shuttering Store Vs MS Abhishek Bhardwaj Constructions	06/03/2020	DEFENCE EVIDENCE
152	Nact/290/2016	18-04-2016	Ms R.S. Ispat Vs Kamboj Constructions Pvt. Ltd.	26-08-2019	DECIDED
153	Nact/292/2016	18-04-2016	Jasbir Singh Vs Baldev Singh	13-02-2020	DECIDED
154	Nact/293/2016	18-04-2016	Ms Sharma Rice and Saw Mill Vs Amar Singh	18/03/2020	PROCLAMATION U/S 82 CR.P.C.
155	Nact/297/2016	21-04-2016	Nar Pal Singh Vs Sunshine Gaursons Infrastructure Pvt. Ltd	09/03/2020	DEFENCE EVIDENCE
156	Nact/300/2016	22-04-2016	Hindland Enterprises Vs Navjot Singh	07-12-2019	DECIDED
157	Nact/304/2016	25-04-2016	Allahabad Bank Vs Gurpreet kaur	14-01-2020	DECIDED
158	Nact/305/2016	25-04-2016	Allahabad Bank Vs Sujkhwinder Singh	18/03/2020	APPEARANCE
159	Nact/311/2016	27-04-2016	Ripudaman Vs Sandal Singh	04/03/2020	DEFENCE EVIDENCE
160	Nact/322/2016	27-04-2016	Smt Babita Garg Vs Ms Odeon Builder Pvt Ltd	21/03/2020	AFTER CHARGE EVIDENCE
161	Nact/314/2016	28-04-2016	The Panchkula Central Cooperative Bank Vs Krishan Pal	17-12-2019	DECIDED
162	Nact/315/2016	28-04-2016	The Panchkula Central Cooperative Bank Vs Rajiv Kumar	05-09-2019	DECIDED
163	Nact/319/2016	29-04-2016	Saurabh Kapoor Vs Ms Arnya Infrastructure and Delopers Private Limited	09-10-2019	DECIDED
164	Nact/320/2016	29-04-2016	Dhir Roadways Vs Vishal Parashar	03-01-2020	DECIDED
165	Nact/323/2016	30-04-2016	Pawan Hans Vs Neeraj Dhot	09-12-2019	DECIDED
166	Nact/324/2016	30-04-2016	Pawan Hans Vs Neeraj Dhot	09-12-2019	DECIDED
167	Nact/325/2016	30-04-2016	Sunil Kumar Vs Santosh Rani	25-02-2020	DECIDED
168	Nact/327/2016	02-05-2016	Pushpinder Singh Vs Smt. Laxmi Devi	06/03/2020	PAYMENT
169	Nact/333/2016	04-05-2016	Ms Amar Nath and Sons Vs Sh Yash Pal Sharma	06-02-2020	DECIDED
170	Nact/337/2016	06-05-2016	Joni Vs Kiran Kapoor	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
171	Nact/341/2016	07-05-2016	Recorders and Medical Systems Pvt Limited Vs Deepak Kumar	24-02-2020	DECIDED
172	Nact/345/2016	07-05-2016	Recorders and Medical Systems Pvt Limited Vs DR B.Damodar	30/03/2020	PROCLAMATION U/S 82 CR.P.C.
173	Nact/346/2016	07-05-2016	Recorders and Medical Systems Pvt Limited Vs Dr.B.Damodar	30/03/2020	PROCLAMATION U/S 82 CR.P.C.
174	Nact/348/2016	09-05-2016	Navneet Singh Vs Sh Harvinder Singh	19-12-2019	DECIDED
175	Nact/358/2016	12-05-2016	Shivji Vs Jiwan Kumar	21/03/2020	AFTER CHARGE EVIDENCE
176	Nact/359/2016	12-05-2016	Ms Mint Life Sciences Pvt Ltd Vs MS Kumar Pharma and another	20-01-2020	DECIDED
177	Nact/361/2016	13-05-2016	Karanjit Singh Dhillon Vs MS Realteck Construction Pvt Limited	06-02-2020	DECIDED

178	Nact/365/2016	17-05-2016	Sh Anand Kharwar Vs Shivji	15-07-2019	DECIDED
179	Nact/366/2016	18-05-2016	MS Adhunik Enterprises Vs Ms Blue Beacon Electronic Security Systems Pvt Ltd.	08-08-2019	DECIDED
180	Nact/368/2016	20-05-2016	Jai Maa Vaishnoo Devi Bricks Co. Vs Rahul Chadha	05-09-2019	DECIDED
181	Nact/375/2016	21-05-2016	Punjab and Sind Bank Vs Sh Sunny Virk	04-02-2020	DECIDED
182	Nact/378/2016	26-05-2016	Jaina Associates Vs MS Bhavik Industries Pvt Ltd.	15-10-2019	DECIDED
183	Nact/379/2016	26-05-2016	Darshan Kumar Vs Shiv Kumar	25-02-2020	DECIDED
184	Nact/380/2016	26-05-2016	MS Longowal Enterprises Vs Ravinder Pal Singla	07/03/2020	ARGUMENTS
185	Nact/384/2016	26-05-2016	Akshay Goyal Vs Mohd Zaffar	19-11-2019	DECIDED
186	Nact/388/2016	27-05-2016	Darbara Singh Vs Girish Dev	03/03/2020	DEFENCE EVIDENCE
187	Nact/389/2016	27-05-2016	Darbara Singh Vs Girish Dev Sharma	03/03/2020	DEFENCE EVIDENCE
188	Nact/394/2016	30-05-2016	MS Mobile Magic Vs Vimal Kumar	26-08-2019	DECIDED
189	Nact/398/2016	31-05-2016	M/s Nirmal Trading Corporation Vs Rajeev Chauhan	28/03/2020	PROCLAMATION U/S 82 CR.P.C.
190	Nact/402/2016	01-06-2016	M/s Swami Associates Vs Sonu Dhawan	31-10-2019	DECIDED
191	Nact/403/2016	01-06-2016	M/s Swami Assocoates Vs Deepak	26-11-2019	DECIDED
192	Nact/404/2016	01-06-2016	M/s Swami Associates Vs Ranjit Singh	13-02-2020	DECIDED
193	Nact/423/2016	01-06-2016	Riya Trading Company Vs M/S Parmeshwari Poultry Farm	09/03/2020	DEFENCE EVIDENCE
194	Nact/405/2016	04-06-2016	M/s Suraj Financial Advisor Vs Varinderjit Mala	22-11-2019	DECIDED
195	Nact/407/2016	07-06-2016	M/s R.A Agencies and Anr Vs Swami Automobiles Pvt and Ors	22-01-2020	DECIDED
196	Nact/408/2016	07-06-2016	M/s R.A Agencies and Anr Vs Monika Mittal	20/03/2020	NON BAILABLE WARRANT OF ACCUSED
197	Nact/409/2016	07-06-2016	M/s R.A Agencies and Anr Vs Monika Mittal	16/03/2020	PROCLAMATION U/S 82 CR.P.C.
198	Nact/410/2016	07-06-2016	M/s R.A Agencies and Anr Vs Swami Automobiles Pvt and Ors	14-12-2019	DECIDED
199	Nact/413/2016	07-06-2016	M/S Suraj Financial Advisor Vs Manmohan Singh Dhiman @ Lovely	22-07-2019	DECIDED
200	Nact/417/2016	14-06-2016	Rajinder Kumar Garg Vs Kuldeep Singh	25/03/2020	AFTER CHARGE EVIDENCE
201	Nact/424/2016	15-06-2016	M/S Pee Kay Scaffoldings and Shutterings Pvt Limited Vs M/S Red Bricks Builders and Developers	08/04/2020	APPEARANCE
202	Nact/472/2016	01-07-2016	M/s Mint Life Sciences Pvt Ltd Vs M/S Sweet Will Enterprises	06-02-2020	DECIDED
203	Nact/432/2016	02-07-2016	M/s Pee Kay Scaffoldings and shutterings limited Vs M/S A and A Brothers	08/04/2020	APPEARANCE
204	Nact/436/2016	02-07-2016	Saurabh Kapoor Vs M/s Arnya Infrastructure and Developers Pvt Ltd	03-10-2019	DECIDED
205	Nact/458/2016	02-07-2016	Shishpal Vs Ajit Singh	05/03/2020	ARGUMENTS
206	Nact/447/2016	04-07-2016	Anil Jain Vs Gurnam Singh	24-10-2019	DECIDED
207	Nact/449/2016	04-07-2016	M/s J.S Diagnostics Vs M/s Megha Path Lab Private Limited	20-12-2019	DECIDED
208	Nact/450/2016	04-07-2016	M/s J.S Diagnostics Vs M/s Megha Path Lab Private Limited	28-01-2020	DECIDED
209	Nact/467/2016	04-07-2016	Rameshwar Vs Rakesh Sharma	05/03/2020	NON BAILABLE WARRANT OF ACCUSED
210	Nact/468/2016	04-07-2016	Central Bank of India Vs Kamal Gandhi	03-12-2019	DECIDED
211	Nact/469/2016	04-07-2016	Central Bank Of India Vs Kamal Gandhi	20-12-2019	DECIDED
212	Nact/470/2016	04-07-2016	Anand Kishore Vs Munish Sahi	03/03/2020	ARGUMENTS
213	Nact/451/2016	05-07-2016	M/s J.s Diagnostics Vs M/s Megha Path Labs Private Limited	20-12-2019	DECIDED
214	Nact/452/2016	05-07-2016	Rajeev Bansal Vs Rohit Bhasin	06-02-2020	DECIDED
215	Nact/459/2016	05-07-2016	Recorder Medicare System Pvt Ltd Vs Deepak Kumar	20/03/2020	BAILABLE WARRANT OF ACCUSED
216	Nact/460/2016	05-07-2016	Recorder Medicare System Pvt Ltd Vs Deepak Kumar	24-01-2020	DECIDED
217	Nact/461/2016	05-07-2016	Recorder Medicare System Pvt Ltd Vs Deepak Kumar	20-01-2020	DECIDED
218	Nact/480/2016	05-07-2016	State Bank Of India Vs Sh Sukhvinder Singh	20-12-2019	DECIDED
219	Nact/481/2016	05-07-2016	Rakesh Kamal Vs Shivender Kumar	14-01-2020	DECIDED

220	Nact/483/2016	05-07-2016	Jagdish Kumar Vs Lov Raj Kanwal	26-09-2019	DECIDED
221	Nact/486/2016	05-07-2016	Hari Gopal Vs Joginder Kumar	27-11-2019	DECIDED
222	Nact/487/2016	05-07-2016	Sh Amarjeet Garg Vs Shiv Kumar Sood	30-01-2020	DECIDED
223	Nact/488/2016	05-07-2016	Smt Poonam Vs Pawan Sharma	23/03/2020	PROCLAMATION U/S 82 CR.P.C.
224	Nact/492/2016	08-07-2016	M/s Raghu Traders Vs M/S Jai Hind Poultry Farm	03/03/2020	AFTER CHARGE EVIDENCE
225	Nact/495/2016	11-07-2016	Jaspal Rai Vs Smt Komal Sharma	05/03/2020	DEFENCE EVIDENCE
226	Nact/498/2016	11-07-2016	Surinder Kaur Vs Rakesh Sharma	19-02-2020	DECIDED
227	Nact/502/2016	12-07-2016	The Panchkula District Primary Cooperative Agricultural and Rural Development Bank Ltd Vs Jagbir Singh	21-09-2019	DECIDED
228	Nact/506/2016	12-07-2016	The Panchkula District Primary Cooperative Agricultural and Rural Development Bank Ltd Vs Sumer Chand	06-12-2019	DECIDED
229	Nact/513/2016	15-07-2016	M/S Swami Associates Vs Deepak Verma	20-07-2019	DECIDED
230	Nact/515/2016	15-07-2016	M/S Swami Associates Vs Ravi Kumar	05-12-2019	DECIDED
231	Nact/516/2016	15-07-2016	M/S Swami Associates Vs Jasbir Singh	27-09-2019	DECIDED
232	Nact/522/2016	15-07-2016	Mahindra and Mahindra 39 Financial Services Ltd. Vs Kuldeep Singh	02-12-2019	DECIDED
233	Nact/524/2016	15-07-2016	Mahindra and Mahindra 039 Financial Services Ltd. Vs Raja	20-07-2019	DECIDED
234	Nact/525/2016	15-07-2016	M/S Swami Associates Vs Kuldeep Kaur	02-12-2019	DECIDED
235	Nact/526/2016	15-07-2016	Mahindra and Mahindra Financial Services Ltd. Vs Kulwinder Singh	16/03/2020	APPEARANCE
236	Nact/528/2016	15-07-2016	M/S Swami Associates Vs Jagpreet Singh	22/04/2020	NON BAILABLE WARRANT OF ACCUSED
237	Nact/531/2016	15-07-2016	Mahindra and Mahices Ltd. Vs Devinder kumar	05/03/2020	DEFENCE EVIDENCE
238	Nact/532/2016	15-07-2016	M/S Swami Associates Vs Somwati	01-08-2019	DECIDED
239	Nact/533/2016	15-07-2016	M/S Swami Associates Vs Manish Kapoor	01-08-2019	DECIDED
240	Nact/536/2016	15-07-2016	Mahindra and Mahindra 039 Financial Services Ltd. Vs Komal Goyal	21/12/2019	DECIDED
241	Nact/540/2016	15-07-2016	M/S Lancer Pharmaceuticals Pvt. Ltd. Vs M/S Golden Pharma	23-09-2019	DECIDED
242	Nact/541/2016	15-07-2016	Radha Pallavi Exports Vs M/S Drishti Diamonds	03-10-2019	DECIDED
243	Nact/542/2016	15-07-2016	Mahindra and Mahindra Financial services ltd Vs Gurpreet Singh	27-11-2019	DECIDED
244	Nact/543/2016	15-07-2016	Mahindra and Mahindra Financial Services Ltd. Vs Ruby	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
245	Nact/544/2016	15-07-2016	M/S Lancer Pharmaceuticals Pvt. Ltd. Vs M/s Prithu Pharmaceyticals	16/03/2020	PROCLAMATION U/S 82 CR.P.C.
246	Nact/545/2016	15-07-2016	M/S Lancer Pharmaceuticals Pvt. Ltd. Vs M/s New India Medical Agency	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
247	Nact/547/2016	18-07-2016	M/S Vasu Construction Co Vs M/S Jain Diwakar Traders	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
248	Nact/550/2016	18-07-2016	Ramesh Kumar Vs Ashish Kumar Malik	09/03/2020	DEFENCE EVIDENCE
249	Nact/551/2016	18-07-2016	Hari Parkash Vs Bhupinder Singh	03/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
250	Nact/553/2016	18-07-2016	Smt Raj Bala Vs Ranbir Singh	01-11-2019	DECIDED
251	Nact/555/2016	19-07-2016	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Rikhi Ram	07-01-2020	DECIDED
252	Nact/557/2016	19-07-2016	Upinder Chadha Vs Manpreet Singh	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
253	Nact/558/2016	19-07-2016	The Panchkula Central Cooperative Bank Ltd Vs Dharma Pal Sharma	10-02-2020	DECIDED

254	Nact/562/2016	19-07-2016	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Jamil	21-01-2020	DECIDED
255	Nact/563/2016	19-07-2016	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Diwan Chand	12-07-2019	DECIDED
256	Nact/564/2016	19-07-2016	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Sumer Chand	03-02-2020	DECIDED
257	Nact/565/2016	20-07-2016	Vinod Garg Vs Monika Singh	01-11-2019	DECIDED
258	Nact/566/2016	20-07-2016	Varun Aggarwal Vs Munish Sahi	07/03/2020	DEFENCE EVIDENCE
259	Nact/574/2016	21-07-2016	M/S Mrinial Suresh Kumar Vs Amarjeet Singh	05-02-2020	DECIDED
260	Nact/578/2016	21-07-2016	State of Bank of India Vs Mukesh Goel	26-09-2019	DECIDED
261	Nact/579/2016	21-07-2016	Parteek Verma Vs Deep Kamal Saxena	12-07-2019	DECIDED
262	Nact/581/2016	21-07-2016	Rajinder Kumar Garg Vs Kamlesh Saroa	09/03/2020	DEFENCE EVIDENCE
263	Nact/586/2016	22-07-2016	Ramesh Kumar Saini Vs Sanjay Verma	20-11-2019	DECIDED
264	Nact/587/2016	22-07-2016	M/S Amba Poly Plast Ltd Vs M/S Lovely Sanitaitaion	17-12-2019	DECIDED
265	Nact/588/2016	22-07-2016	Amit Gupta Vs Sukhwinder Kaur	21-01-2020	DECIDED
266	Nact/589/2016	22-07-2016	M/S P C Industries Vs M/S Saibliss Drugs and Pharmaceuticals	24-07-2019	DECIDED
267	Nact/590/2016	22-07-2016	Surender Pal Sharma Vs M/s Alchemia Ads and Media Pvt Ltd	21-01-2020	DECIDED
268	Nact/591/2016	22-07-2016	Hemant Narwal Vs Dushyant Sharma	23-01-2020	DECIDED
269	Nact/593/2016	22-07-2016	M/S Longowal Enterprises Vs Ravinder Pal Singla	07/03/2020	ARGUMENTS
270	Nact/594/2016	22-07-2016	M/S Longowal Enterprises Vs Ravinder Pal Singla	07/03/2020	ARGUMENTS
271	Nact/595/2016	22-07-2016	M/S longowal Enterprises Vs Ravinder Pal Singla	07/03/2020	ARGUMENTS
272	Nact/596/2016	22-07-2016	M/S LongowalEnterprises Vs Ravinder Pal Singla	07/03/2020	ARGUMENTS
273	Nact/597/2016	22-07-2016	Sucha Singh Vs Kamaljit Singh	05/03/2020	DEFENCE EVIDENCE
274	Nact/601/2016	25-07-2016	Mukesh Garg Vs Amar Singh Anil	21/12/2019	DECIDED
275	Nact/602/2016	25-07-2016	Tarun Kumar Sukhija Vs Vikram Arora	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
276	Nact/603/2016	25-07-2016	Tarun Kumar Vs Atul Kmar	28-08-2019	DECIDED
277	Nact/604/2016	25-07-2016	Tarun Kumar Vs Atul Kumar	05-10-2019	DECIDED
278	Nact/605/2016	25-07-2016	State Bank of India Vs Ankit Kumar	07/03/2020	NON BAILABLE WARRANT OF ACCUSED
279	Nact/606/2016	25-07-2016	Devi Singh Vs Swaran Sangam Shiksha Sansthan	30-08-2019	DECIDED
280	Nact/607/2016	25-07-2016	M/S EVA Exotica Pvt. Ltd. Vs Laxmi farm	22-11-2019	DECIDED
281	Nact/610/2016	25-07-2016	Abhishek Gupta Karta Vs M/s Realtech Construction Pvt. Ltd	06/03/2020	APPEARANCE
282	Nact/611/2016	25-07-2016	Abhishek Gupta Karta Vs M/s Realtech Construction Pvt. Ltd	06/03/2020	APPEARANCE
283	Nact/612/2016	26-07-2016	M/S Raghu Traders Vs M/S A One Poultry Farm	02-07-2019	DECIDED
284	Nact/614/2016	26-07-2016	M/S EVA Exotica Pvt. Ltd. Vs Mr Sabeer Ali	17/03/2020	APPEARANCE
285	Nact/619/2016	26-07-2016	Imran Ahmad Ansari Vs Surinder Rai	12/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
286	Nact/625/2016	27-07-2016	Indian Overseas Bank Vs Gaurav Niwania	29-08-2019	DECIDED
287	Nact/628/2016	27-07-2016	Samsons Laboratries Pvt. Ltd Vs Shyam Drug Agencies	21-01-2020	DECIDED
288	Nact/629/2016	27-07-2016	Samsons Laboratries Pvt. Ltd Vs M/s Statim Care	21-01-2020	DECIDED
289	Nact/632/2016	28-07-2016	Samsons Laboratries Pvt. Ltd Vs Kailash Distributor	08-11-2019	DECIDED
290	Nact/638/2016	29-07-2016	Jasbir Singh Vs Jagdish Chandel	02-09-2019	DECIDED
291	Nact/641/2016	01-08-2016	Jatinder Parshad Vs Gaya Parshad	20/03/2020	NON BAILABLE WARRANT OF ACCUSED
292	Nact/642/2016	02-08-2016	Prem Bhushan Gupta Vs Sanjay Verma	24-07-2019	DECIDED
293	Nact/647/2016	03-08-2016	Love Khurana Vs M/S Alchemia Ads and Medi Private Limited	20-12-2019	DECIDED
294	Nact/652/2016	04-08-2016	Meena garg Vs M/S B.S Agencies	27-09-2019	DECIDED

295	Nact/653/2016	04-08-2016	Punjab National Bank Vs Hardeep Singh	22-01-2020	DECIDED
296	Nact/655/2016	08-08-2016	M/S VCC Shuttering Vs Gural Singh	07/03/2020	DEFENCE EVIDENCE
297	Nact/660/2016	09-08-2016	M/s Magma Drugmart Private Limited Vs J.C.Kanoujia Medical Store	05-11-2019	DECIDED
298	Nact/662/2016	11-08-2016	Allahbad Bank Vs Gurneet Kaur	21/04/2020	APPEARANCE
299	Nact/664/2016	11-08-2016	Vikas Kumar Vs Sonu Goel	14-10-2019	DECIDED
300	Nact/665/2016	11-08-2016	Dena Bank Vs Bhaskar Mishra	09/03/2020	ARGUMENTS
301	Nact/669/2016	12-08-2016	Ramesh Chander Nagpal Vs Yogesh Kumar Bansal	19-08-2019	DECIDED
302	Nact/670/2016	12-08-2016	Rakesh Kumar Vs Gurpreet Singh	01-10-2019	DECIDED
303	Nact/671/2016	12-08-2016	Amit Gupta Vs Kuldeep Singh	30-07-2019	DECIDED
304	Nact/672/2016	12-08-2016	Mukesh Kumar Vs Gurpreet Kaur	05/03/2020	DEFENCE EVIDENCE
305	Nact/673/2016	12-08-2016	M/s Madan Enterprises Vs M/s Radious Auto Components Pvt Ltd and Ors	14-01-2020	DECIDED
306	Nact/674/2016	12-08-2016	M/s Shree Naina Packwell Inc Vs M/S Vexta Laboratories Pvt Ltd	17-07-2019	DECIDED
307	Nact/675/2016	12-08-2016	Sanjeev Khosla HUF Vs M/s Satish Kumar and Sons	13/03/2020	DEFENCE EVIDENCE
308	Nact/688/2016	12-08-2016	Recorders Vs Tholothemes	07/03/2020	APPEARANCE
309	Nact/691/2016	18-08-2016	Sunil Dutt Vs Paramjit Singh	09/03/2020	PROCLAMATION U/S 82 CR.P.C.
310	Nact/692/2016	18-08-2016	Sandeep Kumar Vs Paramjit	13/03/2020	PROCLAMATION U/S 82 CR.P.C.
311	Nact/693/2016	18-08-2016	M/s Mittal Cement Store Vs Rana Departmental Store	20-07-2019	DECIDED
312	Nact/695/2016	20-08-2016	Dhiman Electric Vs Rajeev Kapoor	03-10-2019	DECIDED
313	Nact/698/2016	22-08-2016	Naresh Kumar Vs Shiv Kumar Sood	07/03/2020	AFTER CHARGE EVIDENCE
314	Nact/699/2016	22-08-2016	Naresh Kumar Vs Munish Sahi	03/03/2020	AFTER CHARGE EVIDENCE
315	Nact/700/2016	22-08-2016	Abhishek Gupta Karta Vs M/S Realtech Construction	06/03/2020	APPEARANCE
316	Nact/704/2016	23-08-2016	M/s Shree Kar Associates Vs Nisha Dabla	30/03/2020	APPEARANCE
317	Nact/712/2016	23-08-2016	Saurabh Kapoor Vs M/s Arnya Infrastructure and Developers Private Limited and Ors	05-12-2019	DECIDED
318	Nact/714/2016	23-08-2016	Gurdev Singh Vs Dishant Jagota	03/03/2020	DEFENCE EVIDENCE
319	Nact/708/2016	24-08-2016	The Haryana State Co-operative Apex Bank Ltd. Vs Lalit Chaudhary	27-09-2019	DECIDED
320	Nact/709/2016	24-08-2016	Anita Gupta Vs Tashya Gems and Jewellers Pvt Ltd	15-11-2019	DECIDED
321	Nact/710/2016	24-08-2016	M/s Parth Industries Vs M/s Regemt Technofab	04-11-2019	DECIDED
322	Nact/711/2016	24-08-2016	Ram Kumar Jain Vs Rahul Kumar	02/03/2020	AFTER CHARGE EVIDENCE
323	Nact/715/2016	24-08-2016	Imran Ahmad Ansari Vs Shiv Kumar	04/03/2020	DEFENCE EVIDENCE
324	Nact/718/2016	29-08-2016	Puneet Jain Vs Sunil Kumar	31-10-2019	DECIDED
325	Nact/732/2016	31-08-2016	M/s Pearl Poultry Farm Vs M/s Amol Egg Center	09/03/2020	DEFENCE EVIDENCE
326	Nact/733/2016	01-09-2016	M/s Pee Kay Scaffolding and shuttering ltd Vs M/s Cosmic Buildcon Pvt Ltd	13-08-2019	DECIDED
327	Nact/734/2016	01-09-2016	Dinesh Kumar Sahni Vs Atul Glass Company	28-01-2020	DECIDED
328	Nact/743/2016	05-09-2016	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Chaman Singh	11-07-2019	DECIDED
329	Nact/745/2016	05-09-2016	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Joginder Singh	11-07-2019	DECIDED
330	Nact/747/2016	05-09-2016	M/s Pyramid Power Electronics Vs Aar Ess Electronics	28-02-2020	DECIDED
331	Nact/751/2016	05-09-2016	N.K.Garg Vs Smt Samvedna Jassal	09/03/2020	CONSIDERATION
332	Nact/752/2016	06-09-2016	Suresh Pal Singh Vs Ravikant Sharma	05-10-2019	DECIDED
333	Nact/754/2016	06-09-2016	Sada Shiv Tiwari Vs Mathura Parshad	16-11-2019	DECIDED
334	Nact/757/2016	07-09-2016	M/s Arvincare Vs Medhill Enterprises	03/04/2020	NON BAILABLE WARRANT OF ACCUSED

335	Nact/758/2016	07-09-2016	Smt. Baby Vs Kuldip Singh ALIAS Tittu	13/03/2020	DEFENCE EVIDENCE
336	Nact/762/2016	07-09-2016	M/s Arvincare Vs Medhill Enterprices	08-01-2020	DECIDED
337	Nact/765/2016	09-09-2016	Bhim Singh Vs M/s Jai Mahamai Egg Centre	18/03/2020	DEFENCE EVIDENCE
338	Nact/766/2016	09-09-2016	Bhag Singh Vs Ram Kumar	09/03/2020	AFTER CHARGE EVIDENCE
339	Nact/767/2016	09-09-2016	Rajinder Garg Vs Ms Sapna	10-02-2020	DECIDED
340	Nact/770/2016	12-09-2016	M/S Recoder and Medicare System Pvt. Ltd. Vs Ravinder Kumar	16-07-2019	DECIDED
341	Nact/772/2016	12-09-2016	Kuldeep Kumar Vs Sanjeev Kumar	20/03/2020	AFTER CHARGE EVIDENCE
342	Nact/773/2016	12-09-2016	Dr Sanjay Kalra Vs Baldev Krishan Memorial Charitable Society	23-10-2019	DECIDED
343	Nact/775/2016	13-09-2016	Bina Sharma Vs Ripu Daman Sharma	08-11-2019	DECIDED
344	Nact/778/2016	14-09-2016	Amit Gupta Vs Anita Bansal	10-10-2019	DECIDED
345	Nact/780/2016	14-09-2016	Karanjit Singh Dhillon Vs M/s Real Tech Constructions Pvt Ltd.	06-02-2020	DECIDED
346	Nact/782/2016	15-09-2016	Tej Bhan Vs M/s Brahmi Construction Pvt Ltd	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
347	Nact/783/2016	15-09-2016	M/S Recoder and Medicare System Pvt. Ltd. Vs Manish Sharma	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
348	Nact/785/2016	16-09-2016	Sanjay Sharma Vs Suku	03-10-2019	DECIDED
349	Nact/790/2016	17-09-2016	Tej Bhan Vs M/s Brahmi Construction Pvt Ltd	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
350	Nact/795/2016	21-09-2016	Jitinder Vs Lachman Dass	17-08-2019	DECIDED
351	Nact/796/2016	21-09-2016	Narinder Kumar Vs Rakesh Thehan	27-09-2019	DECIDED
352	Nact/799/2016	21-09-2016	M/s H.K Enterprices Vs Sunder Dass Thakur Dass	22-11-2019	DECIDED
353	Nact/800/2016	21-09-2016	M/s H.K Enterprices Vs Sunder Dass Thakur Dass	14-12-2019	DECIDED
354	Nact/801/2016	21-09-2016	M/s H.K Enterprices Vs Sunder Dass Thakur Dass	14-12-2019	DECIDED
355	Nact/803/2016	22-09-2016	Om Parkash Vs Mukesh Kumar	09/03/2020	DEFENCE EVIDENCE
356	Nact/805/2016	23-09-2016	M/s VCC Shuttering House Vs Sham Lal Bhardwaj	07/03/2020	DEFENCE EVIDENCE
357	Nact/806/2016	23-09-2016	M/s VCC Shuttering House Vs Kuldip Singh	07/03/2020	DEFENCE EVIDENCE
358	Nact/815/2016	27-09-2016	Vinod Kumar Tewatia Vs Nisha Dabla	09-10-2019	DECIDED
359	Nact/819/2016	29-09-2016	Pardeep Kumar Vs Jaswinder Singh Cheema	27-02-2020	DECIDED
360	Nact/821/2016	29-09-2016	Rainbow Crop Health Ltd Vs Divya Seed	31-08-2019	DECIDED
361	Nact/820/2016	30-09-2016	Rajinder Sharma Vs Bhim Singh	04/03/2020	DEFENCE EVIDENCE
362	Nact/823/2016	30-09-2016	M/s Vastu Construction Vs M/s Jain Diwakar Traders	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
363	Nact/824/2016	01-10-2016	Munish Jindal Vs Hisha Garg	06/03/2020	AFTER CHARGE EVIDENCE
364	Nact/825/2016	03-10-2016	Tej Bhan Vs M/s Brahmi Construction Pvt Ltd	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
365	NACT/832/2016	04-10-2016	SARVA HARYANA GRAMIN BANK Vs. SH MOHAN LAL	07/03/2020	AFTER CHARGE EVIDENCE
366	Nact/830/2016	05-10-2016	Sukhwidner Singh Vs Lalit Kumar Malhotra	17/03/2020	DEFENCE EVIDENCE
367	Nact/831/2016	05-10-2016	Tej Bhan Vs M/s Brahmi Construction Pvt	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
368	Nact/842/2016	05-10-2016	M/s P.C. Industries Vs M/s Saibliss Drugs and Pharmaceuticals	16-07-2019	DECIDED
369	Nact/835/2016	06-10-2016	Poonam Aggarwal Vs Ms Verinder Jit Mala	06-11-2019	DECIDED
370	Nact/838/2016	10-10-2016	Puneet Jain Vs Rajesh Kumar	16/03/2020	AFTER CHARGE EVIDENCE
371	Nact/839/2016	10-10-2016	Puneet Jain Vs Kiran	26-09-2019	DECIDED
372	Nact/840/2016	10-10-2016	Puneet Jain Vs Ajay	27-08-2019	DECIDED
373	Nact/841/2016	10-10-2016	Puneet Jain Vs BINDER	27-08-2019	DECIDED
374	Nact/844/2016	10-10-2016	Gaurav Goel Vs Rupinder Singh Gill	20-11-2019	DECIDED
375	Nact/877/2016	10-10-2016	Sh Deepak Gupta Vs Subey Singh	05-11-2019	DECIDED
376	Nact/847/2016	12-10-2016	Punjab National Bank Vs Jaswinder Kaur	31/01/2020	DECIDED
377	Nact/845/2016	13-10-2016	Gaurav Gulzar Singh Chauhan Vs Shilpi Jindal	12/03/2020	AFTER CHARGE EVIDENCE
378	Nact/846/2016	13-10-2016	Rajiv Kumar Vs Sonu Rana	09/03/2020	AFTER CHARGE EVIDENCE

379	Nact/853/2016	13-10-2016	Prem Chand Singla Vs Janak Raj	06/03/2020	PROCLAMATION U/S 82 CR.P.C.
380	Nact/854/2016	15-10-2016	M/s Park Pharmaceuticals Vs M/s ND Pharma	23-09-2019	DECIDED
381	Nact/855/2016	15-10-2016	Amrit Pal Singh Vs Parkash Kaur	03-02-2020	DECIDED
382	Nact/861/2016	17-10-2016	Prem Chand Singla Vs Desh Raj	16-11-2019	DECIDED
383	Nact/869/2016	17-10-2016	Prem Chand Singla Vs Jyoti Soni	20-07-2019	DECIDED
384	Nact/871/2016	17-10-2016	Prem Chand Singla Vs Laxman	17-08-2019	DECIDED
385	Nact/872/2016	17-10-2016	Atma Ram Vs Harnek Singh	14-12-2019	DECIDED
386	Nact/873/2016	17-10-2016	Gayanand Singh Vs Gurpreet Singh	26-09-2019	DECIDED
387	Nact/876/2016	18-10-2016	Col (retd) Suresh Sharma Vs Tashya Gems and Jewellers Pvt Ltd	15-11-2019	DECIDED
388	Nact/882/2016	20-10-2016	M/s Swastik Poultry Vs Dangwal Egg and General Merchant	20-12-2019	DECIDED
389	Nact/883/2016	21-10-2016	Dr Gyanendra Sharma Vs Sandal Singh	04/03/2020	DEFENCE EVIDENCE
390	Nact/884/2016	21-10-2016	Dr Gyanendra Sharma Vs Sandal Singh	04/03/2020	DEFENCE EVIDENCE
391	Nact/887/2016	21-10-2016	Ravinder Kumar Vs Labrej Alam	09-10-2019	DECIDED
392	Nact/890/2016	21-10-2016	Ruby Bansal Vs Vikramjeet Singh	13-08-2019	DECIDED
393	Nact/891/2016	21-10-2016	M/s Suraj Financial Advisor Vs Lalit Jain	19-08-2019	DECIDED
394	Nact/892/2016	21-10-2016	Sandeep Kumar Vs Neelam Sharma	19-12-2019	DECIDED
395	Nact/896/2016	25-10-2016	Prahlad Kumar Vs Balwant Singh	22-07-2019	DECIDED
396	Nact/897/2016	25-10-2016	Prahlad Kumar Vs Balwant Singh	20-08-2019	DECIDED
397	Nact/898/2016	25-10-2016	Sanjay Sharma Vs Nishi Tuli	17-08-2019	DECIDED
398	Nact/901/2016	26-10-2016	Manchanda Agencies Vs Sant Arora	14-12-2019	DECIDED
399	Nact/902/2016	26-10-2016	Manchanda Agencies Vs Sant Arora	14-12-2019	DECIDED
400	Nact/909/2016	28-10-2016	M/s VCC Shuttering House Vs Naresh Kumar	15/04/2020	BAILABLE WARRANT OF ACCUSED
401	Nact/910/2016	28-10-2016	Balbir Singh Vs Rajinder Sharma	12/03/2020	PROCLAMATION U/S 82 CR.P.C.
402	Nact/911/2016	28-10-2016	Barkha Ram Vs Sandal Singh	12/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
403	Nact/912/2016	28-10-2016	M/s Suraj Financial Services Vs Haripal	06/03/2020	AFTER CHARGE EVIDENCE
404	Nact/915/2016	28-10-2016	M/s Suraj Financial Advisor Vs Regal Leather	25/03/2020	AFTER CHARGE EVIDENCE
405	Nact/918/2016	01-11-2016	Central Bank of India Vs Smt Shashi Aggarwal	16/03/2020	APPEARANCE
406	Nact/922/2016	02-11-2016	Induslnd Bank ltd. Vs Sohan Singh	17-09-2019	DECIDED
407	Nact/927/2016	02-11-2016	Induslnd Bank ltd. Vs Balwan	14-08-2019	DECIDED
408	Nact/928/2016	02-11-2016	Vir Krishan Vs Santosh Kumar	05-10-2019	DECIDED
409	Nact/941/2016	04-11-2016	Anand Kumar Vs Gurpreet Singh	26-11-2019	DECIDED
410	Nact/942/2016	04-11-2016	M/s Linez and Curvez Advertising Vs M/s Health Sanctuary Pvt Ltd	18-12-2019	DECIDED
411	Nact/943/2016	04-11-2016	M/s Linez and Curvez Advertising Vs M/s Health Sanctuary Pvt Ltd	20-01-2020	DECIDED
412	Nact/944/2016	04-11-2016	M/s Linez and Curvez Advertising Vs M/s Health Sanctuary Pvt Ltd	20-02-2020	DECIDED
413	Nact/958/2016	04-11-2016	Universal Motors Vs Parveen Rana	13-09-2019	DECIDED
414	Nact/959/2016	04-11-2016	Rajesh CHaudhary Vs Ashok Kumar	16/03/2020	DEFENCE EVIDENCE
415	Nact/949/2016	07-11-2016	Udaypal Singh Vs M/s Perfect Traders	04/03/2020	PRODUCTION WARRANT
416	Nact/950/2016	07-11-2016	Udaypal Singh Vs M/s Perfect Traders	04/03/2020	PRODUCTION WARRANT
417	Nact/952/2016	07-11-2016	Recorders and Medicare Systems Pvt Ltd Vs Manish Sharma	19-12-2019	DECIDED
418	Nact/953/2016	07-11-2016	Sanjeev Kumar Vs Amit Kumar	09/03/2020	ARGUMENTS
419	Nact/960/2016	08-11-2016	STATE BANK OF INDIA Vs Jaibir Singh	28-02-2020	DECIDED
420	Nact/961/2016	08-11-2016	STATE BANK OF INDIA Vs Jai Karan	14-12-2019	DECIDED
421	Nact/964/2016	10-11-2016	STATE BANK OF INDIA Vs Amit Kumar Singh	25-07-2019	DECIDED
422	Nact/965/2016	10-11-2016	STATE BANK OF INDIA Vs Ashok	08-02-2020	DECIDED

423	Nact/973/2016	12-11-2016	Ravinder Paul/Ravinderpal Vs Mala Singla	06/03/2020	AFTER CHARGE EVIDENCE
424	Nact/986/2016	16-11-2016	Ravi Kant Vs Jyoti Swaroop	02-11-2019	DECIDED
425	Nact/980/2016	17-11-2016	Ramesh Chander Nagpal Vs Yogesh Kumar Bansal	14-08-2019	DECIDED
426	Nact/985/2016	21-11-2016	M/S LONGOWAL ENTERPRISES Vs M/s Aryan Poultry	07/04/2020	NON BAILABLE WARRANT OF ACCUSED
427	Nact/988/2016	21-11-2016	Deepinder Singh Bajwa Vs Simmerpal Singh Somal	13/03/2020	ARGUMENTS
428	Nact/992/2016	22-11-2016	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Mangat Ram	27-08-2019	DECIDED
429	Nact/993/2016	22-11-2016	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Vikram Singh	03-02-2020	DECIDED
430	Nact/996/2016	22-11-2016	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Harnek Singh	13-01-2020	DECIDED
431	Nact/1003/2016	23-11-2016	Raj Kumar Vs Arshid Hussain Lone	03-10-2019	DECIDED
432	Nact/1005/2016	23-11-2016	Prahlad Kumar Vs Balwant Singh	07-09-2019	DECIDED
433	Nact/1008/2016	23-11-2016	Jeetu Vs Ajay Chaudhary	22-10-2019	DECIDED
434	Nact/1009/2016	23-11-2016	Bechan Gupta Vs Joginder	21-01-2020	DECIDED
435	Nact/1011/2016	28-11-2016	Amit Chand Vs Mohsina ALIAS Mohsina Rani	14-11-2019	DECIDED
436	Nact/1015/2016	28-11-2016	M/s Satya Dass Farms Vs M/s Anmol Egg Center	07-12-2019	DECIDED
437	Nact/1018/2016	29-11-2016	Honey Agnihotri Vs Raman Gosain	24-10-2019	DECIDED
438	Nact/1021/2016	29-11-2016	Puneet Jain Vs Jasbir Singh	09/03/2020	ARGUMENTS
439	Nact/1028/2016	30-11-2016	Induslnd Bank Ltd. Vs Bablu Tandan	11-07-2019	DECIDED
440	Nact/1029/2016	30-11-2016	Induslnd Bank Ltd. Vs Raj Rani	11-07-2019	DECIDED
441	Nact/1030/2016	30-11-2016	Induslnd Bank Ltd. Vs Sohan Lal	11-07-2019	DECIDED
442	Nact/1031/2016	30-11-2016	Induslnd Bank Ltd. Vs Ranjit Singh	15-07-2019	DECIDED
443	Nact/1032/2016	30-11-2016	Hotel KC Cross Road Vs Virender Rana	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
444	Nact/1036/2016	30-11-2016	Induslnd Bank Ltd. Vs Davinder Kumar	31/01/2020	DECIDED
445	Nact/1038/2016	01-12-2016	Allahabad Bank Vs Sajjan Kumar	27/05/2020	APPEARANCE
446	Nact/1040/2016	01-12-2016	Amit Mehta Vs Gaurav Sethi	03-02-2020	DECIDED
447	Nact/1042/2016	02-12-2016	Sujay Kumar Ghosh Vs Mathura Parsad	03/03/2020	APPEARANCE
448	Nact/1043/2016	02-12-2016	M/S Marshal Poultry Farm Vs Anoop Kumar	20-01-2020	DECIDED
449	Nact/1049/2016	05-12-2016	Sangram Singh Vs Puran Singh	13/03/2020	DEFENCE EVIDENCE
450	Nact/1051/2016	06-12-2016	Anchal Sood Vs Sonali Tayal	15-11-2019	DECIDED
451	Nact/1054/2016	07-12-2016	Joginder Singh Vs Puran Singh	02/03/2020	DEFENCE EVIDENCE
452	Nact/1056/2016	08-12-2016	Kamal Jora Vs Ms Meenal Kumari	05-02-2020	DECIDED
453	Nact/1057/2016	08-12-2016	Ashwani Kumar Vs Victor Masih	21-11-2019	DECIDED
454	Nact/1060/2016	12-12-2016	Amit Chand Vs Santosh Kumar	05/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
455	Nact/1061/2016	12-12-2016	Amit Chand Vs Raj Bali	29-11-2019	DECIDED
456	Nact/1062/2016	14-12-2016	M/s Baid Hardware Store Vs M/s BGS Engineering Works	17-12-2019	DECIDED
457	Nact/1063/2016	14-12-2016	Dinesh Kumar Sahni Vs Ganesh	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
458	Nact/1064/2016	14-12-2016	M/s Baid Hardware Store Vs M/s BGS Engineering Works	21-11-2019	DECIDED
459	Nact/1065/2016	14-12-2016	Induslnd Bank Ltd. Vs Inderjeet Singh	02-12-2019	DECIDED
460	Nact/1066/2016	14-12-2016	M/s Moli Ceramics Pvt Ltd Vs M/s DASM Construction Company Pvt Ltd	12/03/2020	APPEARANCE
461	Nact/1068/2016	15-12-2016	Arun Aggarwal Vs Alice Healthcare Pvt Ltd	16/03/2020	DEFENCE EVIDENCE
462	Nact/1069/2016	15-12-2016	STATE BANK OF PATIALA Vs Laxman Singh	02/03/2020	DEFENCE EVIDENCE
463	Nact/1073/2016	19-12-2016	M/S Recoder and Medicare System Pvt. Ltd. Vs Millennium Biomedical Pvt Ltd	12/03/2020	APPEARANCE

464	Nact/1074/2016	20-12-2016	M/s Raghu Traders Vs M/s A-One Poultry Farm	02-07-2019	DECIDED
465	Nact/1076/2016	21-12-2016	Satish Garg alies Satish Kumar Garg Vs Vishawa Mitter Sharma	02/03/2020	DEFENCE EVIDENCE
466	Nact/1077/2016	21-12-2016	Satish Garg Vs Vishav Mitter Sharma	02/03/2020	DEFENCE EVIDENCE
467	Nact/1078/2016	22-12-2016	Jatinder Pal Jindal Vs Madan Singla	25-09-2019	DECIDED
468	Nact/1082/2016	23-12-2016	Ankur Kumar Jain Vs Naveen Walia	14-12-2019	DECIDED
469	Nact/1086/2016	23-12-2016	M/s Subis Poultry Vs M/s Anmol Egg Center	09/03/2020	DEFENCE EVIDENCE
470	Nact/1088/2016	23-12-2016	STATE BANK OF PATIALA Vs Vinod Kumar	27-01-2020	DECIDED
471	Nact/1091/2016	23-12-2016	Sohan Marwaha Vs R.K.Aggarwal	16-12-2019	DECIDED
472	Nact/1/2017	03-01-2017	M/s Y.P.Sood and Company Vs Mohinder Pal Singh	28-01-2020	DECIDED
473	Nact/2/2017	03-01-2017	IITT College of Engineering Vs Krishan Kumar	27-11-2019	DECIDED
474	Nact/8/2017	06-01-2017	M/s Amba Poly Plast Ltd Vs M/s Kiran Electronics and another	27-09-2019	DECIDED
475	Nact/9/2017	06-01-2017	Prem Chand Vs Gian Chand	29-07-2019	DECIDED
476	Nact/11/2017	06-01-2017	M/s A.R Farms Vs M/s Ranchi Eggs	07-09-2019	DECIDED
477	Nact/12/2017	06-01-2017	Dinesh Sharma Vs Sonia	30/04/2020	APPEARANCE
478	Nact/18/2017	06-01-2017	Rajpal Singh Chauhan Vs Avtar Singh	09-08-2019	DECIDED
479	Nact/13/2017	09-01-2017	Narinder kumar Vs Sushil Kumar	27-01-2020	DECIDED
480	Nact/22/2017	10-01-2017	Induslnd Bank Ltd. Vs Shalender Kumar	11-07-2019	DECIDED
481	Nact/23/2017	10-01-2017	Induslnd Bank Ltd. Vs Ram Chander	29-01-2020	DECIDED
482	Nact/36/2017	10-01-2017	Induslnd Bank Ltd. Vs Vicky Kumar	10-02-2020	DECIDED
483	Nact/37/2017	10-01-2017	Induslnd Bank Ltd. Vs Munish Kumar	07-02-2020	DECIDED
484	Nact/38/2017	10-01-2017	Induslnd Bank Ltd. Vs Manjeet kaur	05-02-2020	DECIDED
485	Nact/43/2017	10-01-2017	Induslnd Bank Ltd. Vs Baljinder Singh	05-02-2020	DECIDED
486	Nact/45/2017	10-01-2017	Induslnd Bank Ltd. Vs Parminder Singh	04-01-2020	DECIDED
487	Nact/46/2017	10-01-2017	Induslnd Bank Ltd. Vs Daljinder Singh	04-01-2020	DECIDED
488	Nact/47/2017	10-01-2017	Induslnd Bank Ltd. Vs Sita Rani	09-08-2019	DECIDED
489	Nact/49/2017	10-01-2017	Induslnd Bank Ltd. Vs Vinesh Kumar	05-02-2020	DECIDED
490	Nact/50/2017	10-01-2017	Induslnd Bank Ltd. Vs Baljinder Kaur	05-02-2020	DECIDED
491	Nact/51/2017	10-01-2017	Induslnd Bank Ltd. Vs Gurvinder Singh	04-01-2020	DECIDED
492	Nact/41/2017	11-01-2017	Munish Tyres Vs Anmol Verma	15-07-2019	DECIDED
493	Nact/53/2017	12-01-2017	Ramesh Kumar Vs Navtej Singh Sarao	04/03/2020	DEFENCE EVIDENCE
494	Nact/57/2017	12-01-2017	Jagdeep Singh Vs Vidhu	03-08-2019	DECIDED
495	Nact/56/2017	13-01-2017	Sarva Haryana Gramin Bank Vs Jai Bhagwan	12/03/2020	FILING OF WRITTEN REPLY
496	Nact/59/2017	13-01-2017	Sarva Haryana Gramin Bank Vs Smt Renu	13/03/2020	CONSIDERATION
497	Nact/66/2017	13-01-2017	M/s PEE KAY Shuttering House Vs M/s Amb Construction	04-11-2019	DECIDED
498	Nact/67/2017	13-01-2017	M/s PEE KAY Shuttering House Vs M/s Poonam Enterprices	27-11-2019	DECIDED
499	Nact/71/2017	16-01-2017	Jatinder Pal Singh Vs Madan Singla	25-09-2019	DECIDED
500	Nact/77/2017	18-01-2017	Dev Raj Vs Meera Devi	30-01-2020	DECIDED
501	Nact/80/2017	19-01-2017	Mohan Lal Vs Dori Lal	31-08-2019	DECIDED
502	Nact/83/2017	21-01-2017	M/s Padmavati Traders Vs Himalyan Shell food Pvt Ltd	27/03/2020	PROCLAMATION U/S 82 CR.P.C.
503	Nact/85/2017	21-01-2017	Barkha Ram Vs Sandal Singh	09/03/2020	ARGUMENTS
504	Nact/96/2017	21-01-2017	Ravinder Kumar Vs Vijay pal Sharma	14-12-2019	DECIDED
505	Nact/89/2017	23-01-2017	Maneesh Jatana Vs Manpreet Kaur	05-10-2019	DECIDED
506	Nact/91/2017	23-01-2017	WGI Traders India Pvt. Ltd. Vs abdhut Jeevan Sangrah	20/03/2020	PROCLAMATION U/S 82 CR.P.C.
507	Nact/98/2017	23-01-2017	Rekha Vs Talvinder kumar	05/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
508	Nact/88/2017	24-01-2017	Gaurav Vs Ramesh Kumar	07-01-2020	DECIDED
509	Nact/95/2017	24-01-2017	M/s High Tech Shuttering Store Vs M/S Abhishek Bhardwaj	06/03/2020	DEFENCE EVIDENCE

510	Nact/99/2017	25-01-2017	STATE BANK OF PATIALA Vs Vijender Singh	06/03/2020	DEFENCE EVIDENCE
511	Nact/100/2017	30-01-2017	Manpreet Singh Vs Karan Bakshi	23/04/2020	APPEARANCE
512	Nact/107/2017	30-01-2017	Swami Associates Vs Inderjit Singh	18/03/2020	NON BAILABLE WARRANT OF ACCUSED
513	Nact/108/2017	30-01-2017	Swami Associates Vs Abhishek Dass	11-02-2020	DECIDED
514	Nact/112/2017	30-01-2017	Swami Associates Vs Umesh	20-07-2019	DECIDED
515	Nact/113/2017	30-01-2017	Swami Associates Vs Ricky	01-02-2020	DECIDED
516	Nact/105/2017	31-01-2017	Rajinder Vs Sanjay	12-09-2019	DECIDED
517	Nact/116/2017	01-02-2017	Sonia Sood Vs Imran Ahmed Ansari @ Bittu @ Rahul	27-09-2019	DECIDED
518	Nact/117/2017	01-02-2017	Swami Associates Vs Sunny	31/01/2020	DECIDED
519	Nact/123/2017	01-02-2017	Swami Associates Vs Mamta Rani	15/03/2020	PAYMENT
520	Nact/125/2017	01-02-2017	Swami Associates Vs Dharmender	31/01/2020	DECIDED
521	Nact/126/2017	01-02-2017	Swami Associates Vs Mamta Rani	15/03/2020	FILING OF WRITTEN REPLY
522	Nact/130/2017	01-02-2017	Narender Kumar Vs Ranjeet Singh	30/03/2020	AFTER CHARGE EVIDENCE
523	Nact/128/2017	02-02-2017	Swami Associates Vs Sunil Kumar	25-11-2019	DECIDED
524	Nact/132/2017	02-02-2017	Swami Associates Vs Rukbhana	10-07-2019	DECIDED
525	Nact/133/2017	02-02-2017	Swami Associates Vs Davinder Singh	20/03/2020	PROCLAMATION U/S 82 CR.P.C.
526	Nact/134/2017	02-02-2017	Swami Associates Vs Pardeep Kumar Jaswal	31/01/2020	DECIDED
527	Nact/135/2017	02-02-2017	Swami Associates Vs Sanjeev Kumar	13/04/2020	NON BAILABLE WARRANT OF ACCUSED
528	Nact/136/2017	02-02-2017	Swami Associates Vs Naresh Chand	25-11-2019	DECIDED
529	Nact/137/2017	02-02-2017	Swami Associates Vs Jeet Ram Saini	31/01/2020	DECIDED
530	Nact/139/2017	04-02-2017	Jitinder Vs Ranjeet Singh	01-10-2019	DECIDED
531	Nact/143/2017	04-02-2017	Satish K Gupta Vs Sanjay Kumar	22-11-2019	DECIDED
532	Nact/153/2017	08-02-2017	Nazakat Ali Vs Naveen Nayyar	03/03/2020	DEFENCE EVIDENCE
533	Nact/155/2017	09-02-2017	Narender Narula Vs Sajjan Kumar	26-11-2019	DECIDED
534	Nact/158/2017	14-02-2017	M/S Surya Textech Through Anuj Gupta Vs M/S Rathee Industries	15-01-2020	DECIDED
535	Nact/161/2017	14-02-2017	Induslnd Bank Ltd. Vs Harjinder Kaur	06-02-2020	DECIDED
536	Nact/162/2017	14-02-2017	Induslnd Bank Ltd. Vs Chamman lal	06-02-2020	DECIDED
537	Nact/165/2017	14-02-2017	Induslnd Bank Ltd. Vs Sanjeev Kumar	13-01-2020	DECIDED
538	Nact/166/2017	14-02-2017	Vijaya Bank Vs M/s Classic Lighting Industry	18/03/2020	APPEARANCE
539	Nact/167/2017	14-02-2017	Jai Karan Sharma Vs Rajesh Singh Chauhan	14-08-2019	DECIDED
540	Nact/168/2017	14-02-2017	Vijaya Bank Vs M/s Classic Lighting Industry	18/03/2020	APPEARANCE
541	Nact/177/2017	14-02-2017	Induslnd Bank Ltd. Vs Shubhan Kumar	14-01-2020	DECIDED
542	Nact/178/2017	14-02-2017	Induslnd Bank Ltd. Vs Meena Ram	17-12-2019	DECIDED
543	Nact/179/2017	14-02-2017	Induslnd Bank Ltd. Vs Baljinder Kaur	31/01/2020	DECIDED
544	Nact/180/2017	14-02-2017	Induslnd Bank Ltd. Vs Vishal Ghagha	17-12-2019	DECIDED
545	Nact/182/2017	15-02-2017	Uma Devi Vs Tanuja Sharma	08-08-2019	DECIDED
546	Nact/183/2017	15-02-2017	Sonia Berwal Vs Meenakshi	22-07-2019	DECIDED
547	Nact/185/2017	15-02-2017	Induslnd Bank Ltd. Vs Bhanu	06/03/2020	AFTER CHARGE EVIDENCE
548	Nact/187/2017	15-02-2017	Induslnd Bank Ltd. Vs Gurmit Kaur	17-12-2019	DECIDED
549	Nact/188/2017	15-02-2017	Induslnd Bank Ltd. Vs Hardeep Chand	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
550	Nact/194/2017	15-02-2017	Nitin Kumar Vs Bhupinder Rohilla	14-12-2019	DECIDED
551	Nact/190/2017	16-02-2017	Suman Devi Vs Suman Kandola	18/03/2020	PROCLAMATION U/S 82 CR.P.C.
552	Nact/192/2017	16-02-2017	Maneesh Jatana Vs Neelam Johar	04-11-2019	DECIDED
553	Nact/195/2017	16-02-2017	Darbara Singh Vs Nirranjan	05/03/2020	AFTER CHARGE EVIDENCE
554	Nact/196/2017	17-02-2017	Anil Modi Vs Sabiha khan	09/03/2020	DEFENCE EVIDENCE
555	Nact/197/2017	17-02-2017	Anil Modi Vs Sabiha Khan	09/03/2020	DEFENCE EVIDENCE

556	Nact/199/2017	17-02-2017	Prahlad Kumar Vs Balwant Singh	30-11-2019	DECIDED
557	Nact/202/2017	18-02-2017	M/S SBN Enterprises Vs M/S Global Instruments	24-09-2019	DECIDED
558	Nact/203/2017	18-02-2017	Harjinder Singh Vs M/S Rudraksh Group Overseas Solutions	07-09-2019	DECIDED
559	Nact/206/2017	20-02-2017	Sanjay Sharma Vs Rajan	25-11-2019	DECIDED
560	Nact/209/2017	21-02-2017	Rajinder Kaur Vs Jasbir singh	20-08-2019	DECIDED
561	Nact/210/2017	21-02-2017	Rajinder Kaur Vs Jasbir Singh	20-08-2019	DECIDED
562	Nact/211/2017	21-02-2017	Rajinder Kaur Vs Jasbir Singh	20-08-2019	DECIDED
563	Nact/212/2017	21-02-2017	M/S Alliance Biotech Vs M/S Siamaa HealthCare	07/04/2020	NON BAILABLE WARRANT OF ACCUSED
564	Nact/213/2017	21-02-2017	Sandeep Soni Vs Inder Preet Rana	04-02-2020	DECIDED
565	Nact/214/2017	21-02-2017	Chand Saini Vs Inder Preet Rana	04-02-2020	DECIDED
566	Nact/215/2017	21-02-2017	Chand Soni Vs Inder Preet Rana	04-02-2020	DECIDED
567	Nact/217/2017	22-02-2017	Ravinder Palson Vs Jasbir Singh	02-07-2019	DECIDED
568	Nact/220/2017	22-02-2017	M/S Hiya Life Sciences Pvt. Ltd. Vs M/S Zain Pharma	30-10-2019	DECIDED
569	Nact/221/2017	22-02-2017	Ashwan Kumar Vs Victor Masih	21-11-2019	DECIDED
570	Nact/224/2017	23-02-2017	Induslnd Bank ltd. Vs Goldy kumar	25-07-2019	DECIDED
571	Nact/225/2017	23-02-2017	Induslnd Bank ltd. Vs Rajinder Singh	14-08-2019	DECIDED
572	Nact/226/2017	23-02-2017	Induslnd Bank ltd. Vs Subhash Kumar	14-08-2019	DECIDED
573	Nact/228/2017	23-02-2017	Induslnd Bank ltd. Vs Chandrama Parshad	14-08-2019	DECIDED
574	Nact/232/2017	23-02-2017	Induslnd Bank ltd. Vs Akash Deep	14-08-2019	DECIDED
575	Nact/235/2017	23-02-2017	Induslnd Bank ltd. Vs Mithilesh Dev Dev	14-08-2019	DECIDED
576	Nact/236/2017	23-02-2017	Induslnd Bank ltd. Vs Surinder Pal	20-01-2020	DECIDED
577	Nact/237/2017	23-02-2017	Induslnd Bank ltd. Vs Ranjit Kaur	25-07-2019	DECIDED
578	Nact/238/2017	23-02-2017	Induslnd Bank ltd. Vs Ajay Kumar	14-08-2019	DECIDED
579	Nact/242/2017	23-02-2017	Induslnd Bank ltd. Vs Kalu Ram	14-01-2020	DECIDED
580	Nact/243/2017	23-02-2017	Induslnd Bank ltd. Vs Balwinder Thakur	20-12-2019	DECIDED
581	Nact/244/2017	23-02-2017	Induslnd Bank ltd. Vs Karan Kumar	19-12-2019	DECIDED
582	Nact/245/2017	23-02-2017	Induslnd Bank ltd. Vs Lalit Sahni	31/01/2020	DECIDED
583	Nact/250/2017	23-02-2017	Ram Shankar Vs Shree Prakash	30-01-2020	DECIDED
584	Nact/251/2017	23-02-2017	Induslnd Bank ltd. Vs Rajesh Kumar	01-10-2019	DECIDED
585	Nact/252/2017	23-02-2017	M/S Park Pharmaceuticals through its Account Head Vs M/S Shiv Shakti Drugs Through its Prop.	05-02-2020	DECIDED
586	Nact/254/2017	23-02-2017	Induslnd Bank ltd. Vs Babu Ram	31/01/2020	DECIDED
587	Nact/255/2017	23-02-2017	Induslnd Bank ltd. Vs Manoj Kumar	17-12-2019	DECIDED
588	Nact/256/2017	23-02-2017	Induslnd Bank ltd. Branch Off. Sector 9, Panchkula, HR Vs Deepak Aggarwal	31/01/2020	DECIDED
589	Nact/257/2017	23-02-2017	Induslnd Bank ltd. Vs Narinder Singh	31/01/2020	DECIDED
590	Nact/258/2017	23-02-2017	M/S Park Pharmaceuticals Vs M/S Sree alkshmi Ranganath Enterprises	25-02-2020	DECIDED
591	Nact/259/2017	23-02-2017	Induslnd Bank ltd. Vs Suman Kumar	15-01-2020	DECIDED
592	Nact/260/2017	23-02-2017	Induslnd Bank ltd. Vs Parmod Kumar	25/03/2020	BAILABLE WARRANT OF ACCUSED
593	Nact/262/2017	23-02-2017	Induslnd Bank ltd. Vs Yog Raj	22-01-2020	DECIDED
594	Nact/264/2017	28-02-2017	M/S Shreekar Associates Vs Mahesh Arora	04/03/2020	AFTER CHARGE EVIDENCE
595	Nact/268/2017	01-03-2017	STATE BANK OF PATIALA Vs Sanjiv Parmanik	02/03/2020	DEFENCE EVIDENCE
596	Nact/269/2017	02-03-2017	Hemant Kumar Vs Karan Singh Khara	30/04/2020	APPEARANCE
597	Nact/270/2017	02-03-2017	Ramesh kumar Vs Balwinder Singh	21-01-2020	DECIDED
598	Nact/271/2017	03-03-2017	Kanhaiya Lal Vs Pintoo Jaiswal	28-02-2020	DECIDED
599	Nact/274/2017	04-03-2017	Kashmiri lal Vs Amandeep Singh	09-10-2019	DECIDED
600	Nact/275/2017	04-03-2017	Jaswinder Singh Vs Navtej Singh Sarao	25/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.

601	Nact/276/2017	04-03-2017	Sachin Aggarwal Vs Sandeep Kumar	18-09-2019	DECIDED
602	Nact/282/2017	06-03-2017	Shamsher Singh Vs Surender Singh	19-12-2019	DECIDED
603	Nact/283/2017	06-03-2017	Durgesh Aggarwal Vs Shivani Mittal	14-12-2019	DECIDED
604	Nact/286/2017	07-03-2017	Reflection Healthcare Vs M/S Dreamz Mediworld	05-02-2020	DECIDED
605	Nact/288/2017	07-03-2017	Reflection Healthcare Vs Dreamz Mediworld	05-02-2020	DECIDED
606	Nact/289/2017	07-03-2017	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Rajbir Singh	03/03/2020	AFTER CHARGE EVIDENCE
607	Nact/291/2017	08-03-2017	Manceesh Jatana Vs Bal Krishan Rohilla	12-09-2019	DECIDED
608	Nact/292/2017	08-03-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Rampal	11-10-2019	DECIDED
609	Nact/293/2017	09-03-2017	Ram Govind Vs Amit Kumar	19-08-2019	DECIDED
610	Nact/294/2017	09-03-2017	Jitender Vs Pankaj Sharma	30/04/2020	APPEARANCE
611	Nact/296/2017	09-03-2017	Pawan Kumar Walia Vs Virender Singh	02/03/2020	DEFENCE EVIDENCE
612	Nact/297/2017	09-03-2017	M/S Park Pharmaseutical Vs M/S Yash Medical Agency	04/03/2020	PROCLAMATION U/S 82 CR.P.C.
613	Nact/302/2017	10-03-2017	STATE BANK OF INDIA Vs Rashi Mohal	16/03/2020	PROCLAMATION U/S 82 CR.P.C.
614	Nact/306/2017	14-03-2017	M/S Arvincare Vs M/S Madison Medicare Pvt Limited	24/03/2020	PROCLAMATION U/S 82 CR.P.C.
615	Nact/309/2017	15-03-2017	Recorder and Medicare system Vs M/S Bhim Diagnostic Centre	20/03/2020	APPEARANCE
616	Nact/314/2017	16-03-2017	Amit Garg Vs Manish Dhawan	19-11-2019	DECIDED
617	Nact/316/2017	17-03-2017	Vinod Kumar Vs Nitin Sood Prop.	16-09-2019	DECIDED
618	Nact/317/2017	18-03-2017	Shri. Associates Vs Neeraj Verma	30-08-2019	DECIDED
619	Nact/318/2017	18-03-2017	Allahabad Bank Vs Avtar Singh	12/03/2020	APPEARANCE
620	Nact/319/2017	18-03-2017	Allahabad Bank Vs Vijay Pal	16/03/2020	NON BAILABLE WARRANT OF ACCUSED
621	Nact/320/2017	18-03-2017	Allahabad Bank Vs Preeti	16/03/2020	NON BAILABLE WARRANT OF ACCUSED
622	Nact/325/2017	22-03-2017	M/S Swami Associates Vs Jai Parkash	20-01-2020	DECIDED
623	Nact/328/2017	22-03-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Diwan Chand	13-01-2020	DECIDED
624	Nact/330/2017	22-03-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Neter Pal Singh	09/03/2020	DEFENCE EVIDENCE
625	Nact/331/2017	22-03-2017	Sanjeev Kumar Vs Ginni Garg	12/03/2020	APPEARANCE
626	Nact/332/2017	22-03-2017	The PKL Rural Development Bank Vs Gurcharan Singh	22-10-2019	DECIDED
627	Nact/336/2017	23-03-2017	Ranjit Singh Vs Ranbir Rai	03/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
628	Nact/338/2017	23-03-2017	Suresh Sharma Vs Santosh	22-08-2019	DECIDED
629	Nact/339/2017	24-03-2017	Manpreet singh Vs Karan Bakshi	06-02-2020	DECIDED
630	Nact/340/2017	24-03-2017	Manpreet Singh Vs Karan Bakshi	06-02-2020	DECIDED
631	Nact/341/2017	24-03-2017	Hari Valabh@ Hari Ram Vs Sheetal Beri	03/03/2020	AFTER CHARGE EVIDENCE
632	Nact/343/2017	24-03-2017	M/S Medisys Biotech Pvt Ltd Vs M/S N D Pharma	18-10-2019	DECIDED
633	Nact/345/2017	27-03-2017	Surya Kant Mittal Vs Gora Lal	06/03/2020	AFTER CHARGE EVIDENCE
634	Nact/347/2017	27-03-2017	KK Upmon Vs M/S Agya Tool Pvt Ltd.	09/03/2020	APPEARANCE
635	Nact/353/2017	01-04-2017	Promila Singla Vs Surender	07/04/2020	APPEARANCE
636	Nact/354/2017	01-04-2017	Saksha Nagpal Vs M/S Pragati Consultancy	30-10-2019	DECIDED
637	Nact/356/2017	03-04-2017	Reena Arora Vs Prerna Sharma	09/03/2020	DEFENCE EVIDENCE
638	Nact/357/2017	03-04-2017	Surya Textech Vs Excellent Packaging Company	13/03/2020	APPEARANCE
639	Nact/359/2017	03-04-2017	Charanjit Singh Vs Amrik Singh	06/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
640	Nact/360/2017	03-04-2017	Charanjit Singh Vs Amrik Singh	06/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
641	Nact/370/2017	07-04-2017	Swami Associates Vs Shamsunder	31/01/2020	DECIDED
642	Nact/374/2017	07-04-2017	M/S Cedar Decor Pvt ltd. Vs M/S Sond Timbers Traders	06-07-2019	DECIDED

643	Nact/375/2017	10-04-2017	Hindland Enterpresis Vs Anil Kumar	12/03/2020	DEFENCE EVIDENCE
644	Nact/376/2017	10-04-2017	Hindland Enterpresis Vs Nishant Sharma	06-11-2019	DECIDED
645	Nact/378/2017	10-04-2017	M/S Food Craft India Vs M/S Rishi Raj Traders	17/03/2020	AFTER CHARGE EVIDENCE
646	Nact/380/2017	10-04-2017	Frangee ram Vs Raj Kumar Chabbra	25-11-2019	DECIDED
647	Nact/381/2017	10-04-2017	Dev Dutt Verma Vs Sandeep Singh Rawat	22-10-2019	DECIDED
648	Nact/383/2017	10-04-2017	CENTRAL BANK OF INDIA Vs Dev Singh	15-10-2019	DECIDED
649	Nact/384/2017	11-04-2017	Joginder Singh Vs Harbhagwan	27-09-2019	DECIDED
650	Nact/385/2017	11-04-2017	Sangram Singh Vs Poonam Kaushik	07/03/2020	DEFENCE EVIDENCE
651	Nact/386/2017	11-04-2017	Gagan Goyal Vs Mahesh Arora	04/03/2020	FILING OF WRITTEN REPLY
652	Nact/388/2017	11-04-2017	Mehar Chand Vs Sheetal Berry	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
653	Nact/389/2017	12-04-2017	Usha Aggarwal Vs Inderjit Singh	06-01-2020	DECIDED
654	Nact/391/2017	12-04-2017	Naresh Kumar Nagpal Vs Satpal Singh	27-09-2019	DECIDED
655	Nact/393/2017	12-04-2017	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Satbir Singh	27-11-2019	DECIDED
656	Nact/397/2017	15-04-2017	Shakeel Mohammed Vs Virender Singh	24/06/2020	CONSIDERATION
657	Nact/398/2017	15-04-2017	M/S Maa Durga Traders Vs Gurnek Singh	27-02-2020	DECIDED
658	Nact/399/2017	15-04-2017	Rohit Vs Rekha Rani	13-09-2019	DECIDED
659	Nact/400/2017	15-04-2017	M/S Maa Durga Traders Vs Kaku Kumar	13/03/2020	DEFENCE EVIDENCE
660	Nact/401/2017	15-04-2017	Rohit Vs Arvind Kumar	16/03/2020	AFTER CHARGE EVIDENCE
661	Nact/402/2017	15-04-2017	M/S Maa Durga Traders Vs Pawan Kumar	04/03/2020	DEFENCE EVIDENCE
662	Nact/403/2017	15-04-2017	Rohit Vs Sahil Goel	23-07-2019	DECIDED
663	Nact/406/2017	15-04-2017	Rohit Vs Mangat Singh	27-11-2019	DECIDED
664	Nact/407/2017	15-04-2017	M/S SNS Shuttering Vs Rakesh Kumar	10-02-2020	DECIDED
665	Nact/409/2017	15-04-2017	Rohit Vs Malkeet Singh	02-12-2019	DECIDED
666	Nact/410/2017	17-04-2017	Charan Singh Vs Ram Pratap	09-10-2019	DECIDED
667	Nact/412/2017	17-04-2017	Karambir Walia Vs M/S SJK Pharma Pvt Ltd	15-10-2019	DECIDED
668	Nact/415/2017	17-04-2017	M/S Singla Bricks Traders Vs Nitin Sabharwal	13-01-2020	DECIDED
669	Nact/416/2017	17-04-2017	M/S Singla Bricks Traders Vs Nitin Sabharwal	20-12-2019	DECIDED
670	Nact/419/2017	18-04-2017	Parmod Kumar Bajaj Vs Varinderjit Mala	14-10-2019	DECIDED
671	Nact/421/2017	20-04-2017	Rainbow Crop Health Ltd Vs M/S Ramdev Pesticides and Comm Agents	16/03/2020	AFTER CHARGE EVIDENCE
672	Nact/424/2017	20-04-2017	Rainbow Crop Health Ltd Vs M/S Kissan Pesticides centre	28-08-2019	DECIDED
673	Nact/426/2017	20-04-2017	Rainbow Crop Health Ltd Vs M/S Kamboj Chemical Store	16/03/2020	NON BAILABLE WARRANT OF ACCUSED
674	Nact/430/2017	20-04-2017	Intezar Mohhamed Vs Aslam Khan	09/03/2020	PAYMENT
675	Nact/433/2017	24-04-2017	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Shiv Charan	24-02-2020	DECIDED
676	Nact/435/2017	24-04-2017	Reena Arora Vs Prerna Sharma	09/03/2020	DEFENCE EVIDENCE
677	Nact/438/2017	25-04-2017	Medisys Biotech Ltd Vs N.D.Pharma	18-10-2019	DECIDED
678	Nact/441/2017	25-04-2017	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Rishi Pal	16-11-2019	DECIDED
679	Nact/447/2017	25-04-2017	Recorder and Medicare Systems Pvt Ltd. Vs M/S Morya Systems	12/03/2020	BAILABLE WARRANT OF ACCUSED
680	Nact/448/2017	25-04-2017	Recorder and Medicare Systems Pvt Ltd. Vs M/S Rational Healthcare Systems	26/03/2020	APPEARANCE
681	Nact/449/2017	25-04-2017	Sukhjit Singh Vs Naresh Kumar	09-08-2019	DECIDED
682	Nact/455/2017	27-04-2017	Jasbir Vs Munna Kumar	07/03/2020	APPEARANCE
683	Nact/457/2017	27-04-2017	Iqbal Singh Vs Surinder Rai	04/03/2020	DEFENCE EVIDENCE

684	Nact/459/2017	28-04-2017	Ram Kumar Vs Veena Rani	03-10-2019	DECIDED
685	Nact/470/2017	01-05-2017	Allahabad Bank A body corporate constituted under the Banking Companies(Acquisition and Transfer of Vs Sonu Rana	02/03/2020	AFTER CHARGE EVIDENCE
686	Nact/471/2017	01-05-2017	Hotel North Park Vs Satnam Saini	28-02-2020	DECIDED
687	Nact/472/2017	01-05-2017	Allahabad Bank a body corporate constituted under the Banking Companies Act, 1970 Vs Anil Kumar	24-01-2020	DECIDED
688	Nact/473/2017	01-05-2017	Hotel North Park Vs Satnam Saini	30/03/2020	PROCLAMATION U/S 82 CR.P.C.
689	Nact/474/2017	01-05-2017	Hotel North Park Vs Raju Kharoliya	09/03/2020	AFTER CHARGE EVIDENCE
690	Nact/475/2017	01-05-2017	Rahul Sharma Vs M/S Alps Co-op Group Housing	07/03/2020	PRODUCTION WARRANT
691	Nact/476/2017	03-05-2017	Darshan Lal Vs Anil Jain	04/04/2020	APPEARANCE
692	Nact/478/2017	04-05-2017	Ramesh Chand Vs Amit Arora	10/03/2020	BAILABLE WARRANT OF ACCUSED
693	Nact/479/2017	04-05-2017	Yogesh Dhull Vs Ravi Kumar	09/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
694	Nact/480/2017	04-05-2017	Rakesh Saini Vs Rajesh Chauhan	06/03/2020	DEFENCE EVIDENCE
695	Nact/482/2017	05-05-2017	Dr Chander Kant Vs Jitender Singh	14-08-2019	DECIDED
696	Nact/483/2017	06-05-2017	Dr Chander Kant Vs Jitender Singh	14-08-2019	DECIDED
697	Nact/484/2017	06-05-2017	STATE BANK OF INDIA Vs Rajinder Kumar	03/03/2020	DEFENCE EVIDENCE
698	Nact/487/2017	06-05-2017	IndusInd Bank Ltd. Vs Phool Chand	13/03/2020	PROCLAMATION U/S 82 CR.P.C.
699	Nact/488/2017	06-05-2017	IndusInd Bank Ltd. Vs Akash verma	17-12-2019	DECIDED
700	Nact/489/2017	06-05-2017	IndusInd Bank Ltd. Vs Suneet @ Sumit	14-12-2019	DECIDED
701	Nact/490/2017	06-05-2017	IndusInd Bank Ltd. Vs Dalbir singh	14-12-2019	DECIDED
702	Nact/491/2017	06-05-2017	IndusInd Bank Ltd. Vs Dimag Chand	04-01-2020	DECIDED
703	Nact/492/2017	06-05-2017	IndusInd Bank Ltd. Vs Pawan Kumar	29-01-2020	DECIDED
704	Nact/493/2017	06-05-2017	IndusInd Bank Ltd. Vs Sudesh Dhiman	20/03/2020	PAYMENT
705	Nact/494/2017	06-05-2017	IndusInd Bank Ltd. Vs Sanjay Kumar	26-11-2019	DECIDED
706	Nact/495/2017	06-05-2017	IndusInd Bank Ltd.278 Vs Lachhi Ram	20-02-2020	DECIDED
707	Nact/497/2017	09-05-2017	Jatinder Pal Jindal Vs Gopal Krishan	03-01-2020	DECIDED
708	Nact/498/2017	09-05-2017	Allahabad Bank Vs Sandeep Yadav	20/03/2020	AFTER CHARGE EVIDENCE
709	Nact/500/2017	09-05-2017	S D Awasthi Vs Om Parkash Gupta	27-08-2019	DECIDED
710	Nact/504/2017	10-05-2017	M/S Panchkula Roller Flour Mills Limited Vs Harmeet Singh	06-02-2020	DECIDED
711	Nact/505/2017	10-05-2017	Poonam Aggarwal Vs Poonam	24-02-2020	DECIDED
712	Nact/508/2017	11-05-2017	THE PANCHKULA DISTRICT CO OPERATIVE , AGRICULTURAL AND RURAL DEVELOPMENT BANK Vs Satish Kumar	09/03/2020	NON BAILABLE WARRANT OF ACCUSED
713	Nact/509/2017	12-05-2017	STATE BANK OF INDIA Vs Mamta Khanna	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
714	Nact/510/2017	15-05-2017	Mehar Chand Vs Dinesh Kumar	09/03/2020	ARGUMENTS
715	Nact/511/2017	15-05-2017	Raj Kumar Vs Darshan Singh	30/03/2020	APPEARANCE
716	Nact/513/2017	16-05-2017	M/S Saichemist Vs M/S Bains Medical Agencies	21-01-2020	DECIDED
717	Nact/515/2017	16-05-2017	Sangsharmann Pvt Ltd through its Director Shivam Garg Vs Jain Timber through its Prop. Madan Jain	27/03/2020	PROCLAMATION U/S 82 CR.P.C.
718	Nact/516/2017	18-05-2017	Anita Malik Vs Aashish Maini	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
719	Nact/517/2017	18-05-2017	Anita Malik Vs Aashish Maini	04/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
720	Nact/519/2017	19-05-2017	Akbar Khan Vs Babli Kumar	28-08-2019	DECIDED
721	Nact/520/2017	19-05-2017	Manjeet Singh Vs Jitendra Singh	09-07-2019	DECIDED
722	Nact/528/2017	22-05-2017	M/S Pharmer Vs M/S Aster Pharma	27-09-2019	DECIDED
723	Nact/529/2017	22-05-2017	M/S Hiya Life Sciences Private Limited Vs M/S Aster Pharma	27-09-2019	DECIDED
724	Nact/532/2017	23-05-2017	Asha Devi Vs Sabtaar @Surinder Kaur	29/04/2020	NON BAILABLE WARRANT OF ACCUSED

725	Nact/535/2017	23-05-2017	Arjun Dev Vs Chander Mohan@ Monu	19-11-2019	DECIDED
726	Nact/537/2017	23-05-2017	Sohan Lal Vs Jain Build tech Pvt Ltd. through its Managing Director,	27-09-2019	DECIDED
727	Nact/538/2017	23-05-2017	M/S Ajay seed Farm Vs shish pal	05/03/2020	PAYMENT
728	Nact/541/2017	25-05-2017	Arun Kumar Vs Suraj Bajaj	31/01/2020	DECIDED
729	Nact/542/2017	25-05-2017	Arun Kumar Vs Archit Bajaj	31/01/2020	DECIDED
730	Nact/544/2017	25-05-2017	Lachhman Singh Vs Chandrawati	20-01-2020	DECIDED
731	Nact/545/2017	25-05-2017	Anil Bhalla Vs Satpal Garg	09/03/2020	PROCLAMATION U/S 82 CR.P.C.
732	Nact/548/2017	25-05-2017	Sunil Kumar Vs Darshna Devi	03/03/2020	AFTER CHARGE EVIDENCE
733	Nact/549/2017	26-05-2017	Sandeep Gupta Vs Rajpal	19/03/2020	AFTER CHARGE EVIDENCE
734	Nact/550/2017	26-05-2017	Gurmeet Kaur Vs Gurjeet Singh	16-11-2019	DECIDED
735	Nact/551/2017	30-05-2017	Attma Ram Bishnoi Vs Surender Sharma	16-11-2019	DECIDED
736	Nact/554/2017	30-05-2017	Harpreet Singh Vs Dharminder Sharma	10/04/2020	APPEARANCE
737	Nact/558/2017	30-05-2017	Recorders and medicare System Ltd. Vs M/S Morya Systems	06/03/2020	PROCLAMATION U/S 82 CR.P.C.
738	Nact/559/2017	30-05-2017	Usha Jain Vs Neeraj Malhotra	18-11-2019	DECIDED
739	Nact/562/2017	30-05-2017	Suresh Kumar jain Vs Neeraj Malhotra	28-08-2019	DECIDED
740	Nact/563/2017	30-05-2017	Recorders and medicare System (P) Ltd. Vs M/S Mortya Systems through its proprietor Shri Sudarshan Naik	12/03/2020	APPEARANCE
741	Nact/565/2017	31-05-2017	Narinder Singh Vs Afroza Parveen	22-01-2020	DECIDED
742	Nact/567/2017	31-05-2017	Narinder Singh Vs Suman Bhatnagar	05/03/2020	AFTER CHARGE EVIDENCE
743	Nact/570/2017	31-05-2017	Balwan singh Vs Rajbir Singh	09/03/2020	AFTER CHARGE EVIDENCE
744	Nact/573/2017	02-06-2017	Ajaypal Singh Malik Vs Rajvinder Sidhu	04-11-2019	DECIDED
745	Nact/575/2017	02-06-2017	Ajaypal Singh Malik Vs Gurvinder Singh Sidhu	04/03/2020	AFTER CHARGE EVIDENCE
746	Nact/576/2017	02-06-2017	Dinesh Pandey Vs Ram Preet Yadav	26-09-2019	DECIDED
747	Nact/578/2017	03-06-2017	M/S Pee kay Shuttering material Ltd. Through its Authorised signatory Vs M/S A and A brothers through its Authorised Signatory/Director	07-01-2020	DECIDED
748	Nact/580/2017	03-06-2017	Jamuna Parsad Vs M/S Nature Heights Infra Ltd.	20-01-2020	DECIDED
749	Nact/581/2017	05-06-2017	Subhash Sindhu Vs Abhimanyu @ Sonu	20-12-2019	DECIDED
750	Nact/583/2017	05-06-2017	Rajesh Verma Vs Ramapati Singh @ Bholla	16-12-2019	DECIDED
751	Nact/585/2017	05-06-2017	Medisys Biotech Pvt Ltd. Vs M/S Health Sport	27-09-2019	DECIDED
752	Nact/586/2017	06-06-2017	M/S Mantav Foods Vs M/S A.P Traders	22-10-2019	DECIDED
753	Nact/588/2017	07-06-2017	Hardeep Singh Vs Veer Partap Singh	24-02-2020	DECIDED
754	Nact/589/2017	07-06-2017	M/S Tirupati Packaging Vs M/S S.R Traders	05-02-2020	DECIDED
755	Nact/591/2017	07-06-2017	M/S Tirupati Packaging Vs M/S RamRatiya	11-10-2019	DECIDED
756	Nact/592/2017	07-06-2017	Kamlesh Sharma Vs Manmohan Sharma	18/03/2020	PETITIONERS EVIDENCE
757	Nact/593/2017	07-06-2017	Jagmohan Vs Sandeep Kumar	04-10-2019	DECIDED
758	Nact/599/2017	09-06-2017	Jagdeep Rana Vs Bablu	09/03/2020	CONSIDERATION ON CHARGE
759	Nact/600/2017	09-06-2017	CK Mittal Vs Manmohan Sharma	23-10-2019	DECIDED
760	Nact/601/2017	09-06-2017	Sahil bansal Vs Ram Singh	21-09-2019	DECIDED
761	Nact/602/2017	09-06-2017	Jatinder Pal Jindal Vs Gopal Krishan	21/12/2019	DECIDED
762	Nact/604/2017	12-06-2017	K-Biotech Crop Science Vs Agricides India	03/03/2020	AFTER CHARGE EVIDENCE
763	Nact/607/2017	12-06-2017	Jeevan Bansal Vs Jaspal Singh	04-11-2019	DECIDED
764	Nact/609/2017	13-06-2017	Ramesh Kumar Vs Pawan Kumar	23-01-2020	DECIDED
765	Nact/611/2017	13-06-2017	Narender Gupta Vs Jai Pal Mittal	12-07-2019	DECIDED
766	Nact/612/2017	13-06-2017	Shamsher Singh Vs Vijay Pal Sharma	05-02-2020	DECIDED
767	Nact/614/2017	14-06-2017	M/S Tirupati Packaging Vs M/s Balaji Agency	04/03/2020	PROCLAMATION U/S 82 CR.P.C.

768	Nact/615/2017	14-06-2017	M/S Tirupati Packaging Vs M/s Goyal Trading	20-11-2019	DECIDED
769	Nact/617/2017	14-06-2017	Nitin Kumar Dhingra Vs Pankaj Sharma @ Sonu	03-09-2019	DECIDED
770	Nact/618/2017	14-06-2017	Induslnd Bank Ltd. Vs Sonia	23/03/2020	DECIDED SUMMONING OF ACCUSED
771	Nact/619/2017	14-06-2017	Induslnd Bank Ltd. Vs Krishan Kumar	30/04/2020	SUMMONING OF ACCUSED
772	Nact/620/2017	14-06-2017	Induslnd Bank Ltd. Vs Bhim Rao	01/05/2020	BAILABLE WARRANT OF ACCUSED
773	Nact/623/2017	14-06-2017	STATE BANK OF INDIA Vs Vinod Chauhan	13/03/2020	STATEMENT OF ACCUSED U/S 313 CR.P.C.
774	Nact/626/2017	14-06-2017	Induslnd Bank Ltd. Vs Madhu Devi	31/01/2020	DECIDED
775	Nact/628/2017	14-06-2017	Induslnd Bank Ltd. Vs Salim	07-02-2020	DECIDED
776	Nact/630/2017	14-06-2017	Induslnd Bank Ltd. Vs Nitesh Kumar	19/03/2020	NON BAILABLE WARRANT OF ACCUSED
777	Nact/631/2017	14-06-2017	STATE BANK OF INDIA Vs Vinod Chauhan	13/03/2020	AFTER CHARGE EVIDENCE
778	Nact/634/2017	14-06-2017	Induslnd Bank Ltd. Vs Vandna Vand	29-11-2019	DECIDED
779	Nact/635/2017	14-06-2017	Induslnd Bank Ltd. Vs Gaurav Bisht	06-08-2019	DECIDED
780	Nact/636/2017	14-06-2017	Induslnd Bank Ltd. Vs Gurdeep Singh	06-08-2019	DECIDED
781	Nact/637/2017	14-06-2017	Induslnd Bank Ltd. Vs Chander Mohan	06-08-2019	DECIDED
782	Nact/638/2017	14-06-2017	Induslnd Bank Ltd. Vs Pardeep Kumar @ Tarsem Kumar	06-08-2019	DECIDED
783	Nact/640/2017	14-06-2017	Induslnd Bank Ltd. Vs Jai Deep Cheema	27-09-2019	DECIDED
784	Nact/641/2017	14-06-2017	Induslnd Bank Ltd. Vs Kiran Gupta	13-09-2019	DECIDED
785	Nact/642/2017	14-06-2017	Syndicate Bank a body corporate and constituted and functioning under the banking companies Act Vs Tapasvi Kumar	25-02-2020	DECIDED
786	Nact/643/2017	14-06-2017	Charanjit Kaur Vs Prashant Kumar Saxena	12-02-2020	DECIDED
787	Nact/644/2017	15-06-2017	M/S Samson Laboratories Pvt. Ltd Vs R.K.Jha	04/03/2020	BAILABLE WARRANT OF ACCUSED
788	Nact/645/2017	15-06-2017	M/S Samson Laboratories Pvt. Ltd Vs Sachin	04/03/2020	BAILABLE WARRANT OF ACCUSED
789	Nact/646/2017	15-06-2017	M/S Samson Laboratories Pvt. Ltd Vs Manoj Kr. Roul	21/03/2020	PROCLAMATION U/S 82 CR.P.C.
790	Nact/647/2017	15-06-2017	M/S Samson Laboratories Pvt. Ltd Vs R.Narashima Rao	04/03/2020	BAILABLE WARRANT OF ACCUSED
791	Nact/648/2017	15-06-2017	M/S Samson Laboratories Pvt. Ltd Vs Raj Kishore Singh	20/03/2020	PROCLAMATION U/S 82 CR.P.C.
792	Nact/649/2017	15-06-2017	Puneet Jain Vs Raj Kumar	31/01/2020	DECIDED
793	Nact/655/2017	15-06-2017	Vinod Kumar Vs M/S Bee Kay Transporter and Contrator	06/03/2020	AFTER CHARGE EVIDENCE
794	Nact/656/2017	15-06-2017	Recorders and Medicare Systems Pvt Ltd. Vs M/S Morya Systems through its Prop. Sh. Sudarshan Naik	22-01-2020	DECIDED
795	Nact/657/2017	15-06-2017	M/S Singla Filling Station, Vs Mukul Tours and Travels	06-01-2020	DECIDED
796	NACT/667/2017	28-06-2017	M/S DS CONSTRUCTIONS Vs. SHAURYA TOWNSHIPS PVT. LTD	02/03/2020	AFTER CHARGE EVIDENCE
797	Nact/658/2017	01-07-2017	Ajaib Singh Vs Gurnaam Singh	02-12-2019	DECIDED
798	Nact/659/2017	01-07-2017	Prem Chand Vs Jitender	12/03/2020	APPEARANCE
799	Nact/660/2017	01-07-2017	Virender Kumar Vs Sony Jewellers	20/03/2020	PAYMENT
800	Nact/661/2017	01-07-2017	M/S Artex Industries Vs M/s Season Craft	22-07-2019	DECIDED
801	Nact/664/2017	01-07-2017	Allahabad Bank a Body Corporate constituted under the Banking Companies Acquisition and Transfer of Vs Amandeep singh	12/03/2020	APPEARANCE
802	Nact/665/2017	01-07-2017	M/S Parveen and Company Vs M/s Lakshmi Doors	30/03/2020	AFTER CHARGE EVIDENCE
803	Nact/668/2017	01-07-2017	Satish Kumar Vs Om Parkash	06-09-2019	DECIDED
804	Nact/669/2017	01-07-2017	Satish Kumar Vs Chanchal Rani	18-12-2019	DECIDED
805	Nact/670/2017	01-07-2017	Satish Kumar Vs Jaswant Kaur	07-01-2020	DECIDED
806	Nact/671/2017	01-07-2017	Satish Kumar Vs Desh Deep	31/01/2020	DECIDED
807	Nact/672/2017	01-07-2017	M/S Mariya Logistics Vs Sanjay arora	09/03/2020	CONSIDERATION
808	Nact/673/2017	03-07-2017	Vijay Kumar Vs Sunil Sharma	24-01-2020	DECIDED
809	Nact/674/2017	03-07-2017	Bimla Vs Rita Rani	06-09-2019	DECIDED
810	Nact/675/2017	03-07-2017	M/S Rowlinges life sciences Vs M/S Shree Dattatrey Pharma	17-02-2020	DECIDED

811	Nact/676/2017	03-07-2017	Suresh Kumar Sonkar Vs Vivek Saklani	03/03/2020	PROCLAMATION U/S 82 CR.P.C.
812	Nact/677/2017	03-07-2017	Satish Kumar Vs Nitin Sharma	30/03/2020	PROCLAMATION U/S 82 CR.P.C.
813	Nact/678/2017	03-07-2017	Vandana Vs Suman Bajaj	06/03/2020	APPEARANCE
814	Nact/682/2017	04-07-2017	M/S Tirupati Packaging Through its Partner Anil Kumar Vs M/S S.K Enterprises	19-09-2019	DECIDED
815	Nact/684/2017	04-07-2017	Sakshi Jindal Vs Deepika Malhotra	14-12-2019	DECIDED
816	Nact/685/2017	04-07-2017	Ajay Kumar Vs Wrooom Media	29-11-2019	DECIDED
817	Nact/687/2017	04-07-2017	Ajay Kumar Vs M/S Wrooom Media	29-11-2019	DECIDED
818	Nact/692/2017	05-07-2017	Gurdial Singh Vs Surmukh Singh Dhaliwal	05/03/2020	APPEARANCE
819	Nact/694/2017	05-07-2017	Medisys Biotech Pvt Ltd. Vs M/S GBK HealthCare	22-11-2019	DECIDED
820	Nact/695/2017	06-07-2017	Amit Kumar Vs Om Parkash Garg	07/03/2020	DEFENCE EVIDENCE
821	Nact/696/2017	06-07-2017	Vikas Aggarwal Vs Rohit Aggarwal	22-01-2020	DECIDED
822	Nact/698/2017	06-07-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Om Bir Singh	31/01/2020	DECIDED
823	Nact/699/2017	06-07-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Gurmeet Singh	21-11-2019	DECIDED
824	Nact/701/2017	06-07-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Sohan Saha	17-02-2020	DECIDED
825	Nact/702/2017	06-07-2017	The Panchkula Primary Co-operative Agricultural and Rural Development Bank Ltd. Vs Surinder Kumar	21/12/2019	DECIDED
826	Nact/703/2017	06-07-2017	M/S Medisys Biotech Pvt. Ltd Vs GBK Healthcare	07-01-2020	DECIDED
827	Nact/704/2017	06-07-2017	M/S Doux Pharma Vs Sachin Nashine	15/04/2020	APPEARANCE
828	Nact/705/2017	07-07-2017	Subhash CHand Vs Surmukh Singh Dhaliwal	20-12-2019	DECIDED
829	Nact/708/2017	07-07-2017	Sanjay Narula Vs Gagan Dawar	20/03/2020	PROCLAMATION U/S 82 CR.P.C.
830	Nact/709/2017	07-07-2017	Gurdeep Kaur Vs Reema Dhillon	07-02-2020	DECIDED
831	Nact/710/2017	07-07-2017	Sanjeev Kumar Vs Ramesh Kumar	11-02-2020	DECIDED
832	Nact/711/2017	07-07-2017	Amit Kumar Saini Vs Nawab Messy	23-07-2019	DECIDED
833	Nact/712/2017	07-07-2017	Parshant Batra Vs Mohan Sharma	31-08-2019	DECIDED
834	Nact/713/2017	07-07-2017	M/S Pharmer Vs M/S Jarvik Biotech	20-02-2020	DECIDED
835	Nact/714/2017	07-07-2017	M/S Pharmer Vs M/S Jarvik Biotech	14-12-2019	DECIDED
836	Nact/715/2017	07-07-2017	M/S Pharmer Vs M/s Jarvik Biotech	06-11-2019	DECIDED
837	Nact/716/2017	07-07-2017	M/S Pharmer Vs M/S Jarvik Biotech	14-12-2019	DECIDED
838	Nact/717/2017	07-07-2017	M/S Pharmer Vs M/S Jarvik Biotech	14-12-2019	DECIDED
839	Nact/718/2017	07-07-2017	M/S Hiya Life Sciences Pvt Ltd. Vs M/S Jarvik Biotech	15-01-2020	DECIDED
840	Nact/724/2017	10-07-2017	M/S Jai Luxmi Agency Vs M/s Shri Krishna Bakers and Dairy	16-07-2019	DECIDED

List of Action Plan 2019-2020 relating to the court of Dr. Tarun Kumar Verma Civil Judge(Junior Division)- Cum- Judicial Magistrate First Class Panchkula as on 29.02.2020

EXECUTIONS CASES					
Sr No.	Case No.	DOI	Title	Next Date	Purpose
1	EXE/81/2016	12.05.2016	Rekha Rani Vs Estate Officer	13.03.2020	ARGUMENTS
2	EXE/82/2016	12.05.2016	Rekha Rani Vs Parkash Chand	13.03.2020	APPEARANCE
3	EXE/62/2017	26/05/2017	VEDPAL VS. DHOOM SINGH	11/12/2019	Decided
4	EXE/71/2017	10/07/2017	RIKHI RAM VS. SITAR	07.03.2020	ARGUMENTS
5	EXE/100/2017	18/09/2017	GURMEET SINGH VS. RAM PARKASH SINGH	21.03.2020	ARGUMENTS
6	EXE/116/2017	16/10/2017	STATE BANK OF INDIA VS. AMARJIT SINGH	18.10.2019	Decided
7	EXE/127/2017	08/11/2017	RAM KUMAR VS. GURMUKH SINGH	13/03/2020	APPEARANCE
8	EXE/131/2017	18/11/2017	STATE BANK OF INDIA VS. SALINDER KAUR	27.09.2019	Decided
9	EXE/156/2017	22/12/2017	RAKESH BAJAJ VS. M/S SARVA NORTH INDIA	26.11.2019	Decided
10	EXE/31/2018	20/03/2018	CHAND SINGH VS. GRAM PANCHAYAT	04/02/2020	Decided
11	EXE/65/2018	23/05/2018	SYNDICATE BANK VS. BALWINDER SINGH	12/02/2020	Decided
12	EXE/71/2018	24/05/2018	NEELAM VS. JASSI S/O NAND RAM	18.10.2019	Decided
13	EXE/72/2018	29/05/2018	NEELAM SHARMA VS. HARYANA SHEHRI VIKAS	17.08.2019	Decided
14	EXE/95/2018	30/07/2018	TARSEM LAL VS. STATE OF HARYANA TH. SECRETARY	02.03.2020	CONSIDERATION
15	EXE/109/2018	21/08/2018	PARDEEP SINGH VS. KIRAN MALIK	10.09.2019	Decided
16	EXE/125/2018	28/09/2018	SHRI JAINENDRA GURUKUL VS. RAM BHATERI	02.07.2019	Decided
17	EXE/135/2018	04/10/2018	N. K. GUPTA VS. VISHAL GOEL	19.03.2020	ARGUMENTS
18	EXE/143/2018	13/10/2018	M/S SAIMA INVESTMENT LTD VS. DEEPIKA BAGGA	24.05.2019	Decided
19	EXE/159/2018	15/11/2018	BHUWANSHI PUNIA VS. VINOD KUMAR SHARMA	01.07.2019	Decided
20	EXE/6/2019	15/01/2019	HEM MALHOTRA VS. ASHISH GARG	23.09.2019	Decided
21	EXE/14/2019	30/01/2019	HEM RAJ SHARMA VS. SANJEEV CHOPRA	03.05.2019	Decided
22	EXE/22/2019	05/03/2019	KANWAR SUNIL VS. MAYA DEVI	07/02/2020	Decided
23	EXE/31/2019	27/03/2019	AMAR SINGH VS. BRINDER SINGH	19.11.2019	Decided
CUSTODY CASES					
24	CHI/381/2017	19.07.2017	STATE VS. HARVINDER	12.03.2020	PROSECUTION EVIDENCE
25	CHI/84/2018	07/02/2018	STATE OF HARYANA VS. RAJESH KUMAR	12.03.2020	PRODUCTION WARRANT
26	CHI/91/2018	09/02/2018	STATE OF HARYANA VS. RAJESH KUMAR	12.03.2020	PRODUCTION WARRANT
27	CHI/93/2018	14/02/2018	STATE OF HARYANA VS. JASPAL	12.03.2020	PRODUCTION WARRANT
CASES UNDER THE CATEGORY OF 138 OF NEGOTIABLE ACT INSTRUMENT ACT , INSTITUTED UPTO THE YEAR 2015					
28	NACT/916/2015	09/12/2015	SMT SARLA RANI VS. SH BALDEV CHAND BANSAL	10.06.2019	Decided
29	NACT/937/2015	18/12/2015	GURU NANAK ROADLINE VS. RAVPREET SINGH	23.04.2019	Decided
REMAINING CIVIL AND CRIMINAL CASES					
30	Chi/279/2014	04-04-2014	STATE VS HARISH KUMAR	28.01.2020	Decided

31	CHI/566/2014	24/07/2014	STATE VS. SANJAY SABHARWAL	07.03.2020	ARGUMENTS
32	CS/508/2014	12/08/2014	MINA JOHL VS. HARDIAL SINGH JOHL	09.03.2020	PLAINTIFFS EVIDENCE
33	Chi/717/2014	10-10-2014	STATE OF HARYANA VS BHARAT SINGH	15.11.2019	Decided
34	CS/631/2014	10/10/2014	KRISHAN KUMAR VS. SUSHIL KUMAR MEHTA	13.03.2020	CONSIDERATION
35	CHI/74/2015	13/02/2015	STATE VS. SHIEO SINGH	13.06.2019	Decided
36	Cs/112/2015	23-02-2015	HARNEK SINGH VS PARKASH SINGH	31.10.2019	Decided
37	CHI/163/2015	24/03/2015	STATE VS. VIKRAM SINGH	09.03.2020	PROSECUTION EVIDENCE
38	CM/23/2015	07/04/2015	MEENA NARCHAL LR INDIRA SOOD VS. HARSH SOOD	01.07.2020	FOR SALE AND AWAITING REPORT
39	COMA/62/2015	16/04/2015	ANURADHA SHARMA VS. GAGAN SHARMA	05.03.2020	ARGUMENTS
40	CHI/267/2015	15/05/2015	STATE VS. RAVI GUPTA	03.01.2020	Decided
41	CHI/268/2015	25/05/2015	STATE OF HARYANA VS. DEEPU SAURABH	13/03/2020	APPEARANCE
42	CHI/283/2015	27/05/2015	STATE OF HARYANA VS. RAJ KARAN	09.03.2020	DEFENCE EVIDENCE
43	CHI/300/2015	05/06/2015	STATE VS. LAXMI DEVI	09.07.2019	Decided
44	COMA/101/2015	10/06/2015	KARAMJIT KAUR VS. BALJINDER SINGH	06.04.2019	Decided
45	Chi/361/2015	15-07-2015	STATE VS MOHAMMAD SHAKIL	12.03.2020	DEFENCE EVIDENCE
46	CM/82/2015	28/09/2015	MAHINDER PAL VS. FAKIRIYA	13.03.2020	CONSIDERATION
47	Chi/573/2015	19-10-2015	STATE VS SADIQ ALI @ SADIQ ALI ABDUL BAKSHI	21.08.2019	Decided
48	CHI/586/2015	04/11/2015	STATE VS. SANJEEV KUMAR	09.01.2020	Decided
49	Cs/717/2015	10-11-2015	RAJ KUMAR JAIN VS BALBIR PAL @ BALBIR CHAUDHARY	13/03/2020	CONSIDERATION
50	CS/729/2015	17/11/2015	STATE BANK OF BIKANER JAIPUR VS. VIPAN GILL	12.04.2019	Decided
51	COMA/185/2015	14/12/2015	SHIVANI RANA VS. VIKAS KAPIL SHARMA	27.08.2019	Decided
52	COMA/188/2015	22/12/2015	SUSHILA DEVI VS. NAVNEET KUMAR	20.03.2020	CONSIDERATION
53	Chi/3/2016	04-01-2016	STATE VS PARVEEN KUMAR	20.11.2019	Decided
54	CS/4/2016	04-01-2016	BHOM SINGH VS SUSHILA DEVI	12.02.2020	Decided
55	CHI/19/2016	08/01/2016	STATE VS. PARMOD KUMAR	24.04.2019	Decided
56	CHI/64/2016	02/02/2016	STATE VS. SANDEEP	09.03.2020	PROSECUTION EVIDENCE
57	CHI/71/2016	03/02/2016	STATE VS. GAGAN SHARMA	06.03.2020	PROSECUTION EVIDENCE
58	CHI/82/2016	03/02/2016	STATE VS. SANJAY KHAN	03.09.2019	Decided
59	CHI/98/2016	06/02/2016	STATE VS. ASHOK SINGLA	29.04.2019	Decided
60	CHI/114/2016	17/02/2016	STATE OF HARYANA VS. RAJ KUMAR	12.03.2020	PROSECUTION EVIDENCE
61	COMI/15/2016	19/02/2016	SUSHIL KUMAR KANSAL VS. NARINDER KUMAR	04.06.2019	Decided
62	Chi/148/2016	25-02-2016	STATE OF HARYANA VS HRPREET SINGH @ BILLU	09.03.2020	PROSECUTION EVIDENCE
63	CHI/151/2016	01/03/2016	STATE OF HARYANA VS. PAWAN KUMAR	06.06.2019	Decided
64	COMI/17/2016	02/03/2016	AJAY KUMAR VS. SUNIL KUMAR CHAWLA	07.05.2019	Decided
65	CHI/153/2016	04/03/2016	STATE OF HARYANA VS. MONU	08.11.2019	Decided
66	COMI/19/2016	05/03/2016	AJAY KUMAR VS. DR. MOHIT SHARMA	24.05.2019	Decided
67	CM/19/2016	09/03/2016	SMT. SAVITRI DEVI VS. SMT. DEBO @ DEV KAUR	24.05.2019	Decided

68	CM/21/2016	11/03/2016	SMT. PARAMJIT KAUR VS. RATTAN LAL	11.04.2019	Decided
69	CHI/167/2016	18/03/2016	STATE OF HARYANA VS. LAKHBIR	18/02/2020	Decided
70	CM/27/2016	19/03/2016	SMT RAJINDER KAUR VS. SMT SATYA RANI	12.03.2020	CONSIDERATION
71	CS/175/2016	22/03/2016	RAVI SHANKAR VS. DHARAM SHANKAR	02.03.2020	DEFENDANTS EVIDENCE
72	CS/205/2016	07/04/2016	ROHIT KUMAR VS. RAJINDER KUMAR	12.04.2019	Decided
73	CS/206/2016	07/04/2016	MOHAN LAL SHARMA VS. RISHI NANDAN	27.01.2020	Decided
74	CS/217/2016	12/04/2016	M/S UTTARA FOODS AND FEEDS PVT. LTD. VS. MS	30.04.2019	Decided
75	CHI/221/2016	12/04/2016	STATE OF HARYANA VS. PARVEEN KUMAR	12.03.2020	PROSECUTION EVIDENCE
76	CHI/223/2016	12/04/2016	STATE OF HARYANA VS. DEVENDER PAL @ DEVI	30/01/2020	Decided
77	CS/220/2016	16/04/2016	MOHAN SINGH VS. MEHAR SINGH	03.09.2019	Decided
78	CS/226/2016	19/04/2016	SUDEEP GUPTA VS. ASHA GUPTA	31.10.2019	Decided
79	CS/230/2016	21/04/2016	DEV RAJ SHARMA VS. STATE OF HARAYNA	04.01.2020	Decided
80	CHI/233/2016	21/04/2016	STATE OF HARYANA VS. MANAV MALHOTRA	11.06.2019	Decided
81	CS/232/2016	22/04/2016	M/S UTTARA FOODS AND FEEDS PVT. LTD. VS. MS S.S	09.03.2020	DEFENDANTS EVIDENCE
82	CHA/76/2016	25/04/2016	STATE OF HARYANA VS. SONU LAL	14.08.2019	Decided
83	CS/235/2016	26/04/2016	PARDEEP KUMAR VS. STATE OF HARAYNA	10.04.2019	Decided
84	CS/239/2016	26/04/2016	RANJIT SINGH VS. SUBHASH	28.02.2020	Decided
85	Cs/237/2016	26-04-2016	KAMLA VS SMT. NEENA AGGARWAL	30.11.2019	Decided
86	CS/251/2016	30/04/2016	MAHAVIR SINGH JANGRA VS. HARYANA STATE	09.05.2019	Decided
87	CS/266/2016	07/05/2016	RANI DEVI VS. H.SA.M.B	07.08.2019	Decided
88	CS/263/2016	09/05/2016	GURNAM SINGH VS. MUNICIPAL CORPORATION	06.03.2020	REBUTTAL EVIDENCE
89	CS/278/2016	16/05/2016	VIRENDER SINGH VS. HUDA	23.10.2019	Decided
90	CM/37/2016	20/05/2016	VIDYAWANTI VS. RAJ KUMAR NAGRATH	07.05.2019	Decided
91	CHI/282/2016	20/05/2016	STATE OF HARYANA VS. GAUTAM	12.04.2019	Decided
92	CS/326/2016	31/05/2016	M/S LOMAC STRIPS VS. M/S CEIGAIL INDIA	17/12/2019	Decided
93	CS/332/2016	01/07/2016	JONI VS. KIRAN KAPOOR	05.03.2020	DEFENCE EVIDENCE
94	CS/351/2016	01/07/2016	PREM CHAND VS. SUBHASH	12.04.2019	Decided
95	RP/26/2016	01/07/2016	KRISHAN CHANDER GAUBA VS. JAGDEEP BHARDWAJ	23.04.2019	Decided
96	CHA/164/2016	06/07/2016	STATE OF HARYANA VS. SANAM	27.02.2020	DECIDED
97	CM/45/2016	08/07/2016	GURDIAL SINGH S/O LATE SH. BRAHMANAND VS.	17.03.2020	CONSIDERATION
98	Cs/401/2016	14-07-2016	HEM RAJ VS RIMMI SHARMA	10.04.2019	Decided
99	CS/427/2016	25/07/2016	PUNJAB AND SIND BANK VS. RAJO RANI	29.10.2019	Decided
100	CS/430/2016	26/07/2016	KIRAN BHARDWAJ ALIAS KIRAN SHARMA VS. STATE	18.07.2019	Decided
101	COMA/107/2016	28/07/2016	PROVIDENT FUND INSPECTOR VS. M/S	14.06.2019	Decided
102	COMA/109/2016	28/07/2016	PROVIDENT FUND INSPECTOR VS. M/S	14.06.2019	Decided
103	COMA/110/2016	28/07/2016	PROVIDENT FUND INSPECTOR VS. M/S	14.06.2019	Decided
104	COMA/111/2016	28/07/2016	PROVIDENT FUND INSPECTOR VS. M/S	14.06.2019	Decided

105	COMA/112/2016	28/07/2016	PROVIDENT FUND INSPECTOR VS. M/S	14.06.2019	Decided
106	CHI/404/2016	28.07.2016	STATE OF HARYANA VS PARVEEN KUMAR	05.09.2019	Decided
107	CS/448/2016	02/08/2016	AMIT MALHOTRA VS. RITA	27.05.2019	Decided
108	CHA/204/2016	03/08/2016	STATE OF HARYANA VS. MEHBOOB KHAN @ BUBBA	20.07.2019	Decided
109	COMI/63/2016	03/08/2016	KARAM SINGH VS. PARAMJIT SAINI	03.09.2019	Decided
110	CM/56/2016	08/08/2016	PAWAN VS. FAQUIR CHAND	31.10.2019	Decided
111	CM/57/2016	08/08/2016	GULSHAN KUMAR VS. SUNITA DEVI	08.04.2019	Decided
112	CS/472/2016	12/08/2016	MASTER TANVEER VS. GURBAKSH KAUR	30.05.2019	Decided
113	CHI/472/2016	16/08/2016	STATE OF HARYANA VS. RAVINDER	14/02/2020	Decided
114	CHI/473/2016	16/08/2016	STATE OF HARYANA VS. RAVINDER	14/02/2020	Decided
115	CHI/474/2016	16/08/2016	STATE OF HARYANA VS. RAVINDER	14/02/2020	Decided
116	CHI/483/2016	18/08/2016	STATE OF HARYANA VS. SUNIL KUMAR	24.05.2019	Decided
117	COMI/73/2016	22/08/2016	SHAMMI GARG VS. MOHAN LAL MALIK	29.08.2019	Decided
118	CHI/495/2016	26/08/2016	STATE OF HARYANA VS. SUCHIN CHAUDHARY	26.08.2019	Decided
119	CHI/485/2016	29.08.2016	STATE OF HARYANA VS CHAMAN LAL	29.08.2019	Decided
120	CHI/496/2016	01/09/2016	STATE OF HARYANA VS. PARDEEP KUMAR	05.09.2019	Decided
121	CHI/503/2016	02/09/2016	STATE OF HARYANA VS. AMANDEEP CHOPRA	07.05.2019	Decided
122	COMA/121/2016	03/09/2016	BABITA VS. MANPREET	06.03.2020	RESPONDENT EVIDENCE
123	COMA/122/2016	03/09/2016	RITU VS. JASPREET	06.03.2020	RESPONDENT EVIDENCE
124	CS/538/2016	06/09/2016	SATISH KUMAR BANSAL VS. RAJESH KUMAR SHARMA	19.07.2019	Decided
125	CHI/509/2016	07.09.2016	STATE OF HARYANA VS AJAY SHARMA	20.03.2020	PROSECUTION EVIDENCE
126	Cs/547/2016	08-09-2016	LAYAK RAM VS RAM KUMAR	19.11.2019	Decided
127	CS/555/2016	12/09/2016	ADARSH KUMAR VS. SANDEEP SINGH	16.03.2020	REBUTTAL EVIDENCE
128	CHI/524/2016	12/09/2016	STATE OF HARYANA VS. SATPAL GARG	07.03.2020	PROSECUTION EVIDENCE
129	CS/559/2016	14/09/2016	RAM PAL VS. SUNITA	22.08.2019	Decided
130	CHI/525/2016	14/09/2016	STATE OF HARYANA VS. ROBIN	27.02.2020	Decided
131	CS/567/2016	16/09/2016	KANWAL DHINGRA VS. DR. MANAV DHINGRA	23.01.2020	Decided
132	CHA/237/2016	16/09/2016	STATE OF HARYANA VS. JAI PARKASH UPPADHAYE	14.06.2019	Decided
133	CS/570/2016	17/09/2016	ASHOK KUMAR VS. SMT HEM LATA	21.08.2019	Decided
134	CM/72/2016	22/09/2016	PREM KRISHAN VS. RAM SINGH	29.05.2019	Decided
135	Cs/583/2016	23-09-2016	RAJ KUMAR VS BALBIR SINGH	30.08.2019	Decided
136	CHA/246/2016	27/09/2016	STATE OF HARYANA VS. RAMBIR SHARMA	01.07.2019	Decided
137	Cs/600/2016	28-09-2016	GRAM PANCHAYAT VS SHRI DURGA NIRMAN SAMINITI	04.03.2020	DEFENCE EVIDENCE
138	RP/45/2016	03/10/2016	RAMESH CHANDER GOYAL VS. SURESH GARG	26.07.2019	Decided
139	CS/620/2016	05/10/2016	VIKKRANT SAHNI VS. SMT SUDARSHAN SAHNI	20.03.2020	CONSIDERATION
140	CHI/600/2016	13.10.2016	STATE OF HARYANA VS JATIN VERMA	04.09.2019	Decided
141	CS/634/2016	14/10/2016	M/S TAYAL AND CO VS. SANTERNO LTD	09.03.2020	PLAINTIFFS EVIDENCE

142	CS/650/2016	21/10/2016	BHAJAN SINGH VS. RAJEEV KUMAR	12.04.2019	Decided
143	CHI/614/2016	21/10/2016	STATE OF HARYANA VS. RAJEEV	25.04.2019	Decided
144	COMA/134/2016	24/10/2016	POONAM VS. VINOD	08.04.2019	Decided
145	CS/660/2016	26/10/2016	M/S AMARTEX INDUSTRIES LTD VS. M/S AKASH	02.09.2019	Decided
146	CS/661/2016	26/10/2016	MAMTA SHARMA VS. VISHAL GUPTA	03-03-2020	FOR FILING AMENDED PLAINT
147	COMI/106/2016	02/11/2016	MAA MANSA DEVI TRUST VS. MEGA FURNITURES	04.09.2019	Decided
148	CS/677/2016	03/11/2016	RAJA RAM NAGPAL VS. SUMAN MUNJAL	21.08.2019	Decided
149	COMA/137/2016	03/11/2016	NISHA SHARMA VS. ABHISHEK KUMAR	16.03.2020	AFTER CHARGE EVIDENCE
150	CS/679/2016	07/11/2016	ANU DEVI ALIAS MANJIT KAUR VS. RAJ KUMAR	06.11.2019	Decided
151	CM/79/2016	12/11/2016	LEELA JINDAL VS. VIVEK KUMAR	18.04.2019	Decided
152	COMA/141/2016	12/11/2016	DR ROHINI SHARMA VS. TARUN WALIA	29.05.2019	Decided
153	COMI/110/2016	25/11/2016	BALBIR CHAUDHARY VS. JAGDISH	07/02/2020	Decided
154	NACT/1020/2016	28/11/2016	SUNIL KUMAR VS. JASWINDER SINGH	10.06.2019	Decided
155	Cs/704/2016	28-11-2016	BHOLLI DEVI VS POST MASTER	06.11.2019	Decided
156	COMA/150/2016	01/12/2016	PAPPI VS. DESH RAJ	07.03.2020	RESPONDENT EVIDENCE
157	RP/50/2016	05/12/2016	M/S RASHMI CHAUHAN VS. DR ADITYA AYNASH	16/12/2019	Decided
158	CM/85/2016	08/12/2016	BHULLA RAM VS. ANTI DEVI	27.11.2019	Decided
159	COMA/155/2016	15/12/2016	MADHU VS. RAJESH GUPTA	09.03.2020	APPLICANTS EVIDENCE
160	CHI/749/2016	15.12.2016	STATE OF HARYANA VS RAM BAHADUR	31.08.2019	Decided
161	CS/754/2016	16/12/2016	PUNJAB AND SIND BANK VS. NEELAM DEVI ALIAS RANI	16.05.2019	Decided
162	COMI/124/2016	20/12/2016	VINOD KUMAR VS. SANJEEV KHOSLA	28.11.2019	Decided
163	COMI/128/2016	21/12/2016	ARUNA GARG VS. RAVINDER KUMAR JAIN	02.03.2020	APPEARANCE
164	CHI/746/2016	23/12/2016	STATE OF HARYANA VS. DAYAL SINGH	06.09.2019	Decided
165	CHI/747/2016	23/12/2016	STATE OF HARYANA VS. JASWANT SINGH	28.08.2019	Decided
166	CHI/753/2016	23/12/2016	STATE OF HARYANA VS. BALWAN SINGH	31.07.2019	Decided
167	CHI/755/2016	23/12/2016	STATE OF HARYANA VS. KARAMVIR SINGH	02.09.2019	Decided
168	CS/1/2017	02/01/2017	RATTAN CHAND VS. SMT LALITA	20/12/2019	Decided
169	CS/15/2017	02/01/2017	SHIV CHARAN KAUSHIK VS. HSAMB	07.03.2020	CONSIDERATION
170	CS/16/2017	02/01/2017	AJMER SINGH VS. HSAMB	21/12/2019	Decided
171	CHI/19/2017	03/01/2017	STATE OF HARYANA VS. KULWINDER KUMAR	08.08.2019	Decided
172	CS/25/2017	07/01/2017	GRAM PANCHYAT VS. STATE OF HARYANA	15.10.2019	Decided
173	CS/30/2017	10/01/2017	SHAMSHER SINGH VS. H.S.A.M.B	18.11.2019	Decided
174	CS/34/2017	11/01/2017	SHIVEK SOHAL VS. JAGMOHAN GARG	06.05.2019	Decided
175	CHI/67/2017	18/01/2017	STATE OF HARYANA VS. PANKAJ KUMAR	03.09.2019	Decided
176	Cs/38/2017	18-01-2017	AKBAR ALI VS GRAM PANCHYAT	13/12/2019	Decided
177	CS/50/2017	21/01/2017	RUPINDER KAUR SANDHU VS. MANAGING DIRECTOR	03.03.2020	REBUTTAL EVIDENCE
178	CS/51/2017	23/01/2017	RAJEEV RATHORE VS. BHAGIRATH SINGH	27.11.2019	Decided

179	CS/54/2017	23.01.2017	AMAR SINGH VS STATE	05.03.2020	CONSIDERATION
180	CS/57/2017	24/01/2017	RACHNA RAM VS. SULINDER ALIAS SURINDER	03.03.2020	PLAINTIFFS EVIDENCE
181	CHI/75/2017	27/01/2017	STATE VS MOHAN LAL	29/01/2020	Decided
182	CS/67/2017	30/01/2017	SURENDER MALHOTRA VS. BIMAL KUMAR MALHOTRA	16.08.2019	Decided
183	CS/70/2017	31/01/2017	PRITMO DEVI VS. JABBAR SINGH	10.05.2019	Decided
184	CHI/80/2017	31/01/2017	STATE OF HARYANA VS. LUV KHURANA	12.06.2019	Decided
185	CS/75/2017	01/02/2017	DEEPAK BANSAL VS. NIRMALA RANI	13.05.2019	Decided
186	CHI/95/2017	02/02/2017	STATE OF HARYANA VS. RAKESH KUMAR	07.09.2019	Decided
187	CS/79/2017	03/02/2017	MANPREET SINGH VS. STATE OF HARYANA THROUGH	13.05.2019	Decided
188	CHI/98/2017	07/02/2017	STATE OF HARYANA VS. SANJAY	29.08.2019	Decided
189	CHI/100/2017	07/02/2017	STATE OF HARYANA VS. DHANI RAM	27.08.2019	Decided
190	COMA/12/2017	07/02/2017	SUNITA VS. BAL KUMAR	12.03.2020	APPLICANTS EVIDENCE
191	CHI/99/2017	07/02/2017	STATE VS. NARENDER KUMAR	29.01.2020	Decided
192	Cs/99/2017	15-02-2017	LOKESH KUMAR VS SURINDER KUMAR ALIAS	12.03.2020	PLAINTIFFS EVIDENCE
193	Cs/115/2017	20-02-2017	MONIKA KUMAR VS MULAKH RAJ	06-03-2020	CONSIDERATION
194	CHI/119/2017	21.02.2017	STATE VS RAJENDER CHOPRA	07.03.2020	PROSECUTION EVIDENCE
195	CHI/114/2017	22.02.2017	STATE VS LALIT	26.02.2020	DECIDED
196	CHI/115/2017	22.02.2017	STATE VS JASWINDER	05/02/2020	Decided
197	CHI/136/2017	22.02.2017	State Vs Ankit Gupta	07.03.2020	DEFENCE EVIDENCE
198	CHI/126/2017	22.02.2017	STATE VS MAM CHAND	08.01.2020	Decided
199	CHI/128/2017	27.02.2017	STATE VS RAJ RISHI GUHA	13.03.2020	PROSECUTION EVIDENCE
200	CHI/142/2017	09.03.2017	STATE VS MANISH KUMAR	13.03.2020	PROSECUTION EVIDENCE

**List of cases falling under the category of Action Plan 2019-2020 relating to the court of Ms. Diksha Dass Ranga
ACJ(SD)/SDJM, Kalka**

SR. NO.	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Next Date	Purpose
1	EXE/9/2013	13-05-2013	Madan Mohan Vs Harnam Singh	24.05.2019	DECIDED
2	CRM/21/2018	30.04.2018	MONIKA VS. JATIN	24.03.2020	ARGUMENTS
3	EXE/144/2014	31-05-2014	SPS Deepak Vs Gurbax Singh	06..02.20	DECIDED
4	EXE/39/2015	31-10-2015	Nirmal Kaur Vs Davinder Singh	12.03.20	ARGUMENTS
5	EXE/44/2015	09-12-2015	Rajinder Pal Vs Chotu Khan	10.09.2019	DECIDED
6	Exe/2/2016	06.01.2016	SBI Vs Sadrudeen	03.04.2019	DECIDED
7	EXE/12/2016	17-02-2016	Jeewan Parkash Vs Mata Ram	06.11.2019	DISPOSED
8	EXE/24/2016	11-05-2016	Rampal Vs Ram Lal	13.08.2019	DECIDED
9	EXE/43/2016	20-07-2016	Anand Sarup Vs Rattan Bala	14.11.2019	DECIDED
10	Crm/15/2016	19-09-2016	Indu Bala Vs Gurmail Singh	22-04-2019	DECIDED
11	EXE/76/2016	09-11-2016	Shyam Lal Vs Sunaina Sharma	19.08.2019	DECIDED
12	Crm/21/2016	01-12-2016	Rehana Vs Hakam Singh	17-05-2019	DECIDED
13	Crm/22/2016	06-12-2016	Surendra Vs. Suresh Kumar	16.08.2019	DECIDED
14	EXE/83/2016	22-12-2016	State Bank of India Vs Parveen Lata	17.05.2019	DECIDED
15	EXE/1/2017	07-01-2017	Sita Ram Vs State Of Haryana	18.07.2019	DECIDED
16	EXE/6/2017	28-02-2017	Munnu Kumar Vs Ashwani Chopra	15.11.2019	DECIDED
17	EXE/10/2017	01-03-2017	Vishav Manav Ruhani Kendara Vs Daljeet Singh	14.05.2019	DECIDED
18	EXE/11/2017	02-03-2017	Harpal Singh Vs Rajender Sharma	19.11.2019	DECIDED
19	EXE/12/2017	03-03-2017	Vijay Kumar Vs The Education Tree	21.01.2020	DECIDED
20	Crm/9/2017	15-03-2017	Nirmal Devi Vs Gurdeep Singh	10.07.2019	DECIDED
21	EXE/16/2017	16-03-2017	Nitya Nand Vs Bhag Chand	06.07.2019	DECIDED
22	EXE/20/2017	21-03-2017	Gurudawara Saahib Haripur Vs Atta Moahamd	12.02.20	DECIDED
23	EXE/23/2017	31-03-2017	Bhupinder Vs Narinder Pal	28.02.20	DECIDED
24	EXE/27/2017	06-04-2017	Vishav Manav Ruhan Satsang Vs Daljeet Singh	17-05-2019	DECIDED
25	EXE/28/2017	19-04-2017	Rajkumar Vs Shama	6.09.2019	DECIDED
26	EXE/33/2017	27-04-2017	Raksha Bawa Vs Sucha Singh	02-05-2019	DECIDED
27	EXE/39/2017	10-05-2017	AMAN NATH Vs KESAR	22.11.2019	DECIDED
28	EXE/42/2017	17-05-2017	Rabinder Vs DEV RAJ	30.10.2019	DECIDED
29	EXE/44/2017	23-05-2017	Gurbax Singh Vs Harpreet Singh	17.08.2019	DECIDED

30	EXE/49/2017	30-05-2017	CANARA BANK Vs RAHUL RAHEJA	25.07.2019	DECIDED
31	EXE/48/2017	31-05-2017	Babu Ram Vs Union of India	24.01.2020	DECIDED
32	EXE/51/2017	01-07-2017	Balbir singh Vs Nafe singh @ Neem Singh	17.05.2019	DECIDED
33	EXE/67/2017	15-09-2017	Mohinder singh Vs State of haryana	18.01.20	DECIDED
34	EXE/68/2017	20-09-2017	Gulzar Ahmad Vs Sharib Mohammad	05.09.2019	DECIDED
35	CrM/34/2017	27-09-2017	Meenu Malhotra Vs Vikas Malhotra	25.11.2019	DECIDED
36	EXE/69/2017	04-10-2017	Sudesh Rani Vs Sita Devi	04.09.2019	DECIDED
37	EXE/70/2017	04-10-2017	Bachna ram Vs Amit chand	30.05.2019	DECIDED
38	EXE/71/2017	04-10-2017	Ram Saran Through Lr Sudesh Rani Vs Sita Devi	18.09.2019	DECIDED
39	EXE/80/2017	28-11-2017	Hari Chand Chhikara Vs Harmesh Chand	8.11.2019	DECIDED
40	EXE/84/2017	07-12-2017	Geeta Vs Raj Rani	10.10.2019	DECIDED
41	Exe/82/2017	08.12.2017	Shiva Vs Ram Sarup	03.04.2019	DECIDED
42	EXE/5/2018	15-01-2018	Naresh Vs Prittam singh	01.02.20	DECIDED
43	EXE/6/2018	20.01.2018	Asha Vs Anil	11.04.2019	DECIDED
44	EXE/7/2018	30-01-2018	Ranjit singh Vs State of Haryana	05.11.2019	DECIDED
45	CrM/3/2018	06-02-2018	Poonam Vs Harsh Kumar	06.03.20	APPEARANCE
46	EXE/11/2018	05-03-2018	Kirshan Kumar Nanda Vs Som Nath Verma	19.11.2019	DECIDED
47	CrM/12/2018	08-03-2018	Shallu Vohra Vs Pankaj Vohra	05.11.2019	DECIDED
48	EXE/12/2018	19-03-2018	Ravinder Kaur Vs Roshan Singh	06.09.2019	DECIDED
49	EXE/18/2018	26-04-2018	State Bank of India Vs Mahesh Chander	03.10.2019	DECIDED
50	EXE/16/2018	26-04-2018	State Bank of India Vs Om Parkash	02.11.2019	DECIDED
CASES up to 2014					
51	Cs/308/2013	13-08-2009	Ms. Veena Kochar Vs Gobind Kochar	05.03.20	ARGUMENTS
52	Cs/89/2014	08-02-2010	Gulshan Vir Singh Vs Lal Chand	23.05.2019	DECIDED
53	Cs/129/2014	29-03-2010	Ravinder Kumar Vs Pyare Lal	28.02.20	DECIDED
54	COMI/19/2014	21-09-2010	Darshan Kaur Vs Indro	05.03.20	PETITIONERS EVIDENCE
55	COMI/183/2014	22-04-2011	Gian Chand Vs Shakuntla	15.05.2019	DECIDED
56	Cs/24/2013	16-05-2012	Ramesh Kumar Vs Mindo Devi	19.08.2019	DECIDED
57	Cs/813/2013	29-05-2012	Sachin Jindal Vs Asha	27.08.2019	DECIDED
58	Cs/776/2013	08-06-2012	Roshan Lal Vs Jasmer	15.11.2019	DECIDED
59	COMA/66/2013	30-08-2012	Meera Vs Ram Keswar	15.07.2019	DECIDED

60	NACT/75/2013	11.09.2012	VIKAS PURI VS. SHER SINGH	23.10.2019	DECIDED
61	Cs/75/2013	26-11-2012	Smt Neelam Vs Des Raj	25.02.20	DECIDED
62	COMI/150/2013	20-12-2012	Surender Kumar Vs Surender Malik	06.03.2020	CONSIDERATION ON CHARGE
63	COMI/54/2013	24-12-2012	Yashpal Vs Mohit	24.07.20	AWAITING FURTHER ORDER
64	Cs/1/2014	01-02-2013	Raj Rani Vs Pushpa Rani	18.02.20	DECIDED
65	Cs/183/2013	13-03-2013	Kapoor Vs Shanti Devi	20.07.2019	DECIDED
66	CS/618/2013	29.01.2013	SATISH VS. HPCL	04.03.20	PLAINTIFFS EVIDENCE
67	Cs/604/2013	19-07-2013	Gomti Vs Ajmer	24-04-2019	DECIDED
68	COMI/30/2013	21-08-2013	Gian Chand Vs Tarsem	06.03.20	AFTER CHARGE EVIDENCE
69	Cs/323/2013	27-08-2013	MK Shishodia Vs Mohan	30.10.2019	DECIDED
70	Cs/324/2013	27-08-2013	MK Shishodia Vs Achhru Ram	30.10.2019	DECIDED
71	Cs/124/2013	05-10-2013	Suresh Kumar Vs Narender Kumar	26.09.2019	DECIDED
72	CHI/30/2014	24-10-2013	State Vs Nirmal Singh	16.11.2019	DECIDED
73	Rp/53/2013	26-10-2013	Lal Singh Vs Kimti Lal	13.09.2019	DECIDED
74	Cs/671/2013	31-10-2013	Jagir Singh Vs Shyam Singh etc	21.05.2019	DECIDED
75	Cs/120/2014	19-12-2013	Kuldeep Singh Vs Narender Singh	05.03.20	DEFENDANTS EVIDENCE
76	Rp/68/2014	24-12-2013	Raj Gupta Vs Sushil Kumar	09.03.20	ARGUMENTS
77	Rp/70/2014	24-12-2013	Raj Gupta Vs Sarwan Kumar	26.11.2019	DECIDED
78	Rp/71/2014	24-12-2013	Raj Gupta Vs Santosh Kohli	09.03.20	FILING OF WRITTEN REPLY
79	Cs/136/2014	24-12-2013	Bachni Vs Gurmuk Singh	21-05-2019	DECIDED
80	CHI/680/2014	06-05-2014	State Vs Hunny	13.02.20	DECIDED
81	Cs/1124/2014	11-07-2014	Mohan Lal Vs Diwan Singh	28.05.2019	DECIDED
82	Cs/1049/2014	17-07-2014	Jai Pal Vs Anita Sharma	12.03.20	REBUTTAL EVIDENCE
83	Cs/1070/2014	31-07-2014	Parmeet Kaur Vs Gurdev Singh	19.10.2019	DECIDED
84	Cs/1068/2014	04-08-2014	Sushma Rani Vs Sadhu Ram	30.09.2019	DECIDED
85	COMA/145/2014	07-05-2019	Shivani Pathania Vs Jatinder Thakur	26.11.2019	DECIDED
86	Cs/1116/2014	12-09-2014	Hem Raj Vs NHAI	18.03.20	ARGUMENTS
87	Cs/1120/2014	19-09-2014	Sadhu Ram Vs Sushma Rani (Clubbed with CS/1068/2014)	30.09.2019	DECIDED
88	Cs/1126/2014	24-09-2014	Raj Kumar Vs Ravi Dutt	16.03.20	DEFENDANTS EVIDENCE
89	Cs/1169/2014	11-11-2014	Amar Dai Vs Suram Singh	22.05.2019	DECIDED
90	Cs/1171/2014	12-11-2014	Sucha Singh Vs Budh Ram	05.03.20	ARGUMENTS

91	Cs/1184/2014	27-11-2014	Parveen Bala Vs Basheshar	23-04-2019	DECIDED
92	Rp/118/2014	24-12-2014	Sanjay Jindal Vs Dawaraka Dass	19.11.2019	DECIDED
93	Rp/119/2014	24-12-2014	Sanjay Jindal Vs Ram Murti	05.03.20	RW
94	Cs/1212/2014	24-12-2014	Shashi Sharma Vs Ranjit Singh	7.12.19	DECIDED
CASES Custody more than 6 months					
95	CHI/70/2018	10-04-2018	STATE VS. SHANKER	15.05.2019	DECIDED
96	CHI/71/2018	10-04-2018	STATE VS. SHANKER	14.06.2019	Conviction
Niact UP TO 2015					
97	N.i.act/153/2013	17-11-2012	Darshan Lal Vs Harbansh	22.10.2019	DECIDED
98	N.i.act/20/2015	22-01-2015	Major Singh Vs Sukhbir Singh	19.11.2019	DECIDED
99	N.i.act/79/2015	05-05-2015	Rakesh kalta Vs Imran Ahmed	08.05.209	Dismissed as withdrawan
100	N.i.act/80/2015	05-05-2015	Rakesh kalta Vs Imran Ahmed	08-05-2019	DECIDED
101	N.i.act/105/2015	02-06-2015	Sangat Singh Vs Honey Pawar	1.07.2019	Dispose off
102	N.i.act/142/2015	23-09-2015	Hardeep Kaur Vs Neeru Saini	07.01.2020	Decided
103	N.i.act/143/2015	25-09-2015	Ashok Kumar Vs Shiv Shankar	13.08.2019	DECIDED
104	N.i.act/151/2015	09-10-2015	HMT Limited Vs MS Diamond Tractors	24.02.20	DECIDED
105	N.i.act/154/2015	16-10-2015	MS Shanti Panckers Vs Sukesh Chander	26.02.20	DECIDED
106	N.i.act/162/2015	20-10-2015	Arun Sharma Vs Parveen Kumar	08.05.209	DAW
107	N.i.act/167/2015	02-11-2015	Laxmi Kant Aggarwal Vs Paramjeet	09.08.2019	DECIDED
108	N.i.act/172/2015	06-11-2015	Poonam Sharma Vs Sanjay Pandey	27.11.2019	DECIDED
109	N.i.act/187/2015	23-11-2015	Parmod Verma Vs Parshotam Bansal	11.06.2019	DAW
110	N.i.act/180/2015	27-11-2015	Sohan Lal Vs Tarlochan Singh	23.01.2020	DECIDED
111	N.i.act/181/2015	27-11-2015	Sunil Sethi Vs CV Bhandari	12.12.19	DECIDED
112	N.i.act/189/2015	30-11-2015	Ramesh Kumar Vs Jai Deep	17.07.2019	CONVICTED
113	N.i.act/199/2015	08-12-2015	Gurnam Singh Vs Hussan Chand	04.03.2020	ARGUMENTS
114	N.i.act/208/2015	24-12-2015	Ramesh Kumar Vs Jai Deep	17.07.2019	CONVICTED
REMAINNG CIVIL + CRIMINAL					
115	CM/1/2015	14-01-2015	Rantej Pal Vs Vijay Bansal	02-05-2019	DECIDED
116	Cs/20/2015	04-02-2015	Harish Chander Vs Anju Bala	23.01.2020	DECIDED
117	Rp/11/2015	07-02-2015	Satish Kumar Vs Harish Kumar	12.03.20	RESPONDENT EVIDENCE
118	Cs/33/2015	19-02-2015	Kuldeep Singh Vs Gurdial Singh	29.07.2019	DECIDED

119	Cs/37/2015	21-02-2015	Mandeep Gautam Vs Sulekh Chand	09.10.2019	DECIDED
120	Cs/41/2015	26-02-2015	Manju Devi Vs Gram Panchayat	07.09.2019	DECIDED
121	COMI/7/2015	11-03-2015	Bhanmati Dahiya Vs Surender Kaur	05.03.20	APPEARANCE
122	Cs/50/2015	13-03-2015	Raksha Sharma Vs Sandeep Goel	04.03.20	DEFENDANTS EVIDENCE
123	Cs/52/2015	13-03-2015	Rakesh Kumar Vs Neeraj	09.08.2019	DECIDED
124	Cs/55/2015	19-03-2015	Rajpal Sangwan Vs Karnail Singh	20.03.20	PLAINTIFFS EVIDENCE
125	CM/7/2015	25-03-2015	Chinto Devi Vs Baksha Singh	08.08.2019	DECIDED
126	COMI/12/2015	10-04-2015	Gurpreet Singh Vs Joginder Singh	12.07.2019	DECIDED
127	CS/82/15	20-04-2015	Kanchan Vs. Tejo	08-04-2019	DECIDED
128	Cs/84/2015	21-04-2015	Ujjagar Singh Vs Baljeet Singh	13.01.2020	Decided
129	CHI/66/2015	06-05-2015	State Vs Jaswinder Singh	12.03.20	PW
130	Cs/106/2015	12-05-2015	Jarnail Singh Vs Pritam Singh	12.03.20	DEFENDANTS EVIDENCE
131	CHI/83/2015	19-05-2015	State Vs Gourav	9.10.2019	DECIDED
132	Cs/109/2015	19-05-2015	Ruby Devi Vs Bhaga	12.03.20	REBUTTAL EVIDENCE
133	Rp/24/2015	28-05-2015	Roop Lal Vs Pawan Kumar	12.03.20	RESPONDENT EVIDENCE
134	Cs/132/2015	03-07-2015	Jasbir Singh Vs Mukhtiar Singh	12.03.20	PLAINTIFFS EVIDENCE
135	CHA/29/2015	06-07-2015	State Vs Jaswinder Singh	20.07.2019	DECIDED
136	Cs/147/2015	10-07-2015	Jagira Vs Supriya Arora	12.03.20	PLAINTIFFS EVIDENCE
137	Cs/150/2015	13-07-2015	Besheshar Nath Vs Narinder Kumar	05.03.20	PLAINTIFFS EVIDENCE
138	CHI/115/2015	15-07-2015	State Vs DR Kairon	07.03.20	PW
139	Cs/155/2015	15-07-2015	Nirmala Devi Vs Prem Chand	12.03.20	DW
140	Cs/156/2015	16-07-2015	MUKESH KUMAR Vs PANCHALI HOUSING PV. LTD.	12.03.20	RESPONDENT EVIDENCE
141	Cs/157/2015	17-07-2015	Surinder Devi Vs Amar Nath Atwal	18.03.20	REBUTTAL EVIDENCE
142	CHI/141/2015	29-07-2015	State Vs Kulwant	21.11.2019	DECIDED
143	Cs/165/2015	29-07-2015	Balbir Singh Vs Mukhtiar Singh	06.03.20	REBUTTAL EVIDENCE
144	Cs/164/2015	30-07-2015	Parveen kumar Jain Vs Dharamshala Rampla	26.08.2019	DECIDED
145	Cs/168/2015	01-08-2015	Anil Kumar Vs Kamlesh	09.03.20	REBUTTAL EVIDENCE
146	CS/283/2015	17.12.2015	RAMESH VS. TOCHI	30.04.20	APPEARANCE
147	Cs/177/2015	07-08-2015	Chanan Singh Vs Kiran Bali	29.01.20	DECIDED
148	Cs/187/2015	24-08-2015	Kimti Lal Vs Daljit Karu	09.07.2019	DECIDED
149	COMA/28/2015	27-08-2015	Samiriti Sharma Vs Gaurav Sharma	10.06.2019	Dismissed

150	Cs/191/2015	02-09-2015	Parveen kumar Vs Robin Singla	05.03.20	DW
151	Cs/188/2015	03-09-2015	Kamal Singh Vs Manohar Lal	12.03.20	PW
152	COMA/31/2015	04-09-2015	Pooja Vs Sunil Mishra	8.07.2019	DECIDED
153	CM/22/2015	04-09-2015	Prem Chand Vs Rajinder Kumar	23.05.2019	DECIDED
154	CHI/166/2015	08-09-2015	State Vs Ajamal	21.09.2019	DECIDED
155	Cs/201/2015	11-09-2015	Hari Krishan Sharma Vs Kiran Sharma	12.03.20	PW
156	Cs/202/2015	11-09-2015	Babu Ram Vs Bidhi Chand	04.03.20	PETITIONERS EVIDENCE
157	Cs/204/2015	16-09-2015	Gurbax Singh Vs Lal Singh	12.03.20	DW
158	Cs/205/2015	17-09-2015	Kashmir Kaur Vs Surjit Kaur	05.09.2019	DECIDED
159	Cs/207/2015	21-09-2015	Prem Singh Vs Sukhdev Singh	29.01.20	DECIDED
160	Cs/212/2015	29-09-2015	Naib Singh Vs Anant Ram	28.01.20	DECIDED
161	COMI/32/2015	30-09-2015	Inder Singh Vs Pardeep Singh	20-04-2019	DECIDED
162	Cs/213/2015	30-09-2015	Vanadana Sukla Vs Sudarashan Kumar	12.03.20	REBUTTAL EVIDENCE
163	CHI/185/2015	03-10-2015	State Vs Kamal Bhatia	12.09.2019	DECIDED
164	Rp/40/2015	03-10-2015	Kuldeep Kumar Vs Amrit Khanna	12.03.20	REBUTTAL EVIDENCE
165	Rp/41/2015	03-10-2015	Nirmala Devi Vs Gagan Proprietor	17.02.20	DECIDED
166	COMI/37/2015	06-10-2015	Vidya Devi Vs Sunita	13.08.2019	DECIDED
167	COMA/34/2015	15-10-2015	Rubina Vs Nishar	05.03.20	RESPONDENT EVIDENCE
168	COMI/44/2015	17-10-2015	Jaspreet Singh Vs Amit Gupta	13.08.2019	DECIDED
169	CHA/52/2015	19-10-2015	State Vs Gurmail Singh	15.05.2019	DECIDED
170	Rp/44/2015	19-10-2015	Shri Dhigambar Jain Mandir Vs MS Kuldeep Boot House	30.01.2020	DECIDED
171	CHI/214/2015	26-10-2015	State Vs Balwinder Singh	03.01.2020	DECIDED
172	CHI/215/2015	26-10-2015	State Vs Jai Inder	15.10.2019	DECIDED
173	CHI/220/2015	02-11-2015	State Vs Kamal Singh	26.11.2019	DECIDED
174	CHI/231/2015	04-11-2015	State Vs Mohamd Ashraf	20-04-2019	DECIDED
175	COMI/46/2015	05-11-2015	Sultana Vs Shokat Ali	05.07.2019	DAW
176	COMI/47/2015	05-11-2015	Suresh Kumar Vs Narender Kumar	14.11.2019	DECIDED
177	Cs/240/2015	05-11-2015	Yashpreet Singh Vs Balbir Singh	11.7.2019	Dismissed
178	CrM/26/2015	06-11-2015	Su Moto Vs EASI Ved Parkash	9.10.2019	DECIDED
179	CHI/230/2015	09-11-2015	State Vs Ram Karan	20.05.2019D	DECIDED
180	Cs/244/2015	09-11-2015	Amita Kaushal Vs Yadvinder Singh	12.03.20	DW

181	Cs/243/2015	13-11-2015	Sukhdev Singh Vs Jaswant Singh	07.11.2019	DECIDED
182	CM/40/2015	16-11-2015	Brij Lal Vs Gian Chand	03.07.2019	DECIDED
183	Cs/254/2015	20-11-2015	Yuvk Kalyan Co- Operative Vs Suman	12.03.20	PW
184	CHI/235/2015	21-11-2015	State Vs Ramayan Sahani	27.09.2019	DECIDED
185	Cs/250/2015	26-11-2015	Inder Vs Amar Chand	04.03.20	DEFENDANTS EVIDENCE
186	Cs/256/2015	26-11-2015	Sumer Chand Gupta Vs Vinay Goel	03.03.20	PW
187	Cs/252/2015	27-11-2015	Shakti Kumar Vs Ajay Mittal	09-05-2019	DECIDED
188	CM/34/2015	01-12-2015	Rajpal Sangwan Vs Karnail	20.03.20	PLAINTIFFS EVIDENCE
189	Cs/259/2015	01-12-2015	Daljeet Kaur Vs Bhag Singh	12.03.20	PLAINTIFFS EVIDENCE
190	CS/52/2003	23.05.2003	BHAG SINGH VS. GURBAX	20.02.20	DECIDED
191	CHI/242/2015	02-12-2015	State Vs Yashpal	18.12.19	DECIDED
192	Cs/268/2015	03-12-2015	Gurdial Singh Vs Pyara Singh	24.02.20	DECIDED
193	Crm/40/2015	04-12-2015	State Vs Pardeep Kumar	01-06-2019	Disposed off with direction
194	Crm/41/2015	04-12-2015	State Vs Jaiparkash	01-06-2019	Disposed off with direction
195	Crm/43/2015	04-12-2015	State Vs Mahinder Singh	01-06-2019	Disposed off with direction
196	Crm/44/2015	04-12-2015	State Vs Ved Parkash	01-06-2019	Disposed off with direction
197	Crm/45/2015	04-12-2015	State Vs Vikas	01-06-2019	Disposed off with direction
198	Cs/281/2015	07-12-2015	MC Panchkula Vs Bhag Singh	12.03.20	APPEARANCE
199	COMI/49/2015	10-12-2015	SUO MOTO Vs Ahswani Walia	07.09.2019	DECIDED
200	Crm/27/2015	15-12-2015	Vijay Kumar Vs The Education Tree Pinjore	22.01.20	DECIDED

**LIST OF CASE FALLING UNDER CATEGORY OF ACTION PLAN 2019-20 RELATING TO
THE COURT OF MS. REKHA CHAUDHARY CJ(JD)/JMIC, KALKA. February-20**

Sr. No.	Case No.	Date of Institution	Title	Next Date	Purpose
1	EXE/08/2014	23.10.2013	KARTAR SINGH VS JOT RAM	14.02.20	CONSIDERATION
2	EXE/122/2014	31/07/2014	KUSHALAYA DEVI Vs. GIAN KAUR	05/12/19	DECIDED
3	EXE/11/2015	18/03/2015	SHARDA BANSAL Vs. NACHHATAR KAUR	31.05.19	DECIDED
4	EXE/48/2015	18/12/2015	HIMANSHI Vs. DINESH KUMAR	16.01.20	DECIDED
5	EXE/10/2016	09/02/2016	KULBIR SINGH Vs. KAMLESH KUMARI	04.05.19	DECIDED
6	EXE/17/2016	16/03/2016	HAZURA SINGH Vs. NAZIR MOHAMAD	31/03/2020	AWAITING LOCAL COMMISSIONER REPORT
7	EXE/23/2016	27/04/2016	MAAN SINGH Vs. BHARTI DEVI	01.05.19	DECIDED
8	EXE/33/2016	02/07/2016	POOJA DEVI Vs. RAJESH	10/07/19	DECIDED
9	EXE/40/2016	16/07/2016	BIDHI CHAND Vs. KUSUM LATA	30.10.19	DECIDED
10	EXE/41/2016	20/07/2016	KULDEEP SINGH Vs. STATE OF HARYANA	06/07/19	DECIDED
11	EXE/70/2016	12/10/2016	KARTARA RAM Vs. JASWANT SINGH	09.08.19	DECIDED
12	CRM/3/2017	21/01/2017	BINDIA TAYAL Vs. ROHIT TAYAL	12.09.19	DECIDED
13	EXE/13/2017	06/03/2017	REENA Vs. VINOD KUMAR	29.05.19	DECIDED
14	CRM/11/2017	23/03/2017	RAJWINDER KAUR Vs. HARINDER SINGH	05.05.20	CONDITIONAL WARRANT
15	EXE/31/2017	27/04/2017	VIKAS Vs. RAJU	02/05/19	DECIDED
16	EXE/37/2017	03/05/2017	BRIJ LAL Vs. GURDIAL SINGH	17.05.19	DECIDED
17	EXE/38/2017	04/05/2017	GIAN CHAND Vs. VIKRAM	16.05.19	DECIDED
18	EXE/40/2017	11/05/2017	KUSUM Vs. PRITHVI RAJ	24.05.19	DECIDED
19	EXE/59/2017	14/07/2017	MADAN LAL Vs. MAINA DEVI	31.03.20	CONSIDERATION
20	EXE/62/2017	17/07/2017	GURNAM SINGH Vs. ABDUL GAFFAR	20.05.19	DECIDED
21	EXE/63/2017	25/07/2017	GURNMAIL KAUR Vs. KARAM SINGH	23.03.20	CONSIDERATION
22	CRM/31/2017	20/09/2017	REENA KAUSHIK Vs. SANJAY KALSHUK	12.03.20	CONDITIONAL WARRANT OF ARREST
23	CRM/39/2017	25/10/2017	SAPNA Vs. SACHIN SHARMA	13.03.20	FOR PAYMENT
24	EXE/75/2017	01/11/2017	SANJEEV KUMAR Vs. BALBIR SINGH	16.10.19	DECIDED
25	EXE/79/2017	14/11/2017	KIRPA RAM Vs. ARJUN RAM	20.07.19	DECIDED
26	EXE/76/2017	18/11/2017	ROSHAN LAL Vs. BALBIR SINGH	23.05.19	DECIDED
27	CRM/46/2017	04/12/2017	HIMANSHI Vs. DINESH	17.01.20	DECIDED

28	CRM/47/2017	06/12/2017	KRIHAN LAL Vs. SANJEEV KUMAR	27.04.20	APPEARANCE
29	CRM/48/2017	06/12/2017	PARAMJIT Vs. SANJEEV KUMAR	27.04.20	APPEARANCE
30	EXE/83/2017	08/12/2017	SUBHASH MONGA Vs. LAXMAN KUMAR	11.10.19	DECIDED
31	CRM/51/2017	22/12/2017	HIMANSHI Vs. DINESH	17.01.20	DECIDED
32	EXE/86/2017	22/12/2017	DINESH KUMAR Vs. SDO	09/08/19	DECIDED
33	CRM/5/2018	09/02/2018	RAJNI DEVI Vs. RAJA RAM	17.04.20	CONDITIONAL WARRANT OF ARREST
34	EXE/13/2018	27/03/2018	TEJA SINGH Vs. M/S MITTAL STEEL CORPORATION	31.05.19	DECIDED
35	EXE/14/2018	03/04/2018	SATPAL Vs. KULDEEP KUMAR	07.08.19	DECIDED
36	EXE/15/2018	17/04/2018	SANJEEV KUMAR DHIMAN Vs. M/S A.C. SACHDEV & CO.	11.07.19	DECIDED
37	CRM/18/2018	17/04/2018	MEENAKSHI Vs. RAKESH KUMAR	03/08/19	DECIDED
38	CRM/19/2018	18/04/2018	PAYAL VAISH Vs. BUTA SINGH	03/08/19	DECIDED
39	EXE/19/2018	26/04/2018	STATE BANK OF INDIA Vs. GURMEET SINGH	20.07.19	DECIDED
40	EXE/20/2018	26/04/2018	STATE BANK OF INDIA Vs. RAJAN DIPKUMAR	20.07.19	DECIDED
41	EXE/21/2018	05/05/2018	M/S KUKREJA TRADERS Vs. M/S BOOLA TRADERS	10.04.20	CONSIDERATION
42	EXE/24/2018	18/05/2018	MITHLESH KUMAR Vs. MAHAVIR SINGH	02.08.19	DECIDED
43	CRM/31/2018	14/06/2018	POONAM KHODE Vs. RAMANAND	07.03.20	CONSIDERATION
44	EXE/34/2018	07/07/2018	KAUSHALYA DEVI Vs. DANESH KUMAR	08.01.20	DECIDED
45	CRM/37/2018	25/07/2018	PANIPAT HIRE PURCHASE AND LEASING PRIVATE LTD.	12/07/2019	DECIDED
46	CRM/38/2018	26/07/2018	GAGANDEEP KAUR Vs. JASPAL	13.01.20	DECIDED
47	CRM/43/2018	20/08/2018	TANU Vs. DEEPAK KUMAR	28.04.20	FILING OF WRITTEN REPLY
48	EXE/38/2018	15/09/2018	UMESH DUTT SHASTRI Vs. MOHINDER KUMAR	06.05.19	DECIDED
49	EXE/39/2018	09/10/2018	RAJ KUMAR Vs. MOHINDER PAL	08.04.20	COMPLIANCE
50	EXE/42/2018	16/10/2018	NARESH KUMAR Vs. SURESH KUMAR	11.07.19	DECIDED

CASES UPTO YEAR 2014

51	CS/244/2013	31/03/2011	GIAN CHAND Vs. MS. SHAKUNTALA	31.05.19	DECIDED
52	CS/760/2013	08/06/2012	SUNITA GOEL Vs. JASWINDER SINGH	05.02.20	DECIDED
53	CHI/437/2013	14/01/2013	STATE Vs. ANITA SHARMA	10/04/20	DEFENCE EVIDENCE
54	CS/331/2013	22/04/2013	HEM RAJ Vs. CHARNAJIT	31.07.19	DECIDED
55	CS/638/2013	09/09/2013	NAVEEN GULATI Vs. SANJEEV KUMAR	04.12.19	DECIDED

56	RP/69/2014	24/12/2013	RAJ GUPTA Vs. SHIV CHARAN	15/11/2019	DECIDED
57	RP/72/2014	24/12/2013	RAJ GUPTA Vs. HARISH GULATI	10/01/20	DECIDED
58	EXE/141/2014	23.07.2014	RAM SINGH VS SHINGARA	13.01.2020	DECIDED
59	CS/1084/2014	02/08/2014	RAJ GUPTA Vs. ASHOK KUMAR	20/01/2020	DECIDED
60	CS/1146/2014	16.10.2014	SURENDER VS GOVT. OF INDIA	09.04.2020	PLAINTIFFS EVIDENCE
61	CS/1148/2014	21/10/2014	MANJEET KAUR Vs. MANJEET KAUR	26.03.20	PLAINTIFFS EVIDENCE
62	COMI/209/2014	25/11/2014	ANITA SHARMA Vs. JAI PAL	10.04.20	AFTER CHARGE EVIDENCE

All the pending cases in which the accused are in custody for a period of more than six months.

Sr. No.	Case No.	Date of Institution	Title	Next Date	Purpose
63	CHI/68/18	10.04.18	State Vs. Shankar etc.	10.07.19	DECIDED
64	CHI/85/18	01.05.18	State Vs. Shankar etc.	10.07.19	DECIDED

CASES OF 138 N.I.ACT UPTO YEAR 2015

Sr. No.	Case No.	Date of Institution	Title	Next Date	Purpose
65	N.I.ACT/109/2015	15/06/2015	PARDEEP SHARMA Vs. ANURADHA	11.05.20	WARRANT OF ARREST
66	N.I.ACT/203/2015	18/12/2015	JASWINDER SINGH Vs. NARINDER	12.06.19	DECIDED
67	N.I.ACT/204/2015	18/12/2015	JASWINDER SINGH Vs. NARINDER	12.06.19	DECIDED

Other Oldest Civil and Criminal Cases

Sr. No.	Case No.	Date of Institution	Title	Next Date	Purpose
68	CS/1162/2014	04-11-2014	Narinder Vs. Gurcharan	27.04.20	Filing LR Application
69	COMI/213/2014	03-12-2014	Satish Vs. Harbans	17.04.20	Pre Charge Evidence
70	Cs/4/2015	03-01-2015	Hakam Chand Vs Rantej Pal	30.01.20	DECIDED
71	CHI/14/2015	19-01-2015	State Vs Madan Singh	24.03.20	PWS
72	Rp/10/2015	07-02-2015	Satish Kumar Vs Jitender Kumar	13.11.19	DECIDED
73	Cs/54/2015	05-03-2015	Prem Chand Vs Satpal	06.07.19	DECIDED
74	Cs/95/2015	28-04-2015	Pawan Kumar Vs Ram Rattan	18.03.20	PLAINTIFFS EVIDENCE
75	CS/118/2015	25-05-2015	Shakuntla Vs. Pawan	07.04.20	CONSIDERATION
76	CHI/90/2015	23-06-2015	State Vs Charry	07.03.20	PWS
77	Cs/148/2015	13-07-2015	Balwinder Singh Vs Surender Kaur	21.11.19	DECIDED
78	Cs/161/2015	23-07-2015	Karnail Singh Vs Kuldeep Singh	16.01.20	DECIDED

79	CHI/149/2015	06-08-2015	State Vs Gagandeep	22-10-2019	DECIDED
80	Cs/175/2015	07-08-2015	Somnath Vs Kesari Devi	11.09.19	DECIDED
81	Cs/192/2015	03-09-2015	Saroj Bala Vs Krishan Kumar	02.08.09	DECIDED
82	Cs/208/2015	19-09-2015	Bhaga Ram Vs Bupinder Singh Sodhi	19.03.20	DEFENDANT EVIDENCE
83	Rp/42/2015	06-10-2015	Rani Devi Vs Kajal	07.08.19	DECIDED
84	CHI/197/2015	12-10-2015	State Vs Gurdev Singh	12.03.20	PROSECUTION EVIDENCE
85	CHI/198/2015	12-10-2015	State Vs Kamaljit Singh	12.03.20	PROSECUTION EVIDENCE
86	CHI/213/2015	26-10-2015	State Vs Panjab Singh	10.05.19	DECIDED
87	Cs/235/2015	29-10-2015	Balwant Singh Vs Gurcharan Singh	22.05.19	DECIDED
88	CHI/222/2015	02-11-2015	State Vs Rubal	04.04.20	CONSIDERATION
89	CHI/232/2015	09-11-2015	State Vs Rachna Ram	23.10.19	DECIDED
90	Cs/255/2015	21-11-2015	Yashpreet Singh Vs Gopal Singh	20.07.19	DECIDED
91	Cs/261/2015	01-12-2015	Meena Devi Vs Rachna	23.03.20	REBUTTAL EVIDENCE
92	CHI/247/2015	07-12-2015	State Vs Sandeep Sharma	30-09-2019	DECIDED
93	CHI/260/2015	22-12-2015	State Vs Robin Charry	20-11-2019	DECIDED
94	Cs/295/2015	24-12-2015	Saraswati Devi Vs Vidya Devi	07.08.19	DECIDED
95	CHI/265/2015	24-12-2015	State Vs Tarun	23.09.19	DECIDED
96	CM/38/2015	24.12.2015	Yashpreet Vs Gopal	20-07-2019	DECIDED
97	Niact/2/2016	02-01-2016	Gopal Singh Vs Ravinder Kumar Kamboj	20.09.19	DECIDED
98	Niact/1/2016	02-01-2016	Gopal Singh Vs Ravinder Kumar Kamboj	19.09.19	DECIDED
99	CHI/10/2016	05-01-2016	State Vs Mohan Lal	30-07-2019	DECIDED
100	Cs/6/2016	06-01-2016	Bhartiya Sewa Samiti Vs Ajay Gupta	26.03.20	PLAINTIFFS EVIDENCE
101	Niact/6/2016	08-01-2016	Narender Chauhan Vs Charanjit Kaur	20.01.20	DECIDED
102	Niact/8/2016	14-01-2016	HARBANS LAL MEHTA Vs ROSHAN TAL SHARMA	14.01.20	DECIDED
103	Niact/7/2016	14-01-2016	UCO BANK Vs HARVINDER SINGH	16.09.19	DECIDED
104	COMI/5/2016	15-01-2016	Laxman Pandey Vs ASI Ishwar Singh	31.03.20	CONSIDERATION
105	Cs/15/2016	18-01-2016	Anil Kumar Vs Market Comiitte Kalka	02.08.19	DECIDED
106	Niact/12/2016	19-01-2016	Mamta Rani Vs Satinder Singh	30.01.20	DECIDED
107	Cs/18/2016	21-01-2016	Raghubir Chand Vs Shavitri Devi	04.02.20	DECIDED

108	CHI/23/2016	25-01-2016	State Vs Kulwant Singh	07.03.20	PROSECUTION EVIDENCE
109	Niact/17/2016	27-01-2016	Amrik Singh Vs Bhushan Kumar	14.10.19	DECIDED
110	Cs/22/2016	29-01-2016	Ranjit Singh Vs Gurmel Singh	02.08.19	DECIDED
111	CM/5/2016	04-02-2016	Rajkumar Vs Punnu Ram	10.07.19	DECIDED
112	Niact/29/2016	06-02-2016	MS Venus Agencies Vs MS Simran Telecom	11.06.19	DECIDED
113	Cs/27/2016	08-02-2016	Abhimanyu Kumar Vs Punjab National Bank	16.05.19	DECIDED
114	Cs/28/2016	10-02-2016	Surinder Kaur Vs MC Panchkula	26.03.20	FILING OF WRITTEN REPLY
115	Cs/29/2016	11-02-2016	SAROJ BALA Vs MS CATHERINE	02.08.19	DECIDED
116	Rp/5/2016	19-02-2016	Ravi Chawala Vs Gaurav	10.02.20	DECIDED
117	Cs/34/2016	20-02-2016	Diwan Chand Vs Gian Chand	26.03.20	DEFENDANT EVIDENCE
118	Cs/36/2016	23-02-2016	Mahinder Pal Vs Bant Ram	31.01.20	DECIDED
119	Cs/38/2016	24-02-2016	Varinder Kumar Vs Jaipal	26.03.20	PLAINTIFFS EVIDENCE
120	CHI/39/2016	24-02-2016	State Vs Desh Raj	17.03.20	PROSECUTION EVIDENCE
121	Crm/1/2016	01-03-2016	Achhru Ram Vs Sarita Chauhan	15.04.20	CONSIDERATION
122	CHI/55/2016	01-03-2016	State Vs Hardeep Singh	25.03.20	PROSECUTION EVIDENCE
123	Cs/50/2016	10-03-2016	Bala Rani Vs Vidyachal Yadav	13.08.19	DECIDED
124	Niact/43/2016	17-03-2016	Panipat Hire Purchase LTD Vs Mani Dass	12.03.20	DEFENCE EVIDENCE
125	CHI/66/2016	18-03-2016	State Vs Balwant Singh	19.03.20	PROSECUTION EVIDENCE
126	Cs/55/2016	18-03-2016	Rattan Singh Vs Pritam Singh	22.07.19	DECIDED
127	Niact/48/2016	19-03-2016	Pet And Garden Vs Zeenat Pet Shop and	04.07.19	DECIDED
128	CM/14/2016	22-03-2016	PARAS RAM Vs GURPREET SINGH	16.07.19	DECIDED
129	Niact/53/2016	30-03-2016	HEM LATA Vs NEERU SAINI	15.10.19	DECIDED
130	Niact/56/2016	30-03-2016	USHA RANI Vs NEERU SAINI	23.10.19	DECIDED
131	Niact/61/2016	01-04-2016	RC Chawla Vs Neeru Saini	15.10.19	DECIDED
132	CHI/77/2016	01-04-2016	State Vs Balwant	19.03.20	PROSECUTION EVIDENCE
133	Cs/64/2016	04-04-2016	Rekha Rani Vs Jagmohan Singh	29.10.19	DECIDED
134	COMI/12/2016	07-04-2016	Rajesh Kumar Vs Darshan Kumar	13.03.20	CONSIDERATION
135	Cs/70/2016	08-04-2016	Bhupinder Garg Vs Atjun Dev Gupta	25.03.20	CONSIDERATION
136	Niact/68/2016	11-04-2016	Shobha Vs Neeru Saini	23.10.19	DECIDED

137	Rp/14/2016	16-04-2016	Mohan Lal Vs Bhuvnesh	15.04.20	PETITIONERS EVIDENCE
138	Cs/77/2016	19-04-2016	Pushpa Sharma Vs Sanjeev Kumar	21.09.19	DECIDED
139	Cs/76/2016	19-04-2016	Sadhna Roy Vs Surjit Anand	18.11.19	DECIDED
140	CHI/112/2016	25-04-2016	State Vs Rohtash	24.01.20	DECIDED
141	Niact/77/2016	25-04-2016	Gurnam Singh Vs Jaibir Singh	26.09.19	DECIDED
142	Cs/81/2016	26-04-2016	Jagira Vs Supirya Arora	08.04..20	PLAINTIFFS EVIDENCE
143	Cs/87/2016	29-04-2016	Amar Nath Vs Probhodh Chander	18.03.20	DEFENDANT EVIDENCE
144	Cs/88/2016	29-04-2016	Rakesh Kumar Vs Mohan Lal	09.04.20	PLAINTIFFS EVIDENCE
145	CHI/99/2016	30-04-2016	State Vs Satinder Singh	06-07-2019	DECIDED
146	Niact/79/2016	02-05-2016	Sunil Sharma Vs Gurdev Singh	01.06.19	DECIDED
147	Niact/84/2016	02-05-2016	Sunil Kumar Vs Gurdev Singh	01.06.19	DECIDED
148	Cs/100/2016	10-05-2016	Yogesh Kumar Vs Rajesh Kumar	15.01.20	DECIDED
149	Cs/102/2016	11-05-2016	Ravi Verma Vs Joginder Kaur	18.03.20	FILING OF WRITTEN REPLY
150	Cs/103/2016	11-05-2016	Rajvinder Singh Vs Madhu Kaur	03.04.20	PLAINTIFFS EVIDENCE
151	Niact/86/2016	11-05-2016	Panipat Hire Purchase LTD Vs Rajnesh Pal	19.12.19	DECIDED
152	COMA/17/2016	12-05-2016	Sonia Vs Danish Ansari	14.01.20	DECIDED
153	Cs/109/2016	12-05-2016	Baljit Vs Abhishek	06.08.19	DECIDED
154	Cs/110/2016	16-05-2016	Sanjay Goel Vs Ashok Kumar	22.01.20	DECIDED
155	Cs/114/2016	18-05-2016	Jagdish Kumar Vs Asha Rani	31.03.20	DEFENDANT EVIDENCE
156	Cs/116/2016	21-05-2016	MASTER ADI @ YUV Vs VIKAS SHARMA	05.08.19	DECIDED
157	Cs/119/2016	23-05-2016	Baru Ram Vs MC Panchkula	20.01.20	DECIDED
158	CHI/120/2016	23-05-2016	State Vs Sukhwinder	01.10.19	DECIDED
159	Cs/122/2016	25-05-2016	PARVEEN KUMAR KAUSHAL Vs SEEMA DEVI	09.12.19	DECIDED
160	Cs/126/2016	27-05-2016	Bhanga Singh Vs Gram Panchayat	27.01.20	DECIDED
161	Cs/132/2016	30-05-2016	Gaurav Saini Vs State Of Haryana	31.05.19	DECIDED
162	Cs/130/2016	30-05-2016	JAGAR SINGH Vs BIR SINGH @ VIR SINGH	29.01.20	DECIDED
163	COMI/19/2016	30-05-2016	Satpal Vs Babli Devi	16.03.20	BAILABLE WARRANT OF ARREST
164	Niact/98/2016	01-06-2016	Panipat Hire Purchase LTD Vs Shivam Chaudhary	21.03.20	PETITIONERS EVIDENCE
165	Niact/97/2016	01-06-2016	Panipat Hire Purchase LTD Vs Jyoti	01.04.20	PETITIONERS EVIDENCE

166	Niact/102/2016	02-06-2016	Baldev Raj Vs Atul Kumar	13.11.19	DECIDED
167	COMI/25/2016	14-06-2016	Saroj Bala Vs Ajay	30.05.19	DECIDED
168	COMI/26/2016	15-06-2016	Kulwinder Singh Vs Chhatarpal	21.05.19	DECIDED
169	Cs/135/2016	01-07-2016	Dina Nath Vs Om Parkash	12.03.20	PLAINTIFFS EVIDENCE
170	CHI/134/2016	04-07-2016	State Vs Surjit Kaur	20.03.20	CONSIDERATION
171	Cs/152/2016	05-07-2016	Ujjagar Singh Vs Murti Devi	10.07.19	DECIDED
172	Cs/153/2016	05-07-2016	Shayama Devi Vs Kirpal Singh	08.08.19	DECIDED
173	Cs/156/2016	06-07-2016	Diksha Vasist Vs Vidhi Chand	07.09.19	DECIDED
174	COMA/27/2016	06-07-2016	Reena Sharma Vs Sanjay Sharma	14.10.19	DECIDED
175	Niact/111/2016	06-07-2016	Parminder Kumar Vs Satish Kumar	19.03.20	PETITIONERS EVIDENCE
176	Cs/165/2016	08-07-2016	Nirmal Arora Vs Kanta Chauhan	26.09.19	DECIDED
177	Cs/159/2016	08-07-2016	Balbir Singh Vs Dalbir Singh	11.07.19	DECIDED
178	Cs/160/2016	08-07-2016	Shweta Sharma Vs Preeto Devi	21-05-2019	DECIDED
179	CM/22/2016	08-07-2016	Rajvinder Singh Vs Madhu Kaur	23.11.19	DECIDED
180	Cs/163/2016	08-07-2016	Vinod Kumar Vs Ashok Kumar	21.09.19	DECIDED
181	CHI/140/2016	11-07-2016	State Vs Gurinder kaur	14.01.20	DECIDED
182	Niact/122/2016	12-07-2016	Kamla Gupta Vs Raj Kumar Dhiman	28.01.20	DECIDED
183	COMI/33/2016	14-07-2016	Parmod Kumar Vs Nishi Singh	15.05.19	DECIDED
184	Cs/175/2016	16-07-2016	Nath Chand Vs Sondhi Ram	16.07.19	DECIDED
185	Niact/126/2016	16-07-2016	UCO Bank Pinjore Vs Sandeep Singh	13.11.19	DECIDED
186	Niact/127/2016	16-07-2016	UCO Bank Vs Amit Dhiman	13.08.19	DECIDED
187	Cs/179/2016	19-07-2016	James Royal Vs Rakesh Rana	10.07.19	DECIDED
188	COMI/30/2016	19-07-2016	Suraj Mal Vs Dev Raj	12.03.20	313 CR.PC
189	Cs/180/2016	21-07-2016	Raghu Nath Vs Avtar Singh	30.03.20	DEFENDANT EVIDENCE
190	Cs/184/2016	25-07-2016	Chhaju Ram Vs Manna Ram	13.09.19	DECIDED
191	Cs/199/2016	30-07-2016	Preeta Vs Balbir Kaur	31.01.20	DECIDED
192	Cs/198/2016	30-07-2016	Mohinder Singh Vs Balak Ram	08.04.20	DEFENDANT EVIDENCE
193	Cs/200/2016	01-08-2016	Sucha Singh Vs Kuldeep Singh	26.07.19	DECIDED
194	Niact/133/2016	02-08-2016	Partap Sharma Vs Gulshan Kumar	05.11.19	DECIDED

195	Niact/134/2016	02-08-2016	Partap Sharma Vs Deepak Kumar	12.09.19	DECIDED
196	Cs/202/2016	03-08-2016	Anju Vs Delhi Public Pinjore	27.05.19	DECIDED
197	CHI/148/2016	04-08-2016	State Vs Gurcharan	16.03.20	PROSECUTION EVIDENCE
198	CHI/149/2016	06-08-2016	State Vs Jasmer Singh	31.07.19	DECIDED
199	Cs/209/2016	06-08-2016	Mohan Lal Vs OM Parkas	06.12.19	DECIDED
200	Cs/210/2016	09-08-2016	Surinder kaur Vs Kanwalj	09.10.19	DECIDED